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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER
Controller of Publication

CHANGE OF NAME

I hitherto known as PAPPU KUMAR S/o ARUN SINGH, R/o New Gangauli Paryagvigha, Dalmiyanagar, Mathurapur Colony, Mathurapur, Dalmianagar, Rohtas, Bihar-821305, have changed my name and shall hereafter be known as ANURAG KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAPPU KUMAR
[Signature (in existing old name)]

I, PAWAN KAUSHIK son of BHIM SINGH KAUSHIK, residing at 1/2284, Ram Nagar, Mandoli Road, Shahdara, Delhi-110032, have changed the name of my minor daughter PURVI KAUSHIK alias PURVANSHI KAUSHIK, aged 10 years and she shall hereafter be known as PURVANSHI KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KAUSHIK
[Signature of Guardian]

I hitherto known as CHIRAG S/o VED PARKASH, resident of 114, Mohalla Kalan, Near Faiz Bazaar, Sonipat-131001, have changed my name and shall hereafter be known as CHIRAG SAPRA.

It is certified that I have complied with other legal requirements in this connection.

CHIRAG
[Signature (in existing old name)]

I hitherto known as RAMU YADAV S/o KOMAL YADAV, residing at Gram Jamalpur, Post Saidpur Gadaur Jaunpur, Jaunpur, Uttar Pradesh-222001, have changed my name and shall hereafter be known as AJEET YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAMU YADAV
[Signature (in existing old name)]

I, VINEET MIGLANI S/o VINOD KUMAR MIGLANI, residing at J-75, Vikas Puri, J-Block, Part-I, New Delhi-110018, have changed the name of my minor son JISHNU MIGLANI, aged 15 years and he shall hereafter be known as JIEUSHNU MIGLANI.

It is certified that I have complied with other legal requirements in this connection.

VINEET MIGLANI
[Signature of Guardian]

I hitherto known as NISHA D/o RAMKISHAN W/o HARNESH KUMAR, R/o 30, Village-Nithari, Sector-31, Noida, District-Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as NISHA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NISHA
[Signature (in existing old name)]

I hitherto known as AZIZA D/o YUSUF ALI wife of SHEKHAWAT ALI, R/o H.No. 2545, Street No. 21, Rajeev Gandhi Nagar, New Mustfabad, Dayalpur, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as AZEEZA BUGAM.

It is certified that I have complied with other legal requirements in this connection.

AZIZA
[Signature (in existing old name)]

I hitherto known as NEHA GAKHAR alias NEHA TANDON D/o MADAN MOHAN GAKHAR W/o DHARUV TANDON, R/o Flat No.-582, D.D.A. Flats, Pocket-1, Sector-22, Dwarka, Raj Nagar-II, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as NEHA TANDON.

It is certified that I have complied with other legal requirements in this connection.

NEHA GAKHAR alias NEHA TANDON
[Signature (in existing old name)]

I hitherto known as KRISHNA DEVI alias KRISHNA PASSI D/o SUKHI RAM W/o SURESH KUMAR PASI, R/o A-3/106, Second Floor, Opposite Tulsi Vatika, Behind Aggarwal Supermart, Janakpuri B-1, West Delhi-110058, have changed my name and shall hereafter be known as KRISHNA PASSI.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA DEVI alias KRISHNA PASSI
[Signature (in existing old name)]

I hitherto known as PRIYA D/o Mr. SHIV NANDAN R/o 212-D, Pocket-C, Mayur Vihar Phase-2, Delhi-110091, have changed my name and shall hereafter be known as PRIYA BISHT

It is certified that I have complied with other legal requirements in this connection.

PRIYA
[Signature (in existing old name)]

I hitherto known as MOHAMMAD FAIJAN S/o GULAM NAVI, resident of Village and Post Gaidikhata, Tehsil & Distt. Haridwar, Uttarakhand-246763, have changed my name and shall hereafter be known as FAIJAN POSWAL.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD FAIJAN
[Signature (in existing old name)]

I hitherto known as DAZY DEVI alias NISHA DEVI D/o PRADUMAN JHA W/o VIJAY PATHAK, R/o K-31/2, Gali No.-4, New Rohtak Road, Anand Parbat Industrial Area, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as NISHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DAZY DEVI alias NISHA DEVI
[Signature (in existing old name)]

I hitherto known as SATYA NARAYAN BANSAL S/o SHRI BANARSI DASS, R/o 9/3835, Gali No. 5, Geeta Gali, Dharampura Ext., Gandhi Nagar S.O., East Delhi, Delhi-110031, have changed my name and shall hereafter be known as SATYA NARAYAN VERMA.

It is certified that I have complied with other legal requirements in this connection.

SATYA NARAYAN BANSAL
[Signature (in existing old name)]

I, JITENDRA SINGH S/o RAMPAL SINGH, R/o B-35, Vasundhara Gurbaksh Green, Ganagapur Road, Near J.P.S. School, Fulsunga, T.C. Rudarpur, Udham Singh Nagar, Uttarakhand-263153, have changed the name of my minor son MOHANISH aged 5 years and he shall hereafter be known as MOKSHIT CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA SINGH
[Signature of Guardian]

I hitherto known as PRATIMA alias PRATIMA PATHEKAR D/o DILIP PATHEKAR W/o LAXMAN, permanent R/o Khateda Kala, Sarra, Multai, Betul, Madhya Pradesh-460661, and present R/o Block-D-604, Sarita Vihar, D.M.R.C. Housing Complex, New Delhi-110076, have changed my name and shall hereafter be known as PRATIMA.

It is certified that I have complied with other legal requirements in this connection.

PRATIMA alias PRATIMA PATHEKAR
[Signature (in existing old name)]

I hitherto known as BUNTY DEVI D/o RANDHIR SINGH, R/o B-424, Gali O-8, Shree Enclave Panshali, Rohini, Sector-32, Pehlampur Bangar, North West Delhi-110042, have changed my name and shall hereafter be known as VARSHA CHANDELIYA.

It is certified that I have complied with other legal requirements in this connection.

BUNTY DEVI
[Signature (in existing old name)]

I hitherto known as RADHA RANI W/o TEK CHAND, residing at C/186,29, Arjun Nagar, Safdarjung Enclave S.O., South West Delhi, Delhi-110029, have changed my name and shall hereafter be known as RADHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RADHA RANI
[Signature (in existing old name)]

I hitherto known as CHANDAN KUMAR RAY S/o KAMLESHWARI RAY, R/o Village-Devipur, Post.-M T Devipur, P.S.-Kursela, Devipur Kathi, Katihar, Bihar-854101, have changed my name and shall hereafter be known as VIVEK RAY.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN KUMAR RAY
[Signature (in existing old name)]

I hitherto known as KOMAL NARANG D/o RAMESH NARANG, residing at D-135, Ist Floor Front Side, Tagore Garden Extn., West Delhi, Delhi-110027, have changed my name and shall hereafter be known as KOMAL PREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KOMAL NARANG
[Signature (in existing old name)]

I hitherto known as KM. JYOTI KUMARI alias JYOTI KUMARI D/o SUBASH SINGH W/o PINTU KUMAR, R/o H.No.-41, B-437, Block-B, J. J. Camp, Suraj Park, Delhi-110042, have changed my name and shall hereafter be known as JYOTI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

Km. JYOTI KUMARI alias JYOTI KUMARI
[Signature (in existing old name)]

I, VIKAS SACHAN S/o UDAY NARAYAN SACHAN, R/o P-66 Nand Vihar Colony, Lane No.-3, Gangapur Road, Near St. Mary School, W.No.-16, Rudrapur, Udham Singh Nagar, Uttarakhand-263153, have changed the name of my minor daughter SANCHI SACHAN aged 10 years and she shall hereafter be known as RAKSHITA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS SACHAN
[Signature of Guardian]

I hitherto known as SHEKHAR CHAND S/o BRAHAM DAS, R/o Near Lakshmi Public School, D-70, D-Block, Gali No-1, East Gokal Pur, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as SHIKHAR CHAND.

It is certified that I have complied with other legal requirements in this connection.

SHEKHAR CHAND
[Signature (in existing old name)]

I, GAURI SHANKAR MANDAL S/o SHUKAL MANDAL, R/o 113-A, T Huts, Deedayal Camp, West Punjabi Bagh, Delhi-110026, have changed the name of my minor son MANISH alias MANISH KUMAR aged 17 years and he shall hereafter be known as MANISH KUMAR

It is certified that I have complied with other legal requirements in this connection.

GAURI SHANKAR MANDAL
[Signature of Guardian]

I, NITISH RANA S/o VIKRAM SINGH, R/o H.No.-G-54, Harijan Basti, Palam Extension, Palam Village, P.O.: Palam Village, Distt.: South West Delhi, Delhi-110045, have changed the name of my minor son DEVVART alias TEJAS RANA aged 9 year and he shall hereafter be known as TEJAS RANA.

It is certified that I have complied with other legal requirements in this connection.

NITISH RANA
[Signature of Guardian]

I hitherto known as MUSALMAN MAKBUL KHAN S/o HANIF KHAN, residing at Karda, Raniwara, Jalore, Rajasthan-343040, have changed my name and shall hereafter be known as MAKBUL KHAN,

It is certified that I have complied with other legal requirements in this connection.

MUSALMAN MAKBUL KHAN
[Signature (in existing old name)]

I hitherto known as JEETENDRA S/o GHANENDRA SINGH, residing at Gaurola, Aligarh, Uttar Pradesh-202165, have changed my name and shall hereafter be known as TALVAAR SINGH LAUR.

It is certified that I have complied with other legal requirements in this connection.

JEETENDRA
[Signature (in existing old name)]

I, ROSHAN S/o- SATPAL, residing at Chhainsa (202), Faridabaad, Chhainsa, Haryana-121004, have changed the name of my minor daughter BHAGWATI urf JAGWATI, aged 16 years and she shall hereafter be known as BHAGWATI.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN
[Signature of Guardian]

I hitherto known as SHIV KUMAR YADAV S/o OM PRAKASH, R/o Nimoth (19), Rewari, Haryana-123411, have changed my name and shall hereafter be known as SHIV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR YADAV
[Signature (in existing old name)]

I, RAJU son of Shri KEWAL SINGH, residing at 145, Shastri Market T Huts, South Moti Bagh, South West Delhi, Delhi-110021, have changed the name of my minor son REHAN KUMAR aged 09 years and he shall hereafter be known as ROHAN KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

RAJU
[Signature of Guardian]

I hitherto known as BIJAY LOHARA S/o BIRSA LOHARA, R/o H.No. 357, Mangol Pur Khurd, Mangolpuri N Block, P.O. Mangolpuri N Block, Distt. North West Delhi-110083, have changed my name and shall hereafter be known as BIJAY LOHARA.

It is certified that I have complied with other legal requirements in this connection.

BIJAY LOHARA
[Thumb Impression]

I, JITENDRA KUMAR S/o DHARAM SINGH, R/o Gaon Khohra, Tehsil Bayana, Khohra, Bharatpur, Rajasthan-321401, have changed the name of my minor son GOPIYEIS J aged 15 years and he shall hereafter be known as GOPESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR
[Signature of Guardian]

I hitherto known as RAJANI RANI W/o RANJAN KUMAR, R/o 145, Block-A, Harijan Basti, Sultanpur Majra, Delhi-110086, have changed my name and shall hereafter be known as RAJANI SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJANI RANI
[Signature (in existing old name)]

I, DEEPAK JAIN S/o DINESH JAIN, R/o House No. 82, First Floor, Pocket 3, Sector 24, Rohini, Ritahla, North West Delhi-110085, have changed the name of my minor daughter AAROHI JAIN aged 10 year and she shall hereafter be known as PRAGATI JAIN.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK JAIN
[Signature of Guardian]

I hitherto known as GOVIND S/o DEVI RAM, R/o H. No. 1262, Pana Paposian, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as GOVIND BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

GOVIND
[Signature (in existing old name)]

I hitherto known as DHARAVENDRA YADAV alias DHARMENDRA YADAV S/o Shri TRILOCHAN YADAV, employed as ASI (EXE) in Delhi Police, residing at Khasra No. 80/2/3/1, Gali 6. Vashisht Enclave, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as DHARMENDRA YADAV.

It is certified that I have complied with other legal requirements in this connection.

DHARAVENDRA YADAV alias DHARMENDRA YADAV
[Signature (in existing old name)]

I hitherto known as AMLESH SHARMA W/o SURESH KUMAR, R/o Plot No.39, E Block, Gali No. 2, Roshan Vihar, Najafgarh, P.O. Najafgarh, sub Najafgarh, Distt. South West Delhi-110043, have changed my name and shall hereafter be known as UMLESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMLESH SHARMA
[Signature (in existing old name)]

I hitherto known as RITU GUPTA alias RITU JAIN D/o RAM KUMAR GUPTA W/o ADESH JAIN, R/o H.No. 93, First Floor, Pocket 12, Sector 24, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as RITU JAIN.

It is certified that I have complied with other legal requirements in this connection.

RITU GUPTA alias RITU JAIN
[Signature (in existing old name)]

I hitherto known as TEJASVI DESHPANDE alias TEJASVI PRASAD DESHPANDE D/o PRASAD DESHPANDE, residing at Plot No. 7, Ratnashreya Row House, Bijali Nagar, Shreya Nagar, Aurangabad, Maharashtra-431005, have changed my name and shall hereafter be known as TEJASVI PRASAD DESHPANDE.

It is certified that I have complied with other legal requirements in this connection.

TEJASVI DESHPANDE alias TEJASVI PRASAD
DESHPANDE
[Signature (in existing old name)]

I hitherto known as SHERLY JAMES alias SHERLY SHINYOY D/o JAMES W/o SHINYOY THOMAS, R/o A-74, F-3, Tushar Apartment, Shalimar Garden Extn-2, Sahibabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as SHERLY SHINYOY.

It is certified that I have complied with other legal requirements in this connection.

SHERLY JAMES alias SHERLY SHINYOY
[Signature (in existing old name)]

I hitherto known as NARESH KUMAR S/o Shri DEI RAM, R/o Village Kanah, PO Malat, Tehsil Kupvi, District, Shimla, Himachal Pradesh-171210, have changed my name and shall hereafter be known as NARESH KHIMTA.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR
[Signature (in existing old name)]

I hitherto known as NEHA KUMARI D/o RAVINDER SINGH R/o 438A, G D A Flat, Indra Kunj, Arthala Mohan Nagar, Mohan Nagar, Ghaziabad, Uttar Pradesh-201007, have changed my name and shall hereafter be known as NEHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NEHA KUMARI
[Signature (in existing old name)]

I hitherto known as PAVAN KUMAR S/o YOGENDRA SINGH, R/o Malik PO Mohakampur Tehsil Iglas Dist. Aligarh (UP)-202145, have changed my name and shall hereafter be known as MANAV CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PAVAN KUMAR
[Signature (in existing old name)]

I hitherto known as SONALI MISHRA alias SONALI SHARMA D/o CHANDRA SHEKHAR MISHRA W/o AMIT KUMAR, residing at D-289, Inder Enclave Phase-2, Near Murti Devi Public School, Kirari Suleman Nagar, North West Delhi, Sultanpuri C Block, Delhi-110086, have changed my name and shall hereafter be known as SONALI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SONALI MISHRA alias SONALI SHARMA
[Signature (in existing old name)]

I hitherto known as NIKHIL KUMAR alias NIKHIL KUMAR AGARWAL S/o SURESH CHANDRA AGARWAL, R/o C-47, Near Bisariya Medical Center, Sector-15, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as NIKHIL KUMAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL KUMAR alias NIKHIL KUMAR AGARWAL
[Signature (in existing old name)]

I hitherto known as JATIN S/o JAI DAYAL, R/o B-754, Aman Vihar, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as JATIN DHANKHAR.

It is certified that I have complied with other legal requirements in this connection.

JATIN
[Signature (in existing old name)]

I hitherto known as GAGAN JEET KAUR D/o HARDEEP SINGH, R/o I-328, Karampura Ramesh Nagar, H.O West Delhi, Delhi-110015, have changed my name and shall hereafter be known as ISHLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

GAGAN JEET KAUR
[Signature (in existing old name)]

I hitherto known as KAVITA GARG W/o Shri RAJESH KUMAR GARG D/o Shri SAGAR MAL JUNI WAL employed as Joint Secretary in the Ministry of Ayush, Ayush Bhawan, B Block, GPO Complex, INA New Delhi, R/o C-9/9892 Vasant Kunj, New Delhi-110070, have changed my name and shall hereafter be known as KAVITA JAIN.

It is certified that I have complied with other legal requirements in this connection.

KAVITA GARG
[Signature (in existing old name)]

I hitherto known as ARYAN KUMAR S/o SATYENDRA SINGH, R/o Gram Post Sakardas Nawada Wazirganj, Gaya, Bihar-805131, have changed my name and shall hereafter be known as SUNNY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARYAN KUMAR
[Signature (in existing old name)]

I, RAJ KUMAR S/o KISHAN LAL, R/o H.No. RC-695, Vandana Enclave, Khora Ghaziabad, Thana Indrapuram, Shipra Sun C, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor son YASH alias ADITYA SRIVASTAVA aged 14 years and he shall hereafter be known as ADITYA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature of Guardian]

I, SUBIR MAITY S/o CHITTARANJAN MAITI House-14/448-449, Joshi Road, Karol Bagh, Delhi, Delhi-110005, have changed the name of my minor son SINCHAN MAITY alias TEJAS MAITY aged 14 years and he shall hereafter be known as TEJAS MAITY.

It is certified that I have complied with other legal requirements in this connection.

SUBIR MAITY
[Signature of Guardian]

I, KAMLESH KUMAR S/o B R PRASAD, residing at Flat 100, C & D Block, Near Haiderpur Metro, SFS DDA Flats, Shalimar Bagh, North West Delhi, Delhi-110088, have changed the name of my minor Daughter RUHI REHANSHI alias TRISHI aged 16 years and She shall hereafter be known as RUHI REHANSHI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMAR
[Signature of Guardian]

I hitherto known as NITU S/o OMVIR, residing at Plot No-32/17/5/3-A Khasra No. 32/17/5, Gali No.-12 Safiyabad Road, Gautam Colony, Narela, PO: Narela, Distt. North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as NISHANT.

It is certified that I have complied with other legal requirements in this connection.

NITU
[Signature (in existing old name)]

I, SHIVANI SINGH W/o DEEPAK KUMAR DESHMUKH, R/o EF-105, UGF Floor, Avantika Extension, Ghaziabad, Uttar Pradesh-201002, have changed the name of my minor son KARTIK aged 7 year and he shall hereafter be known as ATHARV DESHMUKH.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI SINGH
[Signature of Guardian]

I hitherto known as RAM AVTAR S/o FATEH SINGH, House Number-4534, Street Shahid Bhagat Singh, Main Bazar Pahar Ganj, Swami Ram Tirth Nagar, PO: Swami Ram Tirth Nagar, Distt. Central Delhi, Delhi-110055, have changed my name and shall hereafter be known as RAM AVTAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAM AVTAR
[Signature (in existing old name)]

I hitherto known as KIRAN DEVI W/o RAVINDER CHAUDHARY residing 28/59, Gali No. 15, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, have changed my name and shall hereafter be known as SAVITRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KIRAN DEVI
[Signature (in existing old name)]

I, TEJVEER S/o RAMVEER, R/o 122, Near Barat Ghar, Village-Chilla, Mayur Vihar Ph-1, East Delhi, Delhi-110091, have changed the name of my minor son VANSHIKA aged 05 year and he shall hereafter be known as VANSH.

It is certified that I have complied with other legal requirements in this connection.

TEJVEER
[Signature of Guardian]

I hitherto known as RAJ KUMAR S/o CHANDAN SINGH, residing at H.No. 806/A Krishna Colony Palwal, Haryana-121102, have changed my name and shall hereafter be known as DHARAMVIR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature (in existing old name)]

I hitherto known as SUPRIYA DEVI W/o Shri ANANT KUMAR D/o SHREERAM CHOUDHARY, R/o House No. B-359, HWP Colony, Bikrampur, Angul, Odisha-759106, have changed my name and shall hereafter be known as INDU DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUPRIYA DEVI
[Signature (in existing old name)]

I hitherto known as HANNA STEAVEN D/o PRADEEP SHAKYA, residing at T-228, S-Block, Paramapuri, Uttam Nagar West, P.O. - D. K. Mohan Garden, Dwarka, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as PALLAVI SHAKYA. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

HANNA STEAVEN
[Signature (in existing old name)]

I hitherto known as PRAVESH S/o MAHABIR, residing RZ-84/B/1, Maksoodabad Colony, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as PARVESH.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH
[Signature (in existing old name)]

I, DARWIN ENGELS R S/o RUSKIN, R/o 91-B, Pocket-12, LIG Flats, Jasola Vihar, New Friends Colony, PO New Friends Colony, South Delhi, Delhi-110025, have changed the name of my minor daughter D.R. DONIA CHRISTINE aged 9 year and she shall hereafter be known as DONIA CHRISTINE.

It is certified that I have complied with other legal requirements in this connection.

DARWIN ENGELS R
[Signature of Guardian]

I hitherto known as NISHA KUMARI W/o BHUSHAN KUMAR, residing at Gram-Laxminiya, Post-Deparkha, Ward No.-08, Thana-Triveniganj, Daparkha, Po: Daparkha, Distt.: Supaul, Bihar-852139, have changed my name and shall hereafter be known as ABHILASHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NISHA KUMARI
[Signature (in existing old name)]

I hitherto known as AATIF ABBASH S/o AAGA ASIF ABBASH, R/o G-26/1, G-Block, Gali No.-13, Bhagirathi Vihar, Delhi, Gokalpuri, Delhi-110094, have changed my name and shall hereafter be known as MUHAMMAD ATIF.

It is certified that I have complied with other legal requirements in this connection.

AATIF ABBASH
[Signature (in existing old name)]

I hitherto known as VICKY S/o ASHOK THAKUR, R/o C-Block, Gali No.1, Near Shiv Mandir, Sneh Vihar, Bhondsi (168), Gurgaon, Haryana-122102, have changed my name and shall hereafter be known as VICKY THAKUR.

It is certified that I have complied with other legal requirements in this connection.

VICKY
[Signature (in existing old name)]

I, PAWAN KUMAR S/o BAIDHNATH BHAGAT, residing at-KH No. 159 Ground Floor Gali No 5/7, Near Hemraj Pradhan Genral Store, Samta Vihar Village Mukandpur, Mukand pur, North West Delhi, Delhi-110042, have changed the name of my minor daughter HARI SIKEM KUMARI aged 08 year and she shall hereafter be known as HARSHIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature of Guardian]

I hitherto known as NAIN SHAH S/o PARAS SHAH, R/o H.No.-E-2/251, Street No.-1 Tisra Pusta, Sonia Vihar, Sabharpur, North East Delhi-110094, have changed my name and shall hereafter be known as NAYAN SAH.

It is certified that I have complied with other legal requirements in this connection.

NAIN SHAH
[Signature (in existing old name)]

I hitherto known as GAYATRI DEVI W/o RAJVEER SINGH, R/o Plot No.-4, KH No.-1052, Street No.9, Block-C Kadi Vihar, Kadipur, North West Delhi-110036, have changed my name and shall hereafter be known as KAMLESH.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI DEVI
[Signature (in existing old name)]

I hitherto known as PAYAL KHOSLA alias ANSHU KHOSLA D/o LAL CHAND MEHTA W/o PANKAJ KHOSLA, R/o H.No.-B-4/175, Yamuna Vihar Bhajan Pura, North East Delhi-110053, have changed my name and shall hereafter be known as PAYAL KHOSLA.

It is certified that I have complied with other legal requirements in this connection.

PAYAL KHOSLA alias ANSHU KHOSLA
[Signature (in existing old name)]

I hitherto known as NIRMALA DEVI W/o SURESH, R/o 411-A 2nd Floor, Sri Nagar Gali No-1, Shakur Basti, Saraswati Vihar, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as SHOBHA.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA DEVI
[Signature (in existing old name)]

I, AKASH AGARWAL S/o MUNNA LAL AGARWAL, R/o G-1, Friends Gardan, Infront of Kamayani Hospital, Sikandra Agra, Runkata, Agra, Uttar Pradesh-282007, have changed the name of my minor daughter GUL AGARWAL aged 14 years and she shall hereafter be known as ANEESHA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

AKASH AGARWAL
[Signature of Guardian]

I hitherto known as RANJIT SINGH S/o SWARAN SINGH, resident of VPO Saidpur, District Kapurthala, have changed my name and shall hereafter be known as SUKHJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH
[Signature (in existing old name)]

I hitherto known as KHAKHANU RAM S/o RAM SURAT, R/o H.No.-S-32/374, Soniya Gandhi Camp, Pul Pehladpur, Jaitpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KHAKHANU RAM
[Signature (in existing old name)]

I hitherto known as ANKITA SONWANI D/o SANTOSH SONWANI, R/o Kanchan Nagar B, Shuklaganj, Majhara Piper Khera Gair Ehatmali, PO-Ganga Ghat, Distt-Unnao, Uttar Pradesh-209861, have changed my name and shall hereafter be known as KASHISH SONWANI.

It is certified that I have complied with other legal requirements in this connection.

ANKITA SONWANI
[Signature (in existing old name)]

I, JITESH S/o MAHAVIR SINGH, residing at Majri Duda-188, Rewari, Haryana-123106, have changed the name of my minor daughter HARSHITA aged 05 years and she shall hereafter be known as KAYRA KHOLA.

It is certified that I have complied with other legal requirements in this connection.

JITESH
[Signature of Guardian]

I, JITESH S/o MAHAVIR SINGH, residing at-Majri Duda-188, Rewari, Haryana- 123106, have changed the name of my minor son HARDIK aged 05 years and he shall hereafter be known as KIYANSH KHOLA.

It is certified that I have complied with other legal requirements in this connection.

JITESH
[Signature of Guardian]

I hitherto known as HEMLATA W/o AVADH BIHARI SONI, residing at- Rupa Dhamana, PO: Rupa Dhamna, Distt. Jhansi, Uttar Pradesh-284204, have changed my name and shall hereafter be known as HEMA SONI.

It is certified that I have complied with other legal requirements in this connection.

HEMLATA
[Signature (in existing old name)]

I hitherto known as ARUSHI D/o KAMAL SINGH VERMA W/o CHANDAN SINGH, R/o B-6, Pragmil Compound, Ramghat Road, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as ARUSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARUSHI
[Signature (in existing old name)]

I hitherto known as KRISH KUMAR SHARMA S/o SANJAY KUMAR SHARMA, R/o RZ-149-D, East Sagarpur, Nangal Raya, Delhi-110046, have changed my name and shall hereafter be known as TUSHAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KRISH KUMAR SHARMA
[Signature (in existing old name)]

I, VINOD KUMAR S/o MAM CHAND, R/o Muftiwada, Shikarpur, Bulandshahr Uttar Pradesh-202395, have changed the name of my minor son SONU, aged 10 years and he shall hereafter be known as MONU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR
[Signature of Guardian]

I hitherto known as RACHNA W/o RAJU KUMAR, R/o RZ-28/209, J-Block, Street No. 4, West Sagar Pur, South West Delhi-110046, have changed my name and shall hereafter be known as RACHNA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RACHNA
[Signature (in existing old name)]

I hitherto known as POOJA PAL D/o RAM SHARAN, R/o D-36, Phase-1, Vijay Vihar, Rohini, PO Rohini, Sector-7, Distt. North West Delhi-110085, have changed my name and shall hereafter be known as POOJA.

It is certified that I have complied with other legal requirements in this connection.

POOJA PAL
[Signature (in existing old name)]

I, SHIVA NAND SINGH S/o CHHABI NATH SINGH, R/o Plot No. 29A, Third Floor Front Side, A-1 Block, Vijay Enclave, Dabri, PO Palam Village, Distt. South West Delhi, Delhi-110045, have changed the name of my minor son SARTHAK SINGH alias ANSH SINGH aged 10 years and he shall hereafter be known as SARTHAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVA NAND SINGH
[Signature of Guardian]

I, POONAM W/o SUNEEL KUMAR, R/o Bakla, PO Raya, Distt. Mathura, Uttar Pradesh-281204, have changed the name of my minor son METANSH aged 6 years and he shall hereafter be known as MITANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

POONAM
[Signature of Guardian]

I hitherto known as HARSHITA alias SUMAN BHASKAR D/o DAL SINGH W/o SANT RAM BHASKAR, R/o B-1/70, Yamuna Vihar, Delhi-110053, have changed my name and shall hereafter be known as SUMAN BHASKAR.

It is certified that I have complied with other legal requirements in this connection.

HARSHITA alias SUMAN BHASKAR
[Signature (in existing old name)]

I hitherto known as MAMTA NAGPAL alias ARTI RAWAL D/o SOM NATH NAGPAL W/o ASHOK RAWAL, residing at D-44 S/F, Surajmal Vihar, PO Laxmi Nagar, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as ARTI RAWAL.

It is certified that I have complied with other legal requirements in this connection.

MAMTA NAGPAL alias ARTI RAWAL
[Signature (in existing old name)]

I hitherto known as BHAGWANTI D/o SURAJ MAL W/o KRIPAL SINGH, R/o J-1111, Jahangir Puri, Bhalswa, Jahangir Puri, North West Delhi-110033, have changed my name and shall hereafter be known as BHAGWATI.

It is certified that I have complied with other legal requirements in this connection.

BHAGWANTI
[Thumb Impression]

I hitherto known as MAHENDER SINGH S/o SOHAN SINGH, R/o RZ-113-G, Gali No. 3, Tuglakabad Extn., New Delhi-110019, have changed my name and shall hereafter be known as MOHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHENDER SINGH
[Signature (in existing old name)]

I hitherto known as SUMAN S/o DINA NATH, residing at 1628, Indra Nagar, Faridabad Sector 7, Faridabad, Haryana-121006, have changed my name and shall hereafter be known as SHUBHAM SAH.

It is certified that I have complied with other legal requirements in this connection.

SUMAN
[Signature (in existing old name)]

I, ROHAN UBRIANI S/o KC UBRIANI R/o Flat No.-42B, Block ED, Madhuban Chowk, Pitampura, North West Delhi-110034, have changed my name of my minor daughter NORA UBRIANI aged 17 years and she shall hereafter be known as NYRA UBRIANI.

It is certified that I have complied with other legal requirements in this connection.

ROHAN UBRIANI
[Signature of Guardian]

I hitherto known as ANKURPAL SINGH S/o HARPAL SINGH, residing at Gov- Khanupur Mill Mansurpur, Line par Mansoorpur, Mansurpur, Jansath Muzaaffarnagar, Uttar Pradesh- 251203, have changed my name and shall hereafter be known as ANKUR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANKURPAL SINGH
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR S/o JAGDISH PRASAD, R/o 29/33, Street No.-12, Vishwas Nagar Shahdara, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as SANJAY SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature (in existing old name)]

I hitherto known as NAVEEN KUMAR CHAURASIA alias NAVEEN KUMAR S/o SHYAM LAL, R/o 1/6183-B, Gali No. 3, East Rohtash Nagar, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as NAVEEN KUMAR CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR CHAURASIA alias NAVEEN KUMAR
[Signature (in existing old name)]

I hitherto known as KARTIK S/o AJAY KUMAR, R/o D-24, J J Colony Raghbir Nagar, Delhi-110027, have changed my name and shall hereafter be known as KARTIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KARTIK
[Signature (in existing old name)]

I hitherto known as VIKAS SHARWAN alias VIKAS S/o PRAMOD KUMAR, R/o E-2, 273, Madangir, Dr. Ambedkar Nagar, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as VIKAS.

It is certified that I have complied with other legal requirements in this connection.

VIKAS SHARWAN alias VIKAS
[Signature (in existing old name)]

I hitherto known as RAKHEE GUPTA W/o GAURAV GUPTA, R/o 2940/218, Third Floor, Vishram Nagar, Near Shankar Chowk, Tri Nagar, Onkar Nagar, North West Delhi-110035, have changed my name and shall hereafter be known as RAKHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAKHEE GUPTA
[Signature (in existing old name)]

I, RAMDEVI W/o AJEET SINGH, R/o RZ-C-47, Dwarka Puri, Vijay Enclave, Palam Village, South West Delhi-110045, have changed the name of my minor son VICKY aged 12 years and he shall hereafter be known as BRIJMOHAN BAGHEL.

It is certified that I have complied with other legal requirements in this connection.

RAMDEVI
[Signature of Guardian]

I hitherto known as BHUMIKA D/o VINOD KUMAR, residing at US/209, Begam Pur, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as LOVELY.

It is certified that I have complied with other legal requirements in this connection.

BHUMIKA
[Signature (in existing old name)]

I hitherto known as PRATHAM NIRWAL son of RAVINDER KUMAR, residing at B-168, Gali-4, Guru Nanak Pura, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as PRATHAM CHATURVEDI.

It is certified that I have complied with other legal requirements in this connection.

PRATHAM NIRWAL
[Signature (in existing old name)]

I hitherto known as ROSHNI SINGH D/o ANIL SINGH, R/o C-116, Sector B, Uttam Nagar, Bhagwati Vihar, D K Mohan Garden, SO Distt. West Delhi, Delhi-110059, have changed my name and shall hereafter be known as MAHI.

It is certified that I have complied with other legal requirements in this connection.

ROSHNI SINGH
[Signature (in existing old name)]

I, ATUL KUMAR KASHYAP S/o NANDLAL, residing at I-414 Vishwa Bank Colony Barra, Barra, Kanpur Nagar, Uttar Pradesh-208027, have changed the name of my minor daughter NIMISHA KASHYAP aged 12 years and she shall hereafter be known as KANISHKA KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR KASHYAP
[Signature of Guardian]

I hitherto known as UMANG JINDAL D/o VIJAY JINDAL, R/o House No. 1958, Sector-28, Faridabad, Sector-29, Faridabad, Haryana-121008, have changed my name and shall hereafter be known as TINA JINDAL.

It is certified that I have complied with other legal requirements in this connection.

UMANG JINDAL
[Signature (in existing old name)]

I hitherto known as LAXMI KUMARI W/o SANJAY KUMAR, residing at Tisar, Burrakalan, Etah, Uttar Pradesh-207301, have changed my name and shall hereafter be known as BRIJ MALA.

It is certified that I have complied with other legal requirements in this connection.

LAXMI KUMARI
[Signature (in existing old name)]

I hitherto known as HEENA ALI KHAN D/o ISHAKAT ALI KHAN, R/o RZ-2686, Gali No. 29, Tughalkabad Extn., Alakhnanda, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as HINA KHAN.

It is certified that I have complied with other legal requirements in this connection.

HEENA ALI KHAN
[Signature (in existing old name)]

I hitherto known as SUPRIYA PALLAVI alias SUPRIYA PALLAVI SRIVASTAVA D/o ANUP KUMAR, R/o 258 Jagriti Enclave, Vikas Marg Shakarpur, East Delhi-110092, have changed my name and shall hereafter be known as SUPRIYA PALLAVI SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SUPRIYA PALLAVI alias SUPRIYA PALLAVI
SRIVASTAVA
[Signature (in existing old name)]

I hitherto known as SANGEETA BHATT alias MRS SANGEETA UPADHAYAY D/o NARAYAN BUTT BHATT W/o LOKMANI UPADHYAY, R/o Phalsuva Dandi, Rani Pokhari, Rani Pokhari, Dehradun, Uttarakhand-248145, have changed my name and shall hereafter be known as SANGEETA UPADHAYAY.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA BHATT alias MRS SANGEETA
UPADHAYAY
[Signature (in existing old name)]

I hitherto known as DEEPMALA GARG W/o PANKAJ GARG, R/o House No.-583, Basera, Muzaffarnagar, Basera, Uttar Pradesh-251310, have changed my name and shall hereafter be known as DEEPIKA.

It is certified that I have complied with other legal requirements in this connection.

DEEPMALA GARG
[Signature (in existing old name)]

I hitherto known as ANUBHUTI GUPTA alias ANUBHUTI BANSAL D/o ASHOK GUPTA W/o DHARUV BANSAL, R/o House No. CD-7, Vishakha Enclave, Pitampura, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as ANUBHUTI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

ANUBHUTI GUPTA alias ANUBHUTI BANSAL
[Signature (in existing old name)]

I hitherto known as GAURAV KUMAR S/o NANEY RAM, R/o Plot No. 306, First Floor, Block-C, Pocket-4, Near Sunrise Appartment, Sector-34, Rohini, Pehlad Pur Bangar, PO Pehlad Pur Bangar, Distt. North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as GAURAV KUMAR MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR
[Signature (in existing old name)]

I, JALBIR S/o ANGAN SINGH, R/o H. No.-885, Raliway Colony, Asoati (51), Palwal, Haryana-121102, have changed the name of my minor daughter POOJA aged 13 years and she shall hereafter be known as PAYAL.

It is certified that I have complied with other legal requirements in this connection.

JALBIR
[Thumb Impression]

I hitherto known as SAURAV KUMAR S/o NANEY RAM, R/o Plot No. 306, First Floor, Block-C, Pocket-4, Near Sunrise Appartment, Sector-34, Rohini, Pehlad Pur Bangar, PO Pehlad Pur Bangar, Distt. North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as SAURAV KUMAR MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

SAURAV KUMAR
[Signature (in existing old name)]

I hitherto known as SUNITA W/o NAVEEN KUMAR, R/o J C-53, E LIG Flats, Hari Enclave, Hari Nagar, Maya Puri, S.O. South West Delhi, Delhi-110064, have changed my name and shall hereafter be known as SUNITA ARYA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA
[Signature (in existing old name)]

I hitherto known as NAVEEN KUMAR S/o KISHAN RAM, residing at JC 53-E Hari Enclave G-8 Area. Rajouri Garden, New Delhi-110061, have changed my name and shall hereafter be known as NAVEEN ARYA.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR
[Signature (in existing old name)]

I hitherto known as RAJNISH W/o KISHORE, R/o 305, Sandeep Garden, Akbarpur, Bheram Pur Ghaziabad, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as RAJESH.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH
[Thumb Impression]

I, PRAVESH RANA S/o BALWAN RANA, R/o 691, Railway X ing to Syndicate Bank, Near Sunday Bazar Wali Gali, Village Bijwasan, Delhi-110061, have changed the name of my minor daughter YUVIKA aged 9 years and she shall hereafter be known as YUVIKA JAT RANA.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH RANA
[Signature of Guardian]

I hitherto known as PAARTH alias PAARTH RAJPUT S/o SOM PARKASH, R/o RL-27C, WZ-27, Second Floor, Ganga Ram Vatika, VTC Tilak Nagar, PO Tilak Nagar, District West Delhi, Delhi-110018, have changed my name and shall hereafter be known as PAARTH RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

PAARTH ALIAS PAARTH RAJPUT
[Signature (in existing old name)]

I hitherto known as PARMOD MAHENDRU alias PARMOD KUMAR son of GORI SHANKAR, residing at Flat No.-B-4/1A, Ashok Vihar Phase-2, Delhi-110052, have changed my name and shall hereafter be known as PARMOD MAHENDRU.

It is certified that I have complied with other legal requirements in this connection.

PARMOD MAHENDRU alias PARMOD KUMAR
[Signature (in existing old name)]

I hitherto known as LALBABU MAHATO S/o DINESH MAHATO, Permanent Resident of Narma, Muzaffarpur, Bihar-843129, Present residing at House No. 138, Block-E, Landmark Near Gauri Shankar Mandir, Yadav Nagar, New Delhi-110042, have changed my name and shall hereafter be known as LAL BABU.

It is certified that I have complied with other legal requirements in this connection.

LALBABU MAHATO
[Thumb Impression]

I hitherto known as PRIYANKA alias PRIYANKA MUNJAL D/o SUBHASH SATIJA W/o GAURAV MUNJAL, R/o H. No.01489, Sector-4, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as PRIYANKA MUNJAL.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA alias PRIYANKA MUNJAL
[Signature (in existing old name)]

I hitherto known as MOHD ASIF S/o SHAHBUDDIN, R/o T-510, F 23A, Baljeet Nagar, Patel, Central Delhi-110008, have changed my name and shall hereafter be known as MOHD ASIF SHAIKH.

It is certified that I have complied with other legal requirements in this connection.

MOHD ASIF
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR S/o BALMIKI SAH, R/o 315, Purab pali Dingapur, Near MGM Medical College Kishanganj, Bihar-855108, have changed my name and shall hereafter be known as NAWIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature (in existing old name)]

I hitherto known as Dr. G. D. BHATT alias GANESH DATT BHATT S/o HARI RAM BHATT, R/o Plot No.-904, Upper Ground Floor Dr. Mukherjee Nagar, PO-Dr. Mukherjee Nagar, Distt. North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as GANESH DATT BHATT.

It is certified that I have complied with other legal requirements in this connection.

Dr. G. D. BHATT alias GANESH DATT BHATT
[Signature (in existing old name)]

I hitherto known as SUSHMA W/o GYA PRASAD, R/o H. No.-219, Krishna Vihar, P S Sahibabad, Ghaziabad, Distt Ghaziabad-201005, have changed my name and shall hereafter be known as RAMBO DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA
[Thumb Impression]

I hitherto known as MUKTESH YADAV alias AVADHESH S/o BHOOP SINGH, R/o House No.-96, Village Naujarpur, Pidaura, Etah, Uttar Pradesh -207401, have changed my name and shall hereafter be known as AVADHESH.

It is certified that I have complied with other legal requirements in this connection.

MUKTESH YADAV alias AVADHESH
[Signature (in existing old name)]

I hitherto known as BIRAMWATI alias BIRAMABATI D/o PRAHALAD SINGH, W/o RAMPAL SINGH, R/o 133, Kadhli, PO. Satguru Nagar, Dist: Muzaffarnagar, Uttar Pradesh-251201, have changed my name and shall hereafter be known as BIRAMWATI.

It is certified that I have complied with other legal requirements in this connection.

BIRAMWATI alias BIRAMABATI
[Thumb Impression]

I hitherto known as RAJU YADAV S/o MUNNI LAL YADAV, R/o A-11 Manak Vihar, Tihar Village, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as RAMBHAJAN.

It is certified that I have complied with other legal requirements in this connection.

RAJU YADAV
[Signature (in existing old name)]

I, RISHIKESH ANAND S/o JAI PRAKASH GUPTA, R/o C-15, First Floor, Front Side, Near Gurudwara Road, Mohan Garden, Uttam Nagar, PO: D.K. Mohan Garden, Distt: West Delhi, Delhi-110059, have changed the name of my minor son RAKSHIT ANAND alias ADHIKSHIT ANAND aged 10 years and he shall hereafter be known as ADHIKSHIT ANAND.

It is certified that I have complied with other legal requirements in this connection.

RISHIKESH ANAND
[Signature of Guardian]

I hitherto known as PARDEEP KUMAR MAHAVARA alias PARDEEP KUMAR S/o SHRI BIHARI LAL, residing at 160A/9 Kishan Ghar, Vasant Kunj, Near Mahender Bhate wala Office, Vasant Kunj, South West Delhi, Delhi - 110070, have changed my name and shall hereafter be known as PARDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR MAHAVARA alias PARDEEP
KUMAR
[Signature (in existing old name)]

I, SANJU KUMAR S/o MAHAVIR, R/o 27-I, Mandir Wali Gali, P. D. Triveni Colony Bakhtawar Pur, North West Delhi, Delhi-110036, have changed the name of my minor son SAM KUMAR aged 11 years and he shall hereafter be known as ABHISHEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJU KUMAR
[Signature of Guardian]

I hitherto known as MEENA KAMLADEVI JABARSINGH W/o MINA JABARSINGH, R/o 203, Riddi Arcade, Bardoli, Dist Surat, Gujarat-394601, have changed my name and shall hereafter be known as KAMALA MEENA.

It is certified that I have complied with other legal requirements in this connection.

MEENA KAMLADEVI JABARSINGH
[Signature (in existing old name)]

I, JIVESH GUPTA S/o NARENDER KUMAR GUPTA, R/o 26, First Floor, Manak Vihar, Shakar Pur Baramad, East Delhi, Delhi-110092, have changed the name of my minor daughter ANANIYA GARG aged 12 years and he shall hereafter be known as ASHVITA GARG.

It is certified that I have complied with other legal requirements in this connection.

JIVESH GUPTA
[Signature of Guardian]

I, JITENDER SINGH S/o JOGINDER SINGH, R/o H-5/15, Second Floor, Near Hitesh Mehta Park, Malviya Nagar, South Delhi, Delhi-110017, have changed the name of my minor daughter JASMINE AHLUWALIA aged 17 years and she shall hereafter be known as JASMINE KAUR AHLUWALIA.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH
[Signature of Guardian]

I hitherto known as PRAMOD HITKARI S/o NARAYAN SINGH, R/o H.No-108-A, M.B Road Sector-4, Pushp Vihar, South Delhi, Delhi 110017, have changed my name and shall hereafter be known as PRAMOD SINGH HEET BISHT.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD HITKARI
[Signature (in existing old name)]

I hitherto known as UMESH KUMAR S/o GANGA DASS, R/o T/103 Jharera Vilege, Delhi Cantt, South West Delhi, Delhi-110010, have changed my name and shall hereafter be known as UMESH.

It is certified that I have complied with other legal requirements in this connection.

UMESH KUMAR
[Signature (in existing old name)]

I, SUNIL KUMAR S/o RANVIR SINGH, R/o Village Bahadarpur, Ballabgarh, Faridabad, Haryana-121004, have changed the name of my minor son VEER CHOUDHARY aged 14 years and he shall hereafter be known as PIYUSH.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR
[Signature of Guardian]

I, KHUSHBU W/o Late ANURAG, R/o X/4282, Gali no. 19/3, Shanti Mohalla, Gandhi Nagar, Delhi-110031, have changed the name of my minor son LOVE aged 10 years and he shall hereafter be known as ANSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBU
[Signature of Guardian]

I, KULBIR S/o MAHENDER SINGH, residing at-Chhan(9), Sandlana, Haryana- 125121, have changed the name of my minor son KRISH, aged 17 years and he shall hereafter be known as KRISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KULBIR
[Signature of Guardian]

I hitherto known as SUMIT KUMAR S/o HIRALAL KUSHWAHA, R/o 37, Phulwariya Phulwariya, Phulwariya, Gopalganj, Bihar-841425, have changed my name and shall hereafter be known as SACHIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR
[Signature (in existing old name)]

I hitherto known as NARBADA CHAUHAN S/o VASHISHTH CHAUHAN, residing at- Amari Jhanga, Post-Narayanpur, Amari Jhanga, Deoria, Uttar Pradesh-274203, have changed my name and shall hereafter be known as VIKASH SINGH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

NARBADA CHAUHAN
[Signature (in existing old name)]

I hitherto known as RADHIKA SHARMA D/o SUBHASH CHAND, R/o RZ-124 New, T-Block, Gali No-9, Sunday Market, Uttam Nagar, PO-D.K Mohan Garden, Distt-West Delhi, Delhi-110059, have changed my name and shall hereafter be NEHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA SHARMA
[Signature (in existing old name)]

I, PRAVEEN KUMAR S/o DAYA KRISHAN, R/o 19-D, Pocket-A, Mayur Vihar Phase-2, Delhi-110091, have changed the name of my minor daughter ANAIKA RIKHADI aged 02 year and she shall hereafter be known as GAURISHA RIKHADI.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR
[Signature of Guardian]

I hitherto known as SIMRAN KAUR alias SIMRAN RAWAT D/o HARI RAWAT W/o JYOT KIRAN SINGH, R/o A-6 1st Floor, Kotla Firoz Shah, Vikram Nagar, VTC: Darya Ganj, PO: Indraprastha, Sub District: Darya Ganj, Central Delhi, Delhi-110002, have changed my name and shall hereafter be known as SIMRAN RAWAT.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN KAUR alias SIMRAN RAWAT
[Signature (in existing old name)]

I hitherto known as YASH THAKUR S/o RAVINDRA SINGH, R/o Bhatkurri, Nibkarori, Farrukhabad, Uttar Pradesh-205302, have changed my name and shall hereafter be known as PRAVENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YASH THAKUR
[Signature (in existing old name)]

I, VINOD KUMAR S/o VED RAM, R/o Kali Mandir, 238A/ 3 Kali Badi, Katrisafipur, Kanpur Nagar, Uttar Pradesh-208007, have changed the name of my minor daughter ISHIKA NARAYAN aged 13 years and she shall hereafter be known as ISHITA NARAYAN.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR
[Signature of Guardian]

I hitherto known as VIKAS S/o RAJESH KUMAR, R/o R-135, Camp No-5, S.S Mota Singh Model Sr. Sec. School, VTC: Jwala Puri, PO: Sunder Vihar, District: West Delhi, Delhi-110087, have changed my name and shall hereafter be known as VIKAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKAS
[Signature (in existing old name)]

I hitherto known as M SREELAKSHMI D/o M V RANGACHARYULU, R/o House No-27, Ground Floor, Pocket-6, Sector-22, Rohini, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as MARANGANTY SREELAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

M SREELAKSHMI
[Signature (in existing old name)]

I hitherto known as MANTURANI DEVI W/o MADAN RAM, R/o Bhabhuar, Khanta, Buxar, Khanita, Bihar- 802123, have changed my name and shall hereafter be known as SABITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANTURANI DEVI
[Thumb Impression]

I, RAMENDRA SINGH S/o BHOGIRAM, R/o Village Nimena, Sarendhi, Agra, Uttar Pradesh-283119, have changed the name of my minor daughter GORA aged 15 years and she shall hereafter be known as NISHA.

It is certified that I have complied with other legal requirements in this connection.

RAMENDRA SINGH
[Signature of Guardian]

I hitherto known as ISHPREET KAUR D/o SUKHVINDER KAUR, residing at WZ -350/A-3, Third Floor, Street No. 19, Shiv Nagar Extension, Janakpuri B-1, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as LAYNA KAUR.

It is certified that I have complied with other legal requirements in this connection.

ISHPREET KAUR
[Signature (in existing old name)]

I hitherto known as SONU S/o LATE MOHAMMAD YAMIN ANSARI, R/o H.No. 224, Gali No. 7, Old Kardam Puri, Gokal Pur, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as MOHAMMAD YASIN ANSARI.

It is certified that I have complied with other legal requirements in this connection.

SONU
[Signature (in existing old name)]

I hitherto known as ANITA KUMARI W/o DEVENDRA PAL SINGH, R/o H.No.-90, Secto-2, Chiranjeev Vihar, Near Railway Line, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as ANITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANITA KUMARI
[Signature (in existing old name)]

I hitherto known as MANJULATA NAYAK W/o MADHU SUDAN, R/o A-12, Block-H, Naveen Vihar, Begumpur, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

MANJULATA NAYAK
[Signature (in existing old name)]

I hitherto known as KIRAN D/o JAG NATH KAPOOR W/o PREM ARORA, R/o L-7, Malka Ganj, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as KIRAN ARORA.

It is certified that I have complied with other legal requirements in this connection.

KIRAN
[Signature (in existing old name)]

I, AMIT KUMAR VERMA S/o KAILASH KUMAR VERMA, R/o 290, St. Marks Girls School, GH-5 and 7, Paschim Vihar West Delhi, Delhi-110087, have changed the name of my minor daughter NAVIKA VERMA aged 3 years and she shall hereafter be known as SITARA VERMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR VERMA
[Signature of Guardian]

I, AMIT KUMAR VERMA S/o KAILASH KUMAR VERMA, R/o 290 St. Marks Girls School GH-5 And 7, Paschim Vihar West Delhi, Delhi-110087, have changed the name of my minor son AARAV VERMA aged 10 years and he shall hereafter be known as AARAV AMIT VERMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR VERMA
[Signature of Guardian]

I hitherto known as BABAN DEEP BAHREE W/o ASHISH BAHREE, Residing at C-100, Ground Floor, Kirti Nagar, West Delhi-110015, have changed my name and shall hereafter be known as VRRINDA BAHREE.

It is certified that I have complied with other legal requirements in this connection.

BABAN DEEP BAHREE
[Signature (in existing old name)]

I, ANKIT NAKRA S/o LACHMAN DASS NAKRA, R/o 89 B Phase 2, Sailok Colony, Opposite Doon Aditaya Apartments, G.m.s. road, Dehradun, Uttarkhand-248001, have changed the name of my minor son KIAAN NAKRA, aged 1 year and he shall hereafter be known as AVVIRAJ NAKRA.

It is certified that I have complied with other legal requirements in this connection.

ANKIT NAKRA
[Signature (in existing old name)]

I hitherto known as PARSHANT S/o SUBHASH CHAND R/o H. No. 314 Ashok Vihar Jagadhri, Yamuna Nagar, Haryana-135001, have changed my name and shall hereafter be known as PARSHANT CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

PARSHANT
[Signature (in existing old name)]

I, SACHIN KUMAR TYAGI S/o SH. RAJBEER SINGH TYAGI, R/o Village Dhanora, Tehsil-Hapur District Hapur Uttar Pradesh-245101, have changed the name of my minor son SUSHANT TYAGI alias SHANU TYAGI aged 17 years and he shall hereafter be known as SHANU TYAGI.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR TYAGI
[Signature of Guardian]

I hitherto known as MOHD. SADAF ALI S/o NAUSHAD ALI, residing at Kakrauli, Kakarauli, Muzaffarnagar, Uttar Pradesh-251316, have changed my name and shall hereafter be known as MO JAID.

It is certified that I have complied with other legal requirements in this connection.

MOHD. SADAF ALI
[Signature (in existing old name)]

I hitherto known as ANIL KUMAR alias KARAM SHIL SHARMA S/o DHARAM DUTT, residing at 321, Kot Mohalla, Near Mata Temple, Sonipat, Haryana -131001, have changed my name and shall hereafter be known as ANIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR alias KARAM SHIL SHARMA
[Signature (in existing old name)]

I hitherto known as SUJATA SINGH W/o RAUSHAN GAURAV, R/o P-305, Logix Blossom County, Sector-137, Noida Gautam Buddha Nagar Uttar Pradesh-201305, have changed my name and shall hereafter be known as SUJATA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUJATA SINGH
[Signature (in existing old name)]

I hitherto known as SATBIRI alias SATBIRI DEVI D/o DHARAM SINGH W/o SURESH PAL SINGH, R/o A-8/150, Gali No-8, Meet Nagar Gokul Pur North East Delhi-110094, have changed my name and shall hereafter be known as SATBIRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SATBIRI alias SATBIRI DEVI
[Thumb Impression]

I, RAKESH YADAV S/o RAM SUMER YADAV, residing at 220, Pocket -5, Jain Sweet, Sector -2, Rohini, North West Delhi, Delhi-110085, have changed the name of my minor Son SHORYA YADAV alias SHOURYA YADAV aged 12 years and he shall hereafter be known as SHOURYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAKESH YADAV
[Signature of Guardian]

I hitherto known as ZAKEER HUSAIN alias ZAKIR HUSSAIN S/o ZIYAUL HASAN, employed as SUB INSPECTOR in Delhi Police, R/o H. No. 313, Street-6, Ramghat Colony, Wazirabad, Delhi-110084, have changed my name and shall hereafter be known as ZAKIR HUSAIN.

It is certified that I have complied with other legal requirements in this connection.

ZAKEER HUSAIN alias ZAKIR HUSSAIN
[Signature (in existing old name)]

I hitherto known as AWADHESH KUMAR NARAYAN S/o DAROGA MISHRA, residing at 165, Ahilwar Buzurg, Ahilwar Buzurg, Deoria, Deoria, Uttar Pradesh- 274001, have changed my name and shall hereafter be known as AWADHESH KUMAR MISHRA.

It is certified that I have complied with other legal requirements in this connection.

AWADHESH KUMAR NARAYAN
[Signature (in existing old name)]

I, VISHAAL NITYANAND S/o VIJAY PRATAP PURI, House No. 84/1, Jakhan, Near Balasundri Mandir, Dehradun, Uttarakhand-248001, have changed the name of my minor daughter SUFII ANAND age 13 years and she shall hereafter be known as ANADII ANAND.

It is certified that I have complied with other legal requirements in this connection.

VISHAAL NITYANAND
[Signature of Guardian]

I, DINESH RAM S/o RAM PRASAD RAM, R/o 122, 2nd Floor, Sector-15, Doplex Vasundhra, Ghaziabad, UP-201012, have changed the name of my minor daughter ANUPRIYA age 14 years and she shall hereafter be known as ANISHKA JYOTI.

It is certified that I have complied with other legal requirements in this connection.

DINESH RAM
[Signature of Guardian]

I hitherto known as RISHU D/o RAJESH KUMAR, residing at H. No. 363, Near Ata Chakki, Bindhroli, Bidhnauli (213) Sonipat, Haryana-131403, have changed my name and shall hereafter be known as RISHU DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

RISHU
[Signature (in existing old name)]

I, BEERESH KUMAR R S/o S M RAMAPPA, residing at No 06, 4th Cross, Hoysala Layout, Amurathalli, Sahakaranagar Post, Bengaluru, Karnataka-560092, have changed the name of my minor son SAMEEKSH B alias SAHASRARJUN B aged 14 years and he shall thereafter be known as SAHASRARJUN B.

It is certified that I have complied with other legal requirements in this connection.

BEERESH KUMAR R
[Signature of Guardian]

I, PRAVESH KUMAR S/o DHARAMPAL, R/o House No. D-19, Rose Apartment, Sector-14, Rohini, New Delhi-110085, have changed the name of my minor son ISHAN MAURYA aged 7 years and he shall hereafter be known as ISHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH KUMAR
[Signature of Guardian]

I hitherto known as AMIT S/o DALBIR, residing at House No. 241, Government Dispensary, Sector-8, Panchkula, Haryana-134109, have changed my name and shall hereafter be known as AMIT SIWACH.

It is certified that I have complied with other legal requirements in this connection.

AMIT
[Signature (in existing old name)]

I hitherto known as SHABEER AHAMED son of MOHAMMED BABIGUDDA, residing at Room No. 15, Grant Annex Building, A B Road, Colaba Mumbai, Maharashtra-400005, have changed my name and shall hereafter be known as ABDUL HAKIM BADIGUDDA.

It is certified that I have complied with other legal requirements in this connection.

SHABEER AHAMED
[Signature (in existing old name)]

I, KANCHAM NAGAMANI W/o KANCHAM BHARGAV, residing at 14-2-48, BC Colony, Khammam Urban Mandal, Ballepalli, Khammam, Telangana-507002, have changed the name of my minor son KANCHAM BHANU VENKATA PRASAD aged 11 years and he shall thereafter be known as KANCHAM BHANU TEJ.

It is certified that I have complied with other legal requirements in this connection.

KANCHAM NAGAMANI
[Signature of Guardian]

I hitherto known as RAMAN KUMAR S/o BRAHMA NAND SHARMA, residing at BEHDALA (459), Una, Himachal Pradesh-174306, have changed my name and shall hereafter be known as RAMAN KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAMAN KUMAR
[Signature (in existing old name)]

I hitherto known as NOMY D/o PREM LAL W/o RANA, R/o VPO Jandwal, Tehsil Mukerian, Hoshiarpur, Punjab-144306, have changed my name and shall hereafter be known as NOMY GILL.

It is certified that I have complied with other legal requirements in this connection.

NOMY
[Signature (in existing old name)]

I hitherto known as KHUSHIHAL S/o JOGINDAR, residing at Kashiram Yojana Ramgadh Tal, Rampur, PO: Rampur, Distt.: Gorakhpur, Uttar Pradesh-273016, have changed my name and shall hereafter be known as SURY PRATAP SAHANI.

It is certified that I have complied with other legal requirements in this connection.

KHUSHIHAL
[Signature (in existing old name)]

I, SARTHAK KOCHHAR S/o MANOJ KUMAR KOCHHAR, R/o 35, Block-9, Sabhash Nagar, West Delhi-110027, have changed the name of my minor daughter KEESHA KOCHHAR aged 1 year and she shall hereafter be known as SIYANSHI KOCHHAR.

It is certified that I have complied with other legal requirements in this connection.

SARTHAK KOCHHAR
[Signature of Guardian]

I, ASHA DEVI W/o AMIT KUMAR, residing at Village-Jogiyamaran, Post Rajauli PS-Rajauli, Rajauli, Nawada, Rajauli, Bihar, 805125, have changed the name of my minor son ROYAL KUMAR, aged 16 years and he shall hereafter be known as ARPIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI
[Signature of Guardian]

I hitherto known as PRIYA D/o MAKHAN SINGH, R/o Patti Dhuni Ki, Village Jandiala Tehsil Phillaur, Dhaliwal, Jalandhar, Punjab-144033, have changed my name and shall hereafter be known as PRIYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRIYA
[Signature (in existing old name)]

I hitherto known as LAKHAN BAI MEENA W/o HARISH MEENA, residing at Ranwal Sawai Madhopur, Rajasthan-322029, have changed my name and shall hereafter be known as LAXMI MEENA.

It is certified that I have complied with other legal requirements in this connection.

LAKHAN BAI MEENA
[Signature (in existing old name)]

I hitherto known as VIVEK RAJPAL S/o SUSHIL KUMAR RAJPAL, R/o 1336, Sector-19, Kheri Kalan(113), Faridabad, Haryana-121002, have changed my name and shall hereafter be known as VIVEK KUMAR RAJPAL.

It is certified that I have complied with other legal requirements in this connection.

VIVEK RAJPAL
[Signature (in existing old name)]

I hitherto known as BHUWNESHWARI W/o REBADHAR GARKOTI, R/o RZ-2664, Flat No-S3, Maa Ganga Apartment, Gali No-25, Tughlakabad Extension, Alaknanda, South Delhi, Delhi-110019, have changed my Name and shall hereafter be known as BHUMESHWARI.

It is certified that I have complied with other legal requirements in this connection.

BHUWNESHWARI
[Signature (in existing old name)]

I hitherto known as MUKESH BALA alias SANGEETA YADAV D/o KASHI RAM YADAV W/o RATTAN SINGH YADAV, R/o H-NO-59, WARD NO-4, MASANI, HARYANA-123106 have changed my name and shall hereafter be known as SANGEETA YADAV.

It is certified that I have complied with other legal requirements in this connection.

MUKESH BALA alias SANGEETA YADAV
[Signature (in existing old name)]

I hitherto known as SUNITA D/o RAM DAS W/o RAJESH KUMAR R/o B-108, Gali No-7, Harinagar Part-2, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as PINKI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA
[Signature (in existing old name)]

I hitherto known as VIDOUTI DEVI W/o UMESH SHAH, residing at Guru Angad Dev Colony, Jandouli Road, Rajpura, District Patiala, Punjab-140401 have changed my name and shall hereafter be known as VIDYAWANTI.

It is certified that I have complied with other legal requirements in this connection.

VIDOUTI DEVI
[Signature (in existing old name)]

I hitherto known as BABITA DEVI alias BABITA W/o ARVIND SHARMA, residing at 1553, PANA MAMURPUR, NARELA, DELHI-110040, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

BABITA DEVI alias BABITA
[Signature (in existing old name)]

I hitherto known as TITUS Son of RAJIV KUMAR, residing at H. No. F-18/178, Prem Nagar, Majitha Road, District Amritsar-143001, Punjab, have changed my name and Shall hereafter be known as TITUS SABARWAL

It is certified that I have complied with other legal requirements in this connection.

TITUS
[Signature (in existing old name)]

I hitherto known as KARAMJEET KAUR wife of HARPREET SINGH SIDHU, residing at Village Wara Jawahar Singh Wala, Tehsil & District Ferozepur-142050, Punjab, have changed my name and shall hereafter be known as KARAMJEET KAUR SIDHU.

It is certified that I have complied with other legal requirements in this connection.

KARAMJEET KAUR
[Signature (in existing old name)]

I hitherto known as PALVINDER KUMAR S/o DHARAM PAL, R/o Village Dhilwan, PO Dakoha, Distt. Jalandhar Punjab 144023, have changed my name and shall hereafter be known as KULWINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PALVINDER KUMAR
[Signature (in existing old name)]

I hitherto known as UGAUN BAI wife of JHALU RAM, resident of Vill. Khikhir Toli, Lodam, Distt. Jashpur (CG) - 496338, have changed my name and shall hereafter be known as UGAN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

UGAUN BAI
[Thumb Impression]

I hitherto known as SUDAMA W/o LACHMAN KEWAT, residing at Shankarpur, GP camp, Ukhra, shankarpur, shankarpur, PO: Sankarpur, Distt. Paschim Bardhaman, West Bengal- 713363, have changed my name and shall hereafter be known as SHYAMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUDAMA
[Signature (in existing old name)]

I hitherto known as PARDEEP S/o HARMESH LAL, R/o Village Amargarh Tehsil Nawanshahr, District S.B.S. Nagar, 144513, Punjab, Punjab, have changed my name and shall hereafter be known as PARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP
[Signature (in existing old name)]

I hitherto known as DIKCHEN SHERPA D/o NAMGYAL SHERPA, residing at Dow Hill Road, Lower Sherpa Busty, Ward No-7, Kurseong, PO- Kurseong, Distt.- Darjeeling, West Bengal - 734203, have changed my name and shall hereafter be known as DECHEN ANNA SHERPA.

It is certified that I have complied with other legal requirements in this connection.

DIKCHEN SHERPA
[Signature (in existing old name)]

I hitherto known as SIMRAN S/o JASPAL, R/o House No. 407, Near Shiv Shanker School, Friends Colony, Jagadhri, Tehsil Jagadhri, Distt. Yamuna Nagar - 135001, Haryana, India, have changed my name and shall hereafter be known as ABHISHEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN
[Signature (in existing old name)]

I hitherto known as RAJNI YAKHMI W/o SHAKTI KUMAR YAKHMI, R/o Patti Khasi Ki, VPO Sarhali Kalan, Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as RAJNI SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

RAJNI YAKHMI
[Signature (in existing old name)]

I hitherto known as JUGPAL SINGH BRAR S/o JASWINDER SINGH BRAR, R/o Raya Patti, Rode, Rode, Moga, Punjab, 142049, have changed my name and shall hereafter be known as JAGPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

JUGPAL SINGH BRAR
[Signature (in existing old name)]

I hitherto known as MOHAMMED TAUSIF AHMAD S/o MOHAMMED ISMAIL, residing at- Salamat bag, Pithapur, Purighat, VTC: Cuttack Sadar, PO: Cuttack G.P, Sub Distt: Cuttack Sadar, Distt: Cuttack, Odisha- 753001, have changed my name and shall hereafter be known as TAUSIF ZANE.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED TAUSIF AHMAD
[Signature (in existing old name)]

I hitherto known as RANI W/o JAGBIR, residing at Barhana, Barhana (15), barhana, Jhajjar, Haryana-124107, have changed my name and shall hereafter be known as RANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RANI
[Signature (in existing old name)]

I, MUNESH KUMAR S/o- BIRBAL SINGH, R/o - Charaura, Charora, Bualandshahr, Anupshahr, Uttar Pradesh- 202394, have changed the name of my minor son MAYANKCHOUDHARY, aged 17 years and he shall hereafter be known as MAYANK CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MUNESH KUMAR
[Signature of Guardian]

I hitherto known as CHANDANI DEVI W/o MUKESH PRASAD, residing at Gram-Parwalpur, Ward No-10, Post-Parwalpur, Thana- Block- Parwalpur, Parbalpur, PO- Parwalpur, Distt.- Nalanda, Bihar- 803114, have changed my name and shall hereafter be known as MUNNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHANDANI DEVI
[Signature (in existing old name)]

I hitherto known as JEHER SEIKH S/o ABDUL DEWAN SEIKH, residing at-Vill-Dakshin Khanda P.O- Dakshin Khanda P.S- Salar, District- Murshidabad West Bengal-713123, have changed my name and shall hereafter be known as JAHIR SEIKH.

It is certified that I have complied with other legal requirements in this connection.

JEHER SEIKH
[Signature (in existing old name)]

I hitherto known as ABHINAY S/o SHAILESH KUMAR SINHA, residing at Flat No.- H-203, Gulshan Ikebana, Sector-143, Kulesara, Gautam Buddha Nagar, Uttar Pradesh- 201306, have changed my name and shall hereafter be known as ABHINAY SINHA.

It is certified that I have complied with other legal requirements in this connection.

ABHINAY
[Signature (in existing old name)]

I hitherto known as NIKEE KUMARI W/o SHAILENDRA PRASAD, residing at Sareya Basant, Sarea Basant, PO-Taraiya, Distt.- Saran, Bihar- 841424, have changed my name and shall hereafter be known as SUKRITI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NIKEE KUMARI
[Signature (in existing old name)]

I hitherto known as BALTEJ SINGH SANDHU son of MANGAL SINGH, R/o Village Hardialana, PO Rajowala District Faridkot-151203, Punjab, have changed my name and shall hereafter be known as BALTEJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALTEJ SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as RAJBIR KAUR W/o BOHAR SINGH, R/o Village-Kala Tibba, PO-Tibba Khurd, Tehsil & District-Ferozepur, Punjab-152023, have changed my name and shall hereafter be known as RAJWINDER KAUR..

It is certified that I have complied with other legal requirements in this connection.

RAJBIR KAUR
[Signature (in existing old name)]

I hitherto known as HUSSAIN NAJMUDDIN S/o NAJMUDDIN CALCUTTAWALA, residing at - Collectory Road, Nai Abadi, Banswara, Banswara, Rajasthan-327001, have changed my name and shall hereafter be known as HUSSAIN CALCUTTA.

It is certified that I have complied with other legal requirements in this connection.

HUSSAIN NAJMUDDIN
[Signature (in existing old name)]

I, AMIT KUMAR S/o TARSEM CHAND, residing at VPO-Hardo Neknama, District-Hoshiarpur, Punjab - 144205, have changed the name of my minor son RIYANSH, aged 05 years and he shall hereafter be known as RIYANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature of Guardian]

I hitherto known as JASWINDER SINGH PAWAR S/o RASHPAL SINGH, R/o Village Baja Madahar, PO BARIWALA, Distt. Sri Muktsar Sahib , Punjab-152025, have changed my name and shall here after be known as JASWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH PAWAR
[Signature (in existing old name)]

I hitherto known as MAHESH S/o RAM PUKAR PANDEY, residing at H No.-1315, Kh No.-140/2, Gali No-37, Sant Nagar, Burari, Delhi-110084, have changed my name and shall hereafter be known as PANKAJ PANDEY.

It is certified that I have complied with other legal requirements in this connection.

MAHESH
[Signature (in existing old name)]

I hitherto known as SATINDERJIT SINGH S/o SATPAL SINGH, residing at Kaluwahar, Hoshiarpur, Punjab-146115, have changed my name and shall hereafter be known as SATINDERJIT SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

SATINDERJIT SINGH
[Signature (in existing old name)]

I hitherto known as BIBHUTI BHUSHAN S/o SANTOSH KUMAR SINGH, R/o M-140, Gali No-09, Near Patanjali Store, Saurabh Vihar, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as AVIRANJAN SISODIYA.

It is certified that I have complied with other legal requirements in this connection.

BIBHUTI BHUSHAN
[Signature (in existing old name)]

I hitherto known as JASPRIT KAUR W/o SOHAN SINGH, residing at House No-656/1, Guru Vihar Colony, Near Rahon Road (Main), Basti, Jodhewal, Ludhiana, Punjab-141007, have changed my name and shall hereafter be known as JASPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPRIT KAUR
[Signature (in existing old name)]

I hitherto known as ANTARA SEN W/o NITIN DAVE, residing at House No-8, Stellar Sigma Apartments, Sector-Sigma-4, Greater Noida, Kasana, Gautam Buddha Nagar, Uttar Pradesh- 201301, have changed my name and shall hereafter be known as ANTARA SEN DAVE.

It is certified that I have complied with other legal requirements in this connection.

ANTARA SEN
[Signature (in existing old name)]

I hitherto known as MEENU D/o NARAIN DASS CHAWLA and W/o JATINDER KUMAR, residing at House No-881-A, Banso Gate, Novalty Road, Distt.-Karnal, Haryana - 132001, have changed my name and shall hereafter be known as GEETIKA.

It is certified that I have complied with other legal requirements in this connection.

MEENU
[Signature (in existing old name)]

I hitherto known as KRISHAN LAL GOEL S/o JAGAN NATH, residing at Victoria Enclave Dirba, Sangrur, Punjab-148035, have changed my name and shall hereafter be known as KRISHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN LAL GOEL
[Signature (in existing old name)]

I hitherto known as MARY D/o JOSEPH W/o DEVARAJ G, residing at No 89, Lakshmi Nilaya, Opp-Infant Jesus Church, L R Nagar Road, Viveknagar, Bangalore, Karnataka-560047, have changed my name and shall hereafter be known as JACKLINE JOSEPH.

It is certified that I have complied with other legal requirements in this connection.

MARY
[Signature (in existing old name)]

I hitherto known as SANGEETA AKARAM SALUNKE D/o AKARAM SALUNKE and W/o VISHWANATH LAXMAN CHAVAN, residing at Flat No-601, B Wing, Rajeshwar CHS, J.V. Link Road, Opp Sham Nagar Talao, Jogeshwari East S.O Mumbai Maharashtra-400060, have changed my name and shall hereafter be known as SAYALI VISHWANATH CHAVAN.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA AKARAM SALUNKE
[Signature (in existing old name)]

I hitherto known as SIMRAN SANDHU W/o GURSEWAK SINGH SAHOTA, R/o Vill. Chak Sahbu, PO Apra, Tehsil Phillaur, Distt. Jalandhar, Punjab - 144416, have changed my name and shall hereafter be known as SAHOTA SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN SANDHU
[Signature (in existing old name)]

I hitherto known as MEERA HEEMANSHU ASHAR D/o PRATAP JAMNADAS ASHAR and W/o HEEMANSHU SHRIKANT ASHAR, residing at C-1109 77 Place, Yemaluru Main Road 77 Town Centre, Yemaluru, VTC: Marathahalli, PO: Doddanekkundi, District: Bengaluru, State: Karnataka- 560037, have changed my name and shall hereafter be known as MEERA ASHAR.

It is certified that I have complied with other legal requirements in this connection.

MEERA HEEMANSHU ASHAR
[Signature (in existing old name)]

I hitherto known as RANGAN MADHESWARAN S/o RANGAN EMPLOYED, as Work Assistant C, A & SED/ESG, Mumbai, FLS at Bhabha Atomic Research Centre, Mumbai Maharashtra-400085, residing at Near Police Station, E Sector, I Line, Room No-16, Cheeta Camp, Trombay, Mumbai, Maharashtra-400088, have changed my name and shall hereafter be known as MADHESWARAN RANGAN ARUNDHADHIYAR.

It is certified that I have complied with other legal requirements in this connection.

RANGAN MADHESWARAN
[Signature (in existing old name)]

I, SUSHIL KUMAR SHUKLA S/o RAMA KANT SHUKLA, residing at Nibi Kala, Post - Nibi Kala, Jhusi, Teh-Phoolpur Prayagraj Uttar Pradesh - 211019, have changed the name of my minor son SOMYA SHUKLA, aged 17 years and he shall hereafter be known as KRISHNA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KUMAR SHUKLA
[Signature of Guardian]

I hitherto known as MAYAVATI DEVI D/o YAMUNA PRASAD YADAV and W/o JAY RAM YADAV, R/o Vill.-Kauriya, Near Shiv Mandir, P.O.-Kunjwan, P.S.-Bihta, District-Patna, Bihar-801103, have changed my name and shall hereafter be known as KAMALAWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MAYAVATI DEVI
[Signature (in existing old name)]

I hitherto known as ARYA TEJ D/o LALAN KUMAR, R/o Village & P.O- Shripalpur, P.S-Punpun, District-Patna, Bihar-804453, have changed my name and shall hereafter be known as ARYA TEJAS.

It is certified that I have complied with other legal requirements in this connection.

ARYA TEJ
[Signature (in existing old name)]

I hitherto known as HARSH YADAV alias HARSH S/o RAJESH KUMAR, R/o 24, B I Line, P.O-Meerut Cantt. District-Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as HARSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

HARSH YADAV alias HARSH
[Signature (in existing old name)]

I hitherto known as VERINDER PAL S/o ROSHAN LAL, R/o B-21/54, New Sukhiabad, Jajjon Di Bori, Tehsil and Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as VARINDER PAL.

It is certified that I have complied with other legal requirements in this connection.

VERINDER PAL
[Signature (in existing old name)]

I hitherto known as SOKHI INDERJEET KULVINDER S/o KULVINDER SINGH, R/o 79/2, FGC Road, Kamla Devi Avenue, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as INDERJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SOKHI INDERJEET KULVINDER
[Signature (in existing old name)]

I hitherto known as ANITA DEVI W/o SHIVKANT SAH, R/o Ward No. 02, Village & Post-Bahera Zahidpur, PS Nanpur, District Sitamarhi, Bihar-843333, have changed my name and shall hereafter be known as GITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANITA DEVI
[Signature (in existing old name)]

I hitherto known as NAVDEEP SINGH BRAR S/o GURCHARAN SINGH, R/o Patti Budha, Lande Moga, Punjab, 142049, have changed my name and shall hereafter be known as NAVDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP SINGH BRAR
[Signature (in existing old name)]

I, ANUJ KUMAR MISHRA S/o SHYAM LAL MISHRA, residing at 538Ka/565(1541), Triveni Nagar-2, Triveni Nagar Montesary School, Nirala Nagar, Lucknow, Uttar Pradesh-

226020, have changed the name of my minor son PARTH MISHRA aged 08 Years and he shall hereafter be known as HARDIK MISHRA.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR MISHRA
[Signature of Guardian]

I hitherto known as KUM. MAMATA MONGA alias MANSI SETHI D/o ROSHAN LAL MONGA W/o RISHI SETHI, R/o M-126, Ground Floor, Today Blossams-2 Sector-51, Gurgaon Haryana-122001, have changed my name and shall hereafter be known as MANSI SETHI.

It is certified that I have complied with other legal requirements in this connection.

KUM. MAMATA MONGA alias
MANSI SETHI
[Signature (in existing old name)]

I hitherto known as PRUSHOTAM JENA son of CHAKRADHAR JENA, R/o Vill. Ashram Balikuda, PO Asharm Balikuda, Kendrapara, Odisha-754213, have changed my name and shall hereafter be known as BABURI CHARAN JENA.

It is certified that I have complied with other legal requirements in this connection.

PRUSHOTAM JENA
[Signature (in existing old name)]

I hitherto known as TARU GOEL alias TARU SINGHAL D/o PAWAN KUMAR W/o JITENDER KUMAR GOEL. R/o Carnation -204, Omaxe Green Valley Green Fields Colony, Sector-41, 42, NHPC Colony, Faridabad, Haryana-121010, have changed my name and shall hereafter be known as TARU GOEL.

It is certified that I have complied with other legal requirements in this connection.

TARU GOEL alias TARU SINGHAL
[Signature (in existing old name)]

I hitherto known as JAGIR SINGH S/o DALWARA SINGH, R/o Andianwali, PO Reond Kalan, Mansa, Punjab, 151503, have changed my name and shall hereafter be known as SAINSI SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGIR SINGH
[Thumb Impression]

I hitherto known as MANJU D/o RAM NIWAS and W/o SUSHIL KHOJA, residing at Plot No 152 Third Floor, Amolik Residency Sector 86, Kheri, Kalan(113), Faridabad, Haryana -121002, have changed my name and shall hereafter be known as MANJU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MANJU
[Signature (in existing old name)]

I hitherto known as SOORYADEV S/o RAJESH K, residing at Kottopadath, Ayankalam, Tavanur, Malappuram, Kerala-679573, have changed my name and shall hereafter be known as SOORYA DEV K.

It is certified that I have complied with other legal requirements in this connection.

SOORYADEV
[Signature (in existing old name)]

I hitherto known as JANARDAN SIKARI S/o MANORANJAN SIKARI, R/o Vill. Shyamnagar, PO Shyamnagar Gobindapur, P.S Jaynagar-1, Distt. South (24) Parganas, West Bengal-743337, have changed my name and shall hereafter be known as JOY SIKARI.

It is certified that I have complied with other legal requirements in this connection.

JANARDAN SIKARI
[Signature (in existing old name)]

I hitherto known as C V SRIKANTH S/o SHRI VASUDEVAN CHEDARAMPET SHYAMBUNATHAN, residing at E-107, Narvana Apartments, I. P. Extension, Delhi-110092, have changed my name and shall hereafter be known as CHEDARAMPET VASUDEVAN SRIKANTH.

It is certified that I have complied with other legal requirements in this connection.

C V SRIKANTH
[Signature (in existing old name)]

I hitherto known as SIMMY W/o RAKESH VIG, R/o B-69, DDA Flat, Jahangirpuri, Delhi-110033, have changed my name and shall hereafter be known as SAMRIDHI.

It is certified that I have complied with other legal requirements in this connection.

SIMMY
[Signature (in existing old name)]

I hitherto known as TARUN THAKRAN S/o RANBIR SINGH THAKRAN, residing at Fair View Drive-16, 2nd Floor, Malibu Town, Sector 47, Gurgaon, Haryana-122018, have

changed my name and shall hereafter be known as TARUN RANBIR THAKRAN.

It is certified that I have complied with other legal requirements in this connection.

TARUN THAKRAN
[Signature (in existing old name)]

I hitherto known as PREETI TIWARI D/o SHAILENDRA KUMAR TIWARI and W/o ASHUTOSH PATSARIYA R/o H.No. Topaz 403, Devalaya Princetine, Hoshangabad Road, Jathkedi, Huzur, Bhopal, Madhya Pradesh-462043, have changed my name and shall hereafter be known as PRRETI TIWARI.

It is certified that I have complied with other legal requirements in this connection.

PREETI TIWARI
[Signature (in existing old name)]

I hitherto known as RAJKAMAL CHAUHAN S/o PREM CHAUHAN employed as Chargeman (TECH), Department of Defence Production, Directorate of Ordnance and Co-Ordination at Unit-Machine Tool Prototype Factory Ambarnath, Ministry of Defence, Govt. of India, residing at E 401 Neelkanth Royal Palm Opp Empire Industrial Chickdoli, Ambarnath W, Ambarnath, PO Badlapur E.D, Distt. Thane, Maharashtra-421503, have changed my name and shall hereafter be known as RAJ KAMAL CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJKAMAL CHAUHAN
[Signature (in existing old name)]

I hitherto known as RAMU S/o VISHRAM, residing at Akbar Nagar, Faizabad Road, Mahanagar, Lucknow, Uttar Pradesh-226006, have changed my name and shall hereafter be known as RAMESH CHANDRA RATHOR.

It is certified that I have complied with other legal requirements in this connection.

RAMU
[Signature (in existing old name)]

I hitherto known as RAWINDER JIT W/o MANMOHAN SINGH VIRK, residing at 214, Bank Enclave, PO Model Town, Jalandhar Punjab 144003, have changed my name and shall hereafter be known as RAVINDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAWINDER JIT
[Signature (in existing old name)]

I hitherto known as KALYANI SHIVARAYA alias KALLAPPA NINGADLI S/o SHIVARAYA, residing at No. 60/2 Sakkaraga Village, Alanda Taluk, Kalaburgi, Karnataka-585302, have changed my name and shall hereafter be known as KALLAPPA NINGADLI.

It is certified that I have complied with other legal requirements in this connection.

KALYANI SHIVARAYA alias KALLAPPA NINGADLI
[Signature (in existing old name)]

I hitherto known as ANUMEHA W/o JITESH BHUTANI, residing at B2-603, Mapsko Casabella, Sector-82, Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as ANUMEHA BHUTANI.

It is certified that I have complied with other legal requirements in this connection.

ANUMEHA
[Signature (in existing old name)]

I hitherto known as SADHANA RAY daughter of SHYAMAL KANTI ROY, residing at LOKNATHNAGAR, SATIGACHHA, Ranaghat, Ranaghat, Anulia, PO Anulia, Distt. Nadia, West Bengal-741255, have changed my name and shall hereafter be known as SADHANA ROY.

It is certified that I have complied with other legal requirements in this connection.

SADHANA RAY
[Signature (in existing old name)]

I hitherto known as NAND KISHOR S/o KRISHN PAL SINGH, residing at Vill. Shahalampur Post, Karimganj, Mainpuri, Mainpuri, Uttar Pradesh-205001, have changed my name and shall hereafter be known as SHAILENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHOR
[Signature (in existing old name)]

I, IPPA KANAKAIAH son of IPPA YADIAH, presently residing at House No. 4-81, Doultabad Mandalam, Rayapole, Dist. Medak (TS)-502278, have changed the name of my minor son IPPA JAMES aged 2 years and he shall hereafter be known as IPPA JAY RAM.

It is certified that I have complied with other legal requirements in this connection.

IPPA KANAKAIAH
[Signature of Guardian]

I hitherto known as ALABHYA VERDHAN SINGH CHAUDHA S/o VINOD CHAUDHARY residing at 418/5, Garhi Peer Khan, Lucknow, PO Chowk, Lucknow, Uttar Pradesh-226003, have changed my name and shall hereafter be known as ALABHYA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ALABHYA VERDHAN SINGH CHAUDHA
[Signature (in existing old name)]

I hitherto known as SUDHIR KUMAR S/o KRISHNA GOPAL KASERA, residing at Raja Ram Lane, Near Shyam Mandir, Patna City, Nagla, Patna, Bihar-800008, have changed my name and shall hereafter be known as SUDHIR KUMAR KASERA.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR
[Signature (in existing old name)]

I hitherto known as NATHULAL PATIDAR son of GOVEEND, R/o 3321, Sector E, Sudama Nagar, Indore, Madhya Pradesh-452009, have changed my name and shall hereafter be known as DAAMODAR.

It is certified that I have complied with other legal requirements in this connection.

NATHULAL PATIDAR
[Signature (in existing old name)]

I hitherto known as SANNIA daughter of GIAN SINGH, residing at H.No. 13/14, Ward No.14, Vaas Bazar, Patti, Tarn Taran, Punjab, have changed my name and shall hereafter be known as SANNIA KAUR SANDHU

It is certified that I have complied with other legal requirements in this connection.

SANNIA
[Signature (in existing old name)]

I hitherto known as MEANT KAUR W/O BEANT SINGH, R/o VPO Ramuwala Kalan, Assa Patti, Distt. Moga, Punjab-142040, have changed my name and shall hereafter be known as KARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MEANT KAUR
[Signature (in existing old name)]

I hitherto known as MUKKERA SRILATHA alias KOMMIDI KARUNA DEVI wife of M SRINIVAS REDDY daughter of KOMMIDI NARSIMHA REDDY, residing at Plot No 1027 Flat No 301, Sai Nilayam, Venkata Ramana Colony, Gokul Plots, Kukatpally, Medchal Malkajgiri, Telangana-500085, have changed my name and shall hereafter be known as MUKKERA SRILATHA.

It is certified that I have complied with other legal requirements in this connection.

MUKKERA SRILATHA alias KOMMIDI KARUNA DEVI
[Signature (in existing old name)]

I hitherto known as KHUSHPREET KAUR wife of AMNINDER SINGH, R/o H.No. 209, Village Jaidan, Distt. Bathinda-151103, Punjab, have changed my name and shall hereafter be known as SATVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

KHUSHPREET KAUR
[Signature (in existing old name)]

I hitherto known as ANAND KUMAR son of GUPTESHWAR RAM, residing at Village Patila, Semaara, Garhwa, Jharkhand-822120, have changed my name and shall hereafter be known as PINTU RAVI.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR
[Signature (in existing old name)]

I, RITESH KUMAR SINGH S/o PARMARATH SINGH, R/o D 64/52 G12/1, Madhopur, Sigra, Varanasi, Chhitupur, Mahmoorganj, Varanasi, Uttar Pradesh-221010, have Changed the name of my minor son OM SINGH aged 16 years and he shall hereafter be known as RUDRANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITESH KUMAR SINGH
[Signature of Guardian]

I, RAMINDER KAUR SANDHU W/o MANJEET SINGH SANDHU, R/o Village Warian, PO Makhu, Tehsil-Zira, District Ferozepur, Punjab-142044, have changed the name of my minor daughter ELIZZA KAUR SANDHU aged 16 years and She shall hereafter be known as JASNOOR KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMINDER KAUR SANDHU
[Signature of Guardian]

I hitherto known as SATYA D/o GAINDA RAM and wife of JOGINDER RAM R/o VPO Thandian Tehsil Banga, Distt. SBS Nagar, Pin-144505, Punjab, declare, declare have changed the name of my name and shall hereinafter be known as SATYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SATYA
[Thumb Impression]

I, SANNI BABU S/o LATE KESHAV LAL, R/o- 317, Neem ki Chardi Panjab Pura, Bareilly, Bareilly, Uttar Pradesh-243003, have Changed the name of my minor son SURYASH aged 15 years and he shall hereafter be known as SHREYANSH SAINI.

It is certified that I have complied with other legal requirements in this connection.

SANNI BABU
[Signature of Guardian]

I, VARTHYA HAMU son of VARTHYA SRINU, R/o 1-145, Kotha Thanda, Andanalapadu, Mannegudem VTC, Dornakal PO, Warangal, Telangana-506381, have changed the name of my minor daughter VARTHYA SATHWIKI aged 2 years and she shall hereafter be known as VARTHYA SUHANSHI.

It is certified that I have complied with other legal requirements in this connection.

VARTHYA HAMU
[Signature of Guardian]

I hitherto known as ANTHONY S/o BABU LAL, R/o House No-269/270, Lal Kurti Bazar, Ferozepur Cantt, District-Ferozepur, Punjab-152001, have changed my name and shall hereafter be known as ASHWANI.

It is certified that I have complied with other legal requirements in this connection.

ANTHONY
[Signature (in existing old name)]

I hitherto known as SUMAN SHARMA W/o RAMAN KUMAR SHARMA, Residing at VPO-Behdala, Tehsil-UNA, Behdala (459), UNA, Himachal Pradesh-174306, have changed my name and shall hereafter be known as SUMAN LATA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN SHARMA
[Signature (in existing old name)]

I hitherto known as AVDHESH KUMAR TURI S/o GAYA SAH, residing at Abadulla Nagar Kaptanpara, Kaptanpara, Khuskibagh, Purnia East, PO Khushibagh, Distt. Purnia, Bihar-854305, have changed my name and shall hereafter be known as LAL MOHAN SAH.

It is certified that I have complied with other legal requirements in this connection.

AVDHESH KUMAR TURI
[Signature (in existing old name)]

I, ABUBAKKAR MANDAL Son of HATEM ALI MANDAL, residing at House No. 1571/6, Mohalla Sagan, Adampur Doaba, Sub Tehsil Adampur, Distt. Jalandhar, Punjab-144102, India, have changed the name of my minor son RAHMAN MONDAL aged 09 years and he shall hereafter be known as RAHMAN MANDAL.

It is certified that I have complied with other legal requirements in this connection.

ABUBAKKAR MANDAL
[Signature of Guardian]

I hitherto known as RAVINA D/o RESHAM LAL, R/o Village Sarhal Qazian, Tehsil Banga, District SBS Nagar, Punjab-144502, have changed my name and shall hereafter be known as RAVINA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAVINA
[Signature (in existing old name)]

I hitherto known as SHANKER SINGH FALTIA S/o MAHA SINGH FALTIA, R/o Ambedkar Nagar, Ward No. 2, Mansa, District Mansa, Punjab, have changed my name and shall hereafter be known as SHANKER FALTIA.

It is certified that I have complied with other legal requirements in this connection.

SHANKER SINGH FALTIA
[Signature (in existing old name)]

I hitherto known as PREETI D/o DILAWAR RAM, R/o VPO Musapur Tehsil Nawanshahr, District S.B.S. Nagar, Punjab-144513, India, have changed my name and shall hereafter be known as PREETI KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREETI
[Signature (in existing old name)]

I hitherto known as MITESH KUMAR MOONAT alias MITESH MOONAT S/o PARASMAL MOONAT, R/o B-005, V R R Vista Apartment, Hoodi to Kodigehalli Road, Bengaluru, Karnataka - 560048, have changed my name and shall hereafter be known as MITESH MOONAT.

It is certified that I have complied with other legal requirements in this connection.

MITESH KUMAR MOONAT alias MITESH MOONAT
[Signature (in existing old name)]

I, JAYMANI BHAGAT wife of RAJESH BHAGAT, presently residing at Tarekela, Makarchuwan, Bagbahar, Pathalgaon, Jashpur Chhattisgarh-496220, have changed the name of my minor son SPRINS BHAGAT aged 11 years and he shall hereafter be known as NILESH BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

JAYMANI BHAGAT
[Signature of Guardian]

I hitherto known as MANPREET KAUR MANJEET SINGH DADIYALA D/o MANJEET SINGH DADIYALA, R/o 302, Dashmesh Pita Marg, Near Dr. Kamde Baba Budda Ji Nagar, Dr. Ambedkar Marg, Nagpur, Maharashtra, India, have changed my name and shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR MANJEET SINGH DADIYALA
[Signature (in existing old name)]

I hitherto known as VISHAL S/o RAMESH KUMAR, R/o F-22/6041, Batala Road, Gali No. 7, Subhash Colony, Mustafabad, Distt. Amritsar-143026, Punjab, have changed my name and shall hereafter be known as VISHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VISHAL
[Signature (in existing old name)]

I hitherto known as SUBHA SANKALPA DHIR S/o BIRABAR DHIR, Residing at VIM 641, Sailashree Vihar, C S Pur, Khorda, Odisha-751021, have changed my name and shall hereafter be known as SANKALP DHIR.

It is certified that I have complied with other legal requirements in this connection.

SUBHA SANKALPA DHIR
[Signature (in existing old name)]

I hitherto known as ASA RANI W/o KARAMJIT SINGH, Residing at V. Padhiana, Tehsil Adampur Doaba, Distt. Jalandhar, Punjab-144030, India, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

ASA RANI
[Signature (in existing old name)]

I hitherto known as KARAN GOEL S/o MITHLESH GOYLE, R/o L-8, Poonam Pride, Near Shanti Asiatic School, Shela Ahmedabad, Gujarat-380058, have changed my name and shall hereafter be known as KARAN MITHLESH GOYLE.

It is certified that I have complied with other legal requirements in this connection.

KARAN GOEL
[Signature (in existing old name)]

I hitherto known as SURBHI Daughter of CHANDER, residing at H. No. W.G-309, Islamabad, Jalandhar, Punjab-144001, India, have changed my name and shall hereafter be known as SURBHI HARJAI.

It is certified that I have complied with other legal requirements in this connection.

SURBHI
[Signature (in existing old name)]

I hitherto known as RATTANA DEVI alias REKHA ATTRI wife of DEV RAJ ATTRI, residing at H. No. 25, Link Colony, Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as REKHA ATTRI.

It is certified that I have complied with other legal requirements in this connection.

RATTANA DEVI alias REKHA ATTRI
[Signature (in existing old name)]

I, RAKESH PASRICHA S/o RAJINDER KUMAR PASRICHA, R/o B-1/61, Janakpuri, West Delhi, Delhi-110058, have changed the name of my minor son PRANAV PASRICHA aged 17 years and he shall hereafter be known as PRANAV PSRICHA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH PASRICHA
[Signature of Guardian]

I hitherto known as GAMDOOR SINGH GILL S/o ROOP SINGH, R/o VPO Manuke Tehsil, Nihal Singh Wala, District Moga, Punjab, have changed my name and shall hereafter be known as GAMDOOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAMDOOR SINGH GILL
[Signature (in existing old name)]

I hitherto known as ANJU AGARWAL W/o ATUL KUMAR, Residing at Vishnu Vihar Colony, Rampur City, Rampur, Uttar Pradesh-244901, have changed my name and shall hereafter be known as RICHA.

It is certified that I have complied with other legal requirements in this connection.

ANJU AGARWAL
[Signature (in existing old name)]

I hitherto known as SONU KUMAR S/o SURINDER KUMAR, R/o H. No. B-13/195, Kacha Tobha, Kotwali Bazar, Ward No. 28, Hoshiarpur, Distt. Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as ABHISHEK KAUSHAL.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR
[Signature (in existing old name)]

I hitherto known as KARNAIL KAUR W/o MAJOR SINGH, R/o Near Shamshan Ghat Sibian, Faridkot, Punjab-151207, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARNAIL KAUR
[Signature (in existing old name)]

I, MUKLESUR RAHAMAN S/o KHABIRUDDIN SEKH, Resident of Vill. - Hazipur, P.O.- Ramna Sekhdighi, P.S.- Sagardighi, Distt. Murshidabad, West Bengal-742227, have changed the name of my minor daughter MOSAMMAT ARMIN AKHTAR aged 13 years and she shall hereafter be known as ARMIN AKHTAR.

It is certified that I have complied with other legal requirements in this connection.

MUKLESUR RAHAMAN
[Signature of Guardian]

I, hitherto known as HARSHDEEP S/o YADWINDER SINGH, Residing at VPO Kariha, Tehsil Nawanshahr, Distt. S.B.S Nagar - 144508, Punjab, India, have changed my name and shall hereafter be known as HARSHDEEP BANGA.

It is certified that I have complied with other legal requirements in this connection.

HARSHDEEP
[Signature (in existing old name)]

I, hitherto known as JOBAN SINGH S/o SUKHBIR SINGH, Residing at VPO Jahangir, Verka, Tehsil & Distt. Amritsar - 143501, Punjab, India, have changed my name and shall hereafter be known as JASHANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

JOBAN SINGH
[Signature (in existing old name)]

I hitherto known as KRISHAN CHAND GUGHANI alias KRISHNA GUGNANI S/o Ishwar Chand, R/o H.No.565, Near Aggarwal Bhawan, Sector-24, Panipat, Haryana-132103 have changed my name and shall hereafter be known as KRISHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN CHAND GUGHANI alias KRISHNA GUGNANI
[Signature (in existing old name)]

I hitherto known as SHABANA JAVID VAINYA ALIAS SHABANA BANU JAVED alias SHABANABANU JAVED VAIYA D/o Mahammadshabeer Mohmedsiddique Gatra and W/o Abdul Javed Abdul Gaffar Hyderabadwala, Residing at 701-B, Shilparaj Appartment, Adajan Patiya, Rander Road, VTC-Surat, PO-Navyug College, Dist-Surat, Gujarat - 395009, have changed my name and shall hereafter be known as SHABANA BANU ABDUL JAVED HYDERABADWALA.

It is certified that I have complied with other legal requirements in this connection.

SHABANA JAVID VAINYA ALIAS SHABANA BANU
JAVED alias SHABANABANU JAVED VAIYA
[Signature (in existing old name)]

I hitherto known as ROSAMMA CYRIAC alias ROSAMMA JOHN alias ROSAMMA P L JOHN D/o Mampalam Varkey Cyriac and W/o P L John, Residing at Pottathuparambil, Rose Garden, Near C G Theater, PO-Pudukad, Parappukkara, Dist-Thrissur, Kerala - 680301, have changed my name and shall hereafter be known as ROSAMMA CYRIAC.

It is certified that I have complied with other legal requirements in this connection.

ROSAMMA CYRIAC alias ROSAMMA JOHN alias
ROSAMMA P L JOHN
[Signature (in existing old name)]

I hitherto known as KISHORE RATHOR S/o RANCHHOR NANJI RATHOR, Residing at Lalji Hirji Road, Ranchi, Opp Krishna Glass, Ranchi G.P.O, Ranchi, Jharkhand - 834001, have changed my name and shall hereafter be known as KISHOR KUMAR RATHOD.

It is certified that I have complied with other legal requirements in this connection.

KISHORE RATHOR
[Signature (in existing old name)]

I hitherto known as KULDEEP KUMAR S/o VINOD KUMAR, R/o House No.-5, Street No-07, Zeera Road Uttari, Suraj Nagar Moga, District-Moga, Punjab-142001, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMAR
[Signature (in existing old name)]

I, NAVDEEP KAUR Wife of SUKHWINDER SINGH GHUMAN, Residing at VPO. Dhogri, Distt. Jalandhar-144025, Punjab, India, have changed the name of my minor daughter GURSIRAT KAUR Age 2 years and She shall hereafter be known as KAUR GURSIRAT.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP KAUR
[Signature of Guardian]

I hitherto known as GULABSA PARVEEN W/o MD SARWER, Residing at- Vill- Amraha Amraha Chakand Gaya Bihar- 804404, have changed my name and shall hereafter be known as RUBY PERWEEN.

It is certified that I have complied with other legal requirements in this connection.

GULABSA PARVEEN
[Thumb Impression]

I hitherto known as HARMEEN SABHARWAL Wife of KARAN MALIK, Residing at H.No. 05, Neja Ji Park, Jalandhar-1, Po. Jalandhar City, Distt. Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as HARMEEN MALIK.

It is certified that I have complied with other legal requirements in this connection.

HARMEEN SABHARWAL
[Signature (in existing old name)]

I hitherto known as RITIK S/o SATPAL, residing at House No. B-1/1225, Street No. 5, Kabir Nagar, Jalandhar, Punjab-144008, India, have changed my name and shall hereafter be known as RITIK BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

RITIK
[Signature (in existing old name)]

I, hitherto known as NITIKA TALWAR daughter of ADARSH wife of SAURABH MISHRA, residing at Q-1204, Q Block, Jalandhar Heights-2, 66 feet Road, Pholriwal, Jamsheer, Jalandhar-144020, Punjab, India, have changed my name and shall hereafter be known as NITIKA TALWAR MISHRA.

It is certified that I have complied with other legal requirements in this connection.

NITIKA TALWAR
[Signature (in existing old name)]

I hitherto known as KAMAL KANT W/o RAMESH KUMAR WADHERA, R/o H. No. 547 Sector 11-12, Huda, Phase-2, Panipat, Haryana, have changed my name and shall hereafter be known as KAMLA RANI WADHERA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KANT
[Signature (in existing old name)]

I hitherto known as MUKESH KUMAR SINGHAL S/o RAMOTAR AGGARWAL, R/o Jui Kalan(67), Bhiwani, Haryana-127030, have changed my name and shall hereafter be known as MUKESH KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR SINGHAL
[Signature (in existing old name)]

I hitherto known as NANKA KHAN S/o MAMMAN KHAN, residing at Keshopur, VTC Maheruli, P.O. Mandauli, Meeraganj, Distt. Bareilly, Uttar Pradesh-243502, have changed my name and shall hereafter be known as RAHIM DAD KHAN.

It is certified that I have complied with other legal requirements in this connection.

NANKA KHAN
[Signature (in existing old name)]

I hitherto known as KRISHAN KUMAR VERMA S/o RAMJI LAL VERMA, residing at House No. 100, Sector-20A, Chandigarh (U.T.), have changed my name and shall hereafter be known as MAHAVIR PARSAD VERMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR VERMA
[Signature (in existing old name)]

I, RAMHARAKH SANTU BHARTI S/o SANTU BHARTI residing at Barrack No-681, Balkanji Bari Road, Ulhasnagar, Thane, Maharashtra-421002, have changed the name of my minor son CHANDRAPAL BHARTI aged 16 years and he shall thereafter be known as RITIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMHARAKH SANTU BHARTI
[Signature of Guardian]

I hitherto known as BEENA RANI W/o KRISHAN KUMAR, residing at Victoria Enclave Dirba, Sangrur, Punjab-148035, have changed my name and shall hereafter be known as VEENA RANI.

It is certified that I have complied with other legal requirements in this connection.

BEENA RANI
[Signature (in existing old name)]

I hitherto known as VIJAYA RAMESH alias VIJAYA MUTHUSUNDARAM W/o KRISHNASWAMY RAMESH, residing at NO007, Poorna Palace, 12th A Cross Road, Next Saibaba Temple, J P Nagar, 3rd Phase, Bangalore, Karnataka-560078, have changed my name and shall hereafter be known as VIJAYA MUTHUSUNDARAM.

It is certified that I have complied with other legal requirements in this connection.

VIJAYA RAMESH alias VIJAYA MUTHUSUNDARAM
[Signature (in existing old name)]

I, ANUJ BANSAL S/o PREM CHAND, residing at H. No. 184/5, Civil Lines, Gurgaon, Haryana-122001, have changed the name of my minor daughter TIA BANSAL aged 15 years and she shall thereafter be known as OJASVINI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

ANUJ BANSAL
[Signature of Guardian]

I, RAM PALAT S/o TRIYUGI NARAYAN, residing at House No-113, Village Havpur Bhadari, Bakharia, Khalilabad, Sant Kabir Nagar, Uttar Pradesh-272199, have changed the name of my minor son MAIVISH KASYAP aged 09 years and he shall thereafter be known as UJJAWAL KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

RAM PALAT
[Signature of Guardian]

I hitherto known as MEENU JAIN W/o PARAS JAIN, residing at 143 Bank Enclave, Laxmi Nagar, Gandhi Nagar, Delhi-110092, have changed my name and shall hereafter be known as NEETU JAIN.

It is certified that I have complied with other legal requirements in this connection.

MEENU JAIN
[Signature (in existing old name)]

I hitherto known as ANDRU DINESH S/o ANDRU BHASKAR REDDY, residing at H. No. 2-10, Nachinapally, Duggondi, Warangal, Telangana-506331, have changed my name and shall hereafter be known as ANDRU DINESH REDDY.

It is certified that I have complied with other legal requirements in this connection.

ANDRU DINESH
[Signature (in existing old name)]

I hitherto known as SHRAVAN KUMAR SAHU alias SHRAWAN KUMAR SAHU S/o AMRIT SAH, residing at Block-4, R Extension, Vikas Nagar, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as SANTOSH KUMAR SAH.

It is certified that I have complied with other legal requirements in this connection.

SHRAVAN KUMAR SAHU alias SHRAWAN KUMAR SAHU
[Signature (in existing old name)]

I hitherto known as SONAM KUSHWAHA D/o RAJENDRA SINGH, residing at Mathiya Kharid Kanakpura, Tarkulwa, Deoria, Uttar Pradesh-274408, have changed my name and shall hereafter be known as SONI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SONAM KUSHWAHA
[Signature (in existing old name)]

I hitherto known as DAVINDER KAUR PARMAR alias SHAUNTIALA DEVI alias DAVINDER KAUR D/o DAULAT SINGH W/o RAGHUNATH SINGH PARMAR, residing at Village & Post Office Panchhat, District Kapurthala, Punjab-144408, have changed my name and shall hereafter be known as DAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER KAUR PARMAR alias
SHAUNTIALA DEVI alias DAVINDER KAUR
[Signature (in existing old name)]

I hitherto known as HARMIT KOUR ARORA W/o MANOJ KUMAR SHARMA, residing at Kourian Street, Satkartarian Mohalla, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as RENU BALA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

HARMIT KOUR ARORA
[Signature (in existing old name)]

I, RAJESH KUMAR PATEL S/o RAMJI PATEL, residing at Gram-kothiyahi, Post Dileppur, Tahseel-Raniganj, Kothiyari, Pratapgarh, Uttar Pradesh-230127, have changed the name of my minor son VAIBHAV PATEL aged 08 years and he shall thereafter be known as ARYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR PATEL
[Signature of Guardian]

I hitherto known as PRERNA ARYAN D/o RAVINDER KUMAR ARYAN, residing at H. No. 5B-69, NIT Faridabad, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as PRISHA.

It is certified that I have complied with other legal requirements in this connection.

PRERNA ARYAN
[Signature (in existing old name)]

I, SAURABH MITTAL son of M.L. MITTAL residing at D-199 Jhilmil, Colony Shahdra Delhi, East Delhi, Delhi-110095, have changed the name of my minor son HITANSHU MITTAL aged 9 years and he shall hereafter be known as LAKSHYA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SAURABH MITTAL
[Signature of Guardian]

I hitherto known as KAMALJEET DHUGA S/o MOHAN SINGH DHUGA, R/o Rampur Sunran, PO. Rampur Sunera, Distt. Kapurthala, Punjab-144407, have changed my name and shall hereafter be known as KAMALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMALJEET DHUGA
[Signature (in existing old name)]

I hitherto known as NIRMAL KAUR W/o PRITPAL SINGH, R/o PO. Kartarpur, Ambhgarh, Distt. Jalandhar, Punjab-144801, have changed my name and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KAUR
[Signature (in existing old name)]

I hitherto known as NASEEM S/o MOHD YAMIN, R/o H. No.-C-86/1, Street No.-1 Moonga Nagar, Karawal Nagar Road, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as MOHD NASIM.

It is certified that I have complied with other legal requirements in this connection.

NASEEM
[Signature (in existing old name)]

I hitherto Known as GURBAX KAUR wife of HARDEEP SINGH residing at H.No.464, New Jaspal Nagar, Sultanwind Road, District Amritsar-143001 Punjab, have changed my name and shall hereafter be known as MANJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

GURBAX KAUR
[Signature (in existing old name)]

I hitherto known as MANOJUMON T J S/o Late Shri T G JOHN, EMPLOYED as Superintendent in Central GST, Department of Revenue, Govt. of India, Posted in Bhopal(M.P.), residing at LIG-55 Old Subash Nagar, Govindpura, Bhopal, Madhya Pradesh-462023, have changed my name and shall hereafter be known as MANOJ T J.

It is certified that I have complied with other legal requirements in this connection.

MANOJUMON T J,
[Signature (in existing old name)]

I hitherto known SHIVPRASAD TIWARI alias SHIVPRASAD SHOBHARAM TIWARI S/o SHOBHARAM TIWARI, R/o 207, Marvel Park near Jog Hospital, Dunetha, Daman-396210, have changed my name and shall hereafter be known as SHIVPRASAD TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SHIVPRASAD TIWARI alias SHIVPRASAD
SHOBHARAM TIWARI
[Signature (in existing old name)]

I hitherto known as HASEENABEGUM MAHAMMAD W/o MOHAMMED CHAND PASHA, R/o H. No. 12-11-2066, SBH Colony Boudhanagar, Jamai Osmania, Musheerabad, PO. New Nallakunta, Hyderabad, Telangana-500044, have changed my name and shall hereafter be known as MOHAMMAD HASEENA.

It is certified that I have complied with other legal requirements in this connection.

HASEENABEGUM MAHAMMAD,
[Signature (in existing old name)]

I, NARASIMHA RAJU C P S/o PARTHASARATHI, residing at No. 24, 1st Main, 6th Cross, 6th A Cross, Near St Yash Public School, Kempegowda Nagar Byadarahalli, Vaswancedam, Bengaluru, Karnataka-560091, have changed the name of my minor daughter THANUSHREE N alias NISHVIKA NAYANA GOWDA aged 15 years and she shall thereafter be known as NISHVIKA NAYANA GOWDA.

It is certified that I have complied with other legal requirements in this connection.

NARASIMHA RAJU C P
[Signature of Guardian]

I, hitherto known as HARISH KUMAR T C S/o THOTA CHENCHU KRISHNA, R/o 3 - 5 - 137, Palavallivari Street, Sullurupeta, Tirupati, Andhra Pradesh-524121, have changed the name of my minor son THOTA KISHAN aged 02 years and he shall hereafter be known as THOTA GNAANA KISHAN VARNIK.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR T C
[Signature of Guardian]

I hitherto known as DOLI KARNANI alias DOLY KUMARI D/o DEEPCHANDRA KARNANI, residing at Durga Bari, Bhatta Bazar, Purnia, Bihar-854301, have changed my name and shall hereafter be known as SNEHA KARNANI.

It is certified that I have complied with other legal requirements in this connection.

DOLI KARNANI alias DOLY KUMARI
[Signature of Guardian]

I hitherto known as RAJ SAINI S/o DHARAM PAL SINGH, residing at 118/2, Noornagar, Lisari Road, Meerut City, Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as BRIJPAL SAINI.

It is certified that I have complied with other legal requirements in this connection.

RAJ SAINI
[Signature (in existing old name)]

I, VEERAMUKILAN S/o CHINNU, R/o 1/29, Northmannangadu, Mannankadu, Thanjavur, Tamil Nadu-614613, have changed my minor son name V Chiran aged 5 years and he shall hereafter be known as VG IDAZHIYAN.

It is certified that I have complied with other legal requirements in this connection.

VEERAMUKILAN
[Signature of Guardian]

I hitherto known as RAM NARAYAN son of JUGAL, residing at 5/183, Gali No.7, Indra Colony, Chabal Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as RAMNAUKAR.

It is certified that I have complied with other legal requirements in this connection.

RAM NARAYAN
[Signature (in existing old name)]

I, hitherto known as ROHIT son of BALWINDER PAL, residing at Mohalla Nawan Katra VPO Kalanaur, Tehsil Kalanaur, District Gurdaspur-143512, Punjab, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature (in existing old name)]

I, hitherto known as PURNIMA PAUL W/o JITENDRA NATH PAUL, residing at Panchayat, Post Narayanpur, Seraikela Kharsawan, Jharkhand-833220, have changed my name and shall hereafter be known as KAKULI PAUL.

It is certified that I have complied with other legal requirements in this connection.

PURNIMA PAUL
[Signature (in existing old name)]

I, SARABJEET SINGH S/o HARMENDER SINGH R/o B-16, Ground Floor Sindhu Nagar, Manas Nagar Lucknow, Uttar Pradesh-226023, have changed the name of my minor son MANSIMRAT SINGH alias MANSHER SINGH aged 13 years he shall hereafter be known as MANSHER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARABJEET SINGH
[Signature of Guardian]

I hitherto known as TANISHA PANDEY daughter of TRIBHUVAN PANDEY, residing at D-741, DDA Flat Pocket-3, Dwarka, Binda Pur, Uttam Nagar, PO D.K Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as BHAVIKA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

TANISHA PANDEY
[Signature (in existing old name)]

I, ARJUNAN PICHANDI S/o PICHANDI, residing at No. 4/46, Eallappan Patti, Bodipettai Ambur Taluk, Agaram, Vellore, Tamil Nadu-635804, have changed the name of my minor son VINOD K, aged 17 years and he shall thereafter be known as THAMIZHAN A.

It is certified that I have complied with other legal requirements in this connection.

ARJUNAN PICHANDI
[Signature of Guardian]

I hitherto known as MUJMILA D/o MOHBIN AKHTAR, residing at 98/25, Kalupur, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as NISHA.

It is certified that I have complied with other legal requirements in this connection.

MUJMILA
[Signature (in existing old name)]

I hitherto known as GANDHI SINGH S/o RAJENDRA PRASAD SINGH, R/o Basani Dallupur, Basni Varanasi, Uttar Pradesh-221204, have changed my name and shall hereafter be known as ANSHU SINGH.

It is certified that I have complied with other legal requirements in this connection.

GANDHI SINGH
[Signature (in existing old name)]

I, RAMPUJAN PASWAN son of RAMSWARUP PASWAN, resident of Khajuri, Ward No.- 09, Khajuri, PO. Khojuri Matihani, Saharsa, Bihar-852106, have changed the name of my minor son SUMIT KUMAR, aged about 16 years and he shall hereafter be known as SUMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMPUJAN PASWAN
[Signature of Guardian]

I hitherto known as RAHUL S/o BALJINDER KUMAR, R/o V.P.O. Bohani, Bohani, Kapurthala, Punjab-144403, have changed my name and shall hereafter be known as RAHUL DADRA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature (in existing old name)]

I hitherto known as CHAVAN RESHMA SUBHASH alias RESHMA ABHIJEET SHINDE W/o ABHIJEET ASHOK SHINDE and D/o SUBHASH RAMBHAUCHAVAN, R/o C 1/7, T N H B, HIG Flats, Ganga Nagar, Maduravoyal, Tiruvallur, Tamil Nadu - 600095, have changed my name and shall hereafter be known as RESHMA ABHIJEET SHINDE.

It is certified that I have complied with other legal requirements in this connection.

CHAVAN RESHMA SUBHASH alias RESHMA ABHIJEET
SHINDE
[Signature (in existing old name)]

I hitherto known as PRIYASHA AERI D/o DAVINDER KUMAR AERI W/o BHARAT KAPOOR, R/o House Number 145, Lane No. 5, Friends Colony, Jalandhar-144008, have changed my name from PRIYASHA AERI to PRIYASHA AERI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

PRIYASHA AERI
[Signature (in existing old name)]

I hitherto known as SHREHYA SHEKHAR W/o SRIKANTH BALAKRISHNAN, residing at M6, Ground Floor, Block M, Green Park Extension, Green Park Market, South Delhi. Delhi-110016, have changed my name and shall hereafter be known as SHREHYA SHEKHAR SRIKANTH

It is certified that I have complied with other legal requirements in this connection.

SHREHYA SHEKHAR
[Signature (in existing old name)]

I, NARENDRA SINGH S/o DIWAN SINGH, residing at H. No. 85, Umedpur, Dehradun, Uttarakhand-248007, have changed the name of my minor son YOGESH, aged 17 years and he shall thereafter be known as YOGESH NEGI.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH
[Signature of Guardian]

I hitherto known as SUKHPREET S/o SATPAL SINGH, residing at VPO Kandhala Guru, Jalandhar, Punjab-144303, have changed my name and shall hereafter be known as SUKHPREET MEHRA.

It is certified that I have complied with other legal requirements in this connection.

SUKHPREET
[Signature (in existing old name)]

I, VIKAS SINGH son of JAIBIR SINGH, residing at H. No. 972, Vikas Nagar, Hansi, Hisar, Haryana-125033, have changed the name of my minor daughter ALICE, aged 9 years and she shall hereafter be known as AARADHYA SINGHMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKAS SINGH
[Signature of Guardian]

I hitherto known as MANJAPPA POONAPPA LAMANI son of POONAPPA LAMANI, employed as Staff & Welfare Inspector in the office of Sr. DPO, S.W. Railway, Hubballi Division, DRM Office Compound, Keshwapur Hubballi, Karnataka-580020, residing at At/Post-Hullikeri Inam, Taluk-Badami, District-Bagalkot, Karnataka-587201, have changed my name and shall hereafter be known as MANJUNATH POONAPPA RATHOD.

It is certified that I have complied with other legal requirements in this connection.

MANJAPPA POONAPPA LAMANI
[Signature (in existing old name)]

I hitherto known as JASPAL ARORA son of OM PARKASH, residing at Rajiv Colony, Mukerian, Dist-Hoshiarpur, Punjab-144211, Punjab, have changed my name and shall hereafter be known as JASPAL.

It is certified that I have complied with other legal requirements in this connection.

JASPAL ARORA
[Signature (in existing old name)]

I hitherto known as ANAND SINGH S/o SHOBAN SINGH WALDIYA, residing at Waldiya Niwas, Shivaji Nagar, G.I.C. Road, PO. Degree College, Distt-Pithoragarh, Uttarakhand-262501, have changed my name and shall hereafter be known as ANAND SINGH WALDIYA.

It is certified that I have complied with other legal requirements in this connection.

ANAND SINGH
[Signature (in existing old name)]

I hitherto known as ROOP W/o SURINDER KUMAR, R/o H. No. B1/80, Khalwara Gate, Phagwara, Distt-Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as RUPA RANI.

It is certified that I have complied with other legal requirements in this connection.

ROOP
[Signature (in existing old name)]

I hitherto known as SACHIN KUMAR alias SONU KUMAR S/o SUBODH PRASAD, R/o H. No. G-5/152, G/F (Prop No.G-12) KH No-Main Road Pusta-5, Sonia Vihar Near Madina Masjid, Karawal Nagar, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as SACHIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR alias SONU KUMAR
[Signature (in existing old name)]

I, RAJIV KUMAR SHARMA S/o MADAN LAL SHARMA, residing at C-578, Chawla Colony, Ballabgarh, Faridabad, Haryana -121004, have changed the name of my minor daughter PARI SHARMA, aged 12 years and she shall hereafter be known as PRAGYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJIV KUMAR SHARMA
[Signature of Guardian]

I hitherto known as BEGRAM S/o KUNDAN, residing at Ambedkar Bhaban Ke Piache Wali Gali, Surajpur, PO. I.A. Surajpur, Distt. Gautam Buddha Nagar, Uttar Pradesh - 201306, have changed my name and shall hereafter be known as VEGRAJ.

It is certified that I have complied with other legal requirements in this connection.

BEGRAM
[Signature (in existing old name)]

I hitherto known as NUTAN D/o DHARMENDRA KUMAR, R/o Near Radha Krishna Mandir, Gujratiyan, Dhampur, Bijnor, Uttar Pradesh-246761, have changed my name and shall hereafter be known as RANJANA SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

NUTAN
[Signature (in existing old name)]

I hitherto known as RAJENDER KUMAR SHARMA S/o AMAR DEV, R/o H. No. 825-P, Sec-15-A, Hisar, Haryana-125001, have changed my name and shall hereafter be known as RAJINDER KUMAR GAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER KUMAR SHARMA
[Signature (in existing old name)]

I hitherto known as SAIDA W/o RIZWAN, residing at 24/254, Nai Basti, Agra, Agra, Uttar Pradesh - 282003, have changed my name and shall hereafter be known as AISHA.

It is certified that I have complied with other legal requirements in this connection.

SAIDA
[Signature (in existing old name)]

I hitherto known as PARTH BAJPAI S/o MANISH BAJPAI, residing at Mahraha Road, Near Pushp Vatika, Bindki, PO. Bindki, Dist-Fatehpur, Uttar Pradesh - 212635, have changed my name and shall hereafter be known as VISHESH.

It is certified that I have complied with other legal requirements in this connection.

PARTH BAJPAI
[Signature (in existing old name)]

I hitherto known as SNEHA PAHWA D/o SURAJ PARKASH CHHABRA W/o SANDEEP PAHWA, residing at House No. 1465, Near Divya Yog Mandir, Sector 7, Urban Estate, Karnal Haryana - 132001, have changed my name and shall hereafter be known as ANKITA PAHWA.

It is certified that I have complied with other legal requirements in this connection.

SNEHA PAHWA
[Signature (in existing old name)]

I hitherto known as KULVIR SINGH S/o SUKHDEV SINGH GILL, R/o House No. 67, Street No. 4, Green Avenue Faridkot, Punjab, have changed my name and shall hereafter be known as KULVIR SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

KULVIR SINGH
[Signature (in existing old name)]

I hitherto known as GULSHAN SAHNI alias RITU SACHDEVA W/o RAJEEV KUMAR SACHDEVA D/o DARSHAN KUMAR SAHNI, R/o B-21, 1/1634, Mansarovar Park, Shahdara, East Delhi, Delhi-110032, have changed my name and shall hereafter be known as RITU SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN SAHNI alias RITU SACHDEVA
[Signature (in existing old name)]

I hitherto known as VARUN MALHOTRA S/o SURESH KUMAR MALHOTRA, R/o B-86, Sarvodaya Enclave, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as VARUN SURESH MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

VARUN MALHOTRA
[Signature (in existing old name)]

I hitherto known as USHA W/o DARSHAN KUMAR R/o # 6981, Guru Nanak Pura, Bathinda, Punjab, have changed my name and shall hereafter be known as USHA RANI.

It is certified that I have complied with other legal requirements in this connection.

USHA
[Signature (in existing old name)]

I hitherto known as ISHA TYAGI D/o ANIL TYAGI and W/o SAGAR BAJAJ, residing at D-156, 1st Floor, Opposite Geeta Bhawan Mandir, Kamla Nagar, Delhi-110007, have changed my name and shall hereafter be known as SUKH BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

ISHA TYAGI
[Signature (in existing old name)]

I hitherto known as HARPREET SINGH alias HARPREET SINGH KOCHHAR son of NAGINDER SINGH KOCHHAR, residing at R/o 5/31, Nirmal Puri, Lajpat Nagar, Delhi-110024, have changed my name and shall hereafter be known as HARPREET SINGH KOCHHAR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH alias HARPREET SINGH KOCHHAR
[Signature (in existing old name)]

I hitherto known as KULWANT KAUR KALSI W/o HARPAL SINGH, R/o Street No-1, Guru Teg Bahadur Nagar, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as KULWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWANT KAUR KALSI
[Signature (in existing old name)]

I hitherto known as SURINDER KUMAR TANGRI S/o BHIM SAIN, R/o Mohalla Sawan Mall Dharamkot, Tehsil-Dharamkot, Distt. Moga, Punjab-142042, have changed my name and shall hereafter be known as SURINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KUMAR TANGRI
[Signature (in existing old name)]

I hitherto known as SATISH KUMAR alias SATISH alias SATISH KUMAR SHARMA S/o SATYA PAL SHARMA, R/o H. No. B-91, Gali No.6, Brahampuri Delhi-110053, have changed my name and shall hereafter be known as SATISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR alias SATISH alias SATISH KUMAR
SHARMA
[Signature (in existing old name)]

I hitherto known as ANCHAL D/o AYUDH PAL, residing at VPO. Karnana, Nawanshahr, Distt. SBS Nagar, Punjab-144513, have changed my name and shall hereafter be known as ANCHAL MEHRA.

It is certified that I have complied with other legal requirements in this connection.

ANCHAL
[Signature (in existing old name)]

I hitherto known as KAMLA DEVI W/o MAHAVIR SINGH, R/o House No-150, Ukhleena, Meerut, Uttar Pradesh-250502, have changed my name and shall hereafter be known as RAJKALI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KAMLA DEVI
[Thumb Impression]

I hitherto known as SHYAM KUMAR S/o GANGA PRASAD SINGH, R/o BARA, PO INAI, Inay, Darbhanga, Bihar-847105, have changed my name and shall hereafter be known as PRABHAT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHYAM KUMAR
[Signature (in existing old name)]

I, SATNAM SINGH S/o DARSHAN SINGH, R/o House No. 79, Near Aujla Fathak, Deep Nagar, Kapurthala, PO Kapurthala, Distt. Kapurthala, Punjab-144601, have changed the name of my minor son PAWITPREET SINGH aged 8 years and he shall hereafter be known as SINGH PAWITPREET.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH
[Signature of Guardian]

I hitherto known as SUJAL S/o SUKHDEEP SINGH, R/o 81, Kanwli Road, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as SUJAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUJAL
[Signature (in existing old name)]

I hitherto known as RITIKA THAKUR wife of RISHI THAKUR, resident of WE-199, Tail Wali Gali, Kott Chhimbian, Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as NISHA.

It is certified that I have complied with other legal requirements in this connection.

RITIKA THAKUR
[Signature (in existing old name)]

I hitherto known as RITU D/o SATBIR KUMAR, residing at House No. 1105, Tower-10, Emaar Palm Garden, Sec-83, Sikanderpur, Distt. Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as JANHVI.

It is certified that I have complied with other legal requirements in this connection.

RITU
[Signature (in existing old name)]

I, MANISH MADHOGARIA RAMAN son of RAM PRASAD MADHOGARIA, Residing At B-304, Devkrupa Apartment, Near Corner Point, City Light, Surat, Gujarat-395007, have changed the name of my minor daughter namely PRIYA MADHOGARIA and she shall hereafter be known as PRIYA MADHOGARIA RADHA.

It is certified that I have complied with other legal requirements in this connection.

MANISH MADHOGARIA RAMAN
[Signature of Guardian]

I, MANISH MADHOGARIA RAMAN son of RAM PRASAD MADHOGARIA, residing at B-304, Devkrupa Apartment, Near Corner Point, City light, Surat, Gujarat-395007, have changed the name of my minor daughter namely NIDHI MADHOGARIA aged 14 years and she shall hereafter be known as NIDHI MADHOGARIA RADHA.

It is certified that I have complied with other legal requirements in this connection.

MANISH MADHOGARIA RAMAN
[Signature of Guardian]

I, ROLI DEVI W/o SARVJEET KUMAR, R/o 603, Salempur, Kakori Pataura, PO. Kakori, Distt. Lucknow, Uttar Pradesh-226101, have changed the name of my minor son AKANKSH aged 8 years and he shall hereafter be known as AKLAVYA BANSHWAR.

It is certified that I have complied with other legal requirements in this connection.

ROLI DEVI
[Signature of Guardian]

I, R VISHNUPRIYEN, S/o RAMALINGAM, R/o 3/40, Vijayam Nagar, Ponneri, Pennadam, Cuddalore, Tamil Nadu-606105, have changed the name of my minor daughter's name V P PAVISHA SRIVATHI aged 7 years and she shall hereafter be known as V A PAVISHA SRIVATHI.

It is certified that I have complied with other legal requirements in this connection.

R VISHNUPRIYEN,
[Signature of Guardian]

I hitherto known as MANDEEP son of RAJESH KUMAR, resident of Village Dahima, Tehsil and District-Hisar, Haryana, have changed my name and shall hereafter be known as MANDEEP SINGH LAMBA.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP
[Signature (in existing old name)]

I hitherto known as B POOJA CHHETRI D/o B KUMAR CHHETRI, R/o Motbung Nepali, Motbung, Motbung Nepali, Senapati, Manipur-795107, have changed my name and shall hereafter be known as B PIXIE CHHETRI.

It is certified that I have complied with other legal requirements in this connection.

B POOJA CHHETRI
[Signature (in existing old name)]

I hitherto known as HEMANGI PRABHAKAR KHANOLKAR D/o PRABHAKAR BALKRISHNA KHANOLKAR W/o ANAND GOPAL AJGAONKAR, residing at 527/3, Krishna Nagar, Dr. Ambedkar Road, Parel Mumbai, Maharashtra - 400012, have changed my name and shall hereafter be known as APURVA ANAND AJGAONKAR.

It is certified that I have complied with other legal requirements in this connection.

HEMANGI PRABHAKAR KHANOLKAR
[Signature (in existing old name)]

I hitherto known as ASHA MUNDRA D/o SURESH CHANDRA MUNDRA W/o AJAY KABRA, residing at 259, Rajendra Marg, Ward No. 22, Bhilwara, Rajasthan-311001, have changed my name and shall hereafter be known as ASHA KABRA.

It is certified that I have complied with other legal requirements in this connection.

ASHA MUNDRA
[Signature (in existing old name)]

I hitherto known as V K AGGARWAL S/o INDER MOHAN, R/o D-45, Opposite Savitri Cinema Greater Kailash Enclave-2, Greater Kailash S.O South Delhi, Delhi-110048, have changed my name and shall hereafter be known as VIRENDER KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

V K AGGARWAL
[Signature (in existing old name)]

I hitherto known as KUMAR S/o KARUPPAIAH, residing at No. 287, Bellam Krishnan Street, Fort. VTC Coimbatore, PO Coimbatore, District Coimbatore, Tamil Nadu-641001, have changed my name and shall hereafter be known as SENTHIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUMAR
[Signature (in existing old name)]

I hitherto known as NOOR D/o KHALEEL AHMED W/o ABHISHEK SHARMA, resident of Flat No. 204 Block-A04 M3M Woodshire Apartment, Dharampur Main Road, Sector-107, Dharampur (59), Gurgaon, Haryana -122006, have changed my name and shall hereafter be known as NOOR SHARMA. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

NOOR
[Signature (in existing old name)]

I, NARINDER KUMARI W/o SUCHA SINGH, residing at Village Sanchak (Jogiana), Tehsil Dasuya, District Hoshiarpur, Punjab-144213, India, have changed the name of my minor daughter SANIA aged 12 years and she shall hereafter be known as SANIA KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMARI
[Signature of Guardian]

I hitherto known as PIYARI KAUR W/o MOHAN SINGH, residing at Village and Post Office Binjon, Tehsil Garhshankar, District Hoshiarpur, Punjab-144520, India, have changed my name and shall hereafter be known as PIYAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

PIYARI KAUR
[Thumb Impression]

I hitherto known as DILIP POIRA S/o RANJIT POIRA, residing at H.No. 10, Jagjit Colony, Patwari Wali Gali, Dhilwan, Dakoha, Jalandhar, Punjab-144023, India, have changed my name and shall hereafter be known as DILIP KUMAR POIRA.

It is certified that I have complied with other legal requirements in this connection.

DILIP POIRA
[Signature (in existing old name)]

I hitherto known as KULWINDER KAUR W/o PARMJEET SINGH, R/o Village Jandoke, District Sri Muktsar Sahib, Punjab-152025, have Changed my name and shall hereafter be known as BHURO KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR
[Signature (in existing old name)]

I hitherto known as PUSHPA W/o JOGINDER SINGH, R/o H. No. 6/66, Jharera Village, Delhi Cantt. South West Delhi -110010, have changed my name and shall hereafter she known as PUSHPA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA
[Signature (in existing old name)]

I hitherto known as HAPINDER SINGH SANDHU S/o GURJIT SINGH, R/o Village Duareana District Faridkot, Punjab, have changed my name and shall hereafter be known as HAPINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HAPINDER SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as SHASHIKANT SITARAM BAHUTULE S/o SITARAM KRUSHNA BAHUTALE, residing at B001 Bhagirathi complex, Rameshwadi, D.P. Road, Near Saibaba Mandir, opp. Tata colony, Badlapur west, Badlapur, Maharashtra- 421503, have changed my name and shall hereafter be known as SHASHIKANT SITARAM BAHUTALE.

It is certified that I have complied with other legal requirements in this connection.

SHASHIKANT SITARAM BAHUTULE
[Signature (in existing old name)]

I hitherto known as KM. LUCKY D/o JAGDISH SINGH, residing at MIG-31, Pushpanjali Colonoy, Ramghat Road, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as ANJALI PAL.

It is certified that I have complied with other legal requirements in this connection.

KM. LUCKY
[Signature (in existing old name)]

I hitherto known as MOUNTY alias ROHIT SOOD S/o TRILOK CHAND SOOD, residing at L-14/3, DLF City-2, Chakarpur (74), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as ROHIT SOOD.

It is certified that I have complied with other legal requirements in this connection.

MOUNTY alias ROHIT SOOD
[Signature (in existing old name)]

I hitherto known as NEETIKA AGGERWAL wife of Sh. MANISH KUMAR, employed as PGT-Biology in the Education Department of Haryana, residing at House number 212, Sector-3, Faridabad, Haryana, have changed my name and shall hereafter be known as as NEETIKA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

NEETIKA AGGERWAL
[Signature (in existing old name)]

I, PARVESH KUMAR S/o DHARAMPAL, residing at H. No. D-19, Rose Apartment, Sector-14, Rohini, New Delhi-110085, have changed the name of my minor son ANANT MAURYA aged 13 years and he shall hereafter be known as ANANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARVESH KUMAR
[Signature of Guardian]

I hitherto known as POOJA D/o SHINDER PAL, R/o VPO-Malsian, District-Jalandhar, Punjab-144701, have Changed my name and shall hereafter be known as POOJA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature (in existing old name)]

I hitherto known as SIMARPREET ATHWAL alias SIMARPREET KAUR ATHWAL D/o GURVINDER SINGH ATHWAL, residing at VPO Bains, Naura Road, Tehsil Nawanshahr, Distt. Shaheed Bhagat Singh Nagar, Punjab-144508, have changed my name and shall hereafter be known as SIMARPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMARPREET ATHWAL alias SIMARPREET
KAUR ATHWAL
[Signature (in existing old name)]

I hitherto known as SHOBHA SHIVAJI THORVE D/o SHIVAJI KHANDU THORVE and W/o SUNIL VISHRAM VAZE, residing at Goregaon Tapovan Co Op Housing Soc Ltd Bldg No.-4 Flat No-123, Siddharth Nagar Goregaon West, Mumbai, Suburban, Maharashtra-400104, have changed my name and shall hereafter be known as SNEHAL SUNIL VAZE.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA SHIVAJI THORVE
[Signature (in existing old name)]

I hitherto known as PRASHANT CHETTRI S/o BISWASH CHETTRI, residing at North Shivakhola, Tea Garden, VTC Majua Tea Garden, PO. Deorali, Sub District Kurseong, District Darjeeling, West Bengal-734220, have changed my name and shall hereafter be known as NANU CHETTRI.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT CHETTRI
[Signature (in existing old name)]

I hitherto known as SONIA JAJ D/o C.D.SUGADAN and W/o JAJ PADMAKARAN, residing at 202, Purushotham Villa. V.V. Nagar, Habsiguda, VTC Secunderabad, PO. Jama I Osmania, District Hyderabad, Telangana-500007, have changed my name and shall hereafter be known as SONIA SUGADAN.

It is certified that I have complied with other legal requirements in this connection.

SONIA JAJ
[Signature (in existing old name)]

I hitherto known as MANISHA MISHRA W/o AJAY KUMAR MISRA, R/o B-2, Martyrs Home, Mangal Pandey Road, Sanskrit Pathshala School, Sadar Bazar, Choti Lal Kurti, Lucknow, Uttar Pradesh-226002, have changed my name and shall hereafter be known as MANISHA MISRA.

It is certified that I have complied with other legal requirements in this connection.

MANISHA MISHRA
[Signature (in existing old name)]

I hitherto known as RANJIT KAUR DURHA wife of HARDEV SINGH DUHRA, residing at VPO. Duhre, Distt. Jalandhar- 144302, Punjab, India, have changed my name and shall hereafter be known as RANJIT KAUR DUHRA.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KAUR DURHA
[Signature (in existing old name)]

I hitherto known as HARBINDER KAUR wife of HARBHAJAN SINGH, residing at Vill. Dhudian wala, Distt. Kapurthala-144620, Punjab, India, have changed my name and shall hereafter be known as HARJINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

HARBINDER KAUR
[Thumb Impression]

I hitherto known as GURJANT SINGH SANDHU S/o GURBACHAN SINGH, R/o Village Ferozewala Bada, Tehsil Dharamkot, Distt. Moga, Punjab-142042, have changed my name and shall hereafter be known as GURJANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURJANT SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as MAHA SINGH S/o DARSHAN SINGH, R/o Vill. Bina Heri, Patiala, Punjab-147201, have changed my name and shall hereafter be known as MAHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHA SINGH
[Signature (in existing old name)]

I hitherto known as SUMANDEEP SINGH S/o JOGINDER SINGH, resident at VPO Kandhala Jattan, Distt. Hoshiarpur-146116, Punjab, India, have changed my name and shall hereafter be known as SUMANDEEP SINGH HEER.

It is certified that I have complied with other legal requirements in this connection.

SUMANDEEP SINGH
[Signature (in existing old name)]

I hitherto known as AMANDEEP KAUR W/o KULDIP SINGH, R/o VPO Gehal, Tehsil Tapa, District Barnala, Punjab, have changed my name and shall hereafter be known as PARWINDER KAUR SIDHU.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP KAUR
[Signature (in existing old name)]

I hitherto known as RAMANDEEP KAUR DHILLON D/o SUKHMINDER SINGH, R/o Village Kothe Amberhar, PO. Khosa Dal Singh, Tehsil Zira, Distt. Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as RAMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMANDEEP KAUR DHILLON
[Signature (in existing old name)]

I hitherto known as ANOKH SINGH DHILLON S/o GURNAM SINGH, R/o Village-Bhaini PO. Dharamkot Moga, District Moga, Punjab-142042, have changed my name and shall hereafter be known as ANOKH SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANOKH SINGH DHILLON
[Signature (in existing old name)]

I hitherto known as ANJU GOLDAR alias ANJU ROY D/o AJIT KUMAR GOLDAR W/o ROHIT ROY, R/o H. No.-1218, Old Kathhera Road, Dadri, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed my name and shall hereafter be known as ANJU ROY.

It is certified that I have complied with other legal requirements in this connection.

ANJU GOLDAR alias ANJU ROY
[Signature (in existing old name)]

I hitherto known as VIPULA AGRAWAL D/o LAXMESHWAR PRASAD AGRAWAL and W/o GOPAL KRISHNA GUPTA, residing at Krishna Kutir, Mungeriganj, PO & Distt.-Begusarai, Bihar-851101, have changed my name and shall hereafter be known as VIPULA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VIPULA AGRAWAL
[Signature (in existing old name)]

I hitherto known as S ALI KHAN alias S SAJJAD ALI KHAN S/o IBRAHIM ALI KHAN, residing at 23/1, Anjaneya Temple Stree Austin Town, Bangalore South Viveknagar, Bangalore, Karnataka - 560047, have changed my name and shall hereafter be known as SYED SAJJAD ALI KHAN.

It is certified that I have complied with other legal requirements in this connection.

S ALI KHAN alias S SAJJAD ALI KHAN
[Signature (in existing old name)]

I hitherto known as SARWAN SINGH S/o UTTAM RAM R/o VPO. Sagran, Tehsil, Dasuya, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SARWAN RAM.

It is certified that I have complied with other legal requirements in this connection.

SARWAN SINGH
[Signature (in existing old name)]

I hitherto known as JOGINDER KAUR W/o NIRMAL SINGH, R/o Village Miran Pur, Tehsil Nakodar, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KAUR
[Signature (in existing old name)]

I hitherto known as MANU D/o PARVEEN KUMAR, R/o H.No.B21/233, Hariana Road Arjun Nagar, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as MANU NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

MANU
[Signature (in existing old name)]

I hitherto known as MANJU W/o GULSHAN KUMAR, R/o H. No. 108, Dashmesh Nagar, Ward-1, Jagraon, Distt. Ludhiana-142026, Punjab, have changed my name and shall hereafter be known as MANJU VERMA.

It is certified that I have complied with other legal requirements in this connection.

MANJU
[Signature (in existing old name)]

I, RAMAN ARORA S/o JASPAL SINGH, residing at Ward No. 23, Khukhrain Colony, Khanna, Distt. Ludhiana, Punjab-141401, have changed the name of my minor son VIRAJ, aged 05 years and he shall thereafter be known as VIRAJ ARORA.

It is certified that I have complied with other legal requirements in this connection.

RAMAN ARORA
[Signature of Guardian]

I, RAMAN ARORA S/o JASPAL SINGH, residing at Ward No 23, Khukhrain Colony, Khanna, Distt. Ludhiana, Punjab-141401, have changed the name of my minor daughter VANYA, aged 05 years and she shall thereafter be known as VANYA ARORA.

It is certified that I have complied with other legal requirements in this connection.

RAMAN ARORA
[Signature of Guardian]

I hitherto known as JASVIR KAUR W/o BALWINDER SINGH, residing at Village Kamma, PO. Issru, Tehsil Khanna, District Ludhiana, Punjab-141414, have changed my name and shall hereafter be known as AMRITPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR
[Signature (in existing old name)]

I hitherto known as PANKAJ SHARMA S/o KANTI PRASAD JOSHI, residing at 607, 2nd Floor, Niti Khand-3, Indrapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as PANKAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ SHARMA
[Signature (in existing old name)]

I, MANISH GUPTA S/o JANARDAN PRASAD GUPTA, residing at 609, Manas Enclave Colony, Canossa Girls Inter College, Chandan, Cimap. Lucknow, Uttar Pradesh-226015, have changed the name of my minor son ARTHARVA GUPTA, aged 15 years and he shall thereafter be known as ATHARV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MANISH GUPTA
[Signature of Guardian]

I hitherto known as UPASNA CHANNA W/o SACHIN CHANNA, R/o House No.-79, Back Side Anand Palace, Dashmesh Nagar, Ferozepur City, Punjab-152002, have changed my name and shall hereafter be known as UPASNA.

It is certified that I have complied with other legal requirements in this connection.

UPASNA CHANNA
[Signature (in existing old name)]

I hitherto known as RAM LAL MEHMI S/o HARIA RAM, R/o VPO. Boparai Kalan, Tehsil Nakodar, Distt. Jalandhar-144030, Punjab, have changed my name and shall hereafter be known as LAL CHAND.

It is certified that I have complied with other legal requirements in this connection.

RAM LAL MEHMI
[Signature (in existing old name)]

I hitherto known as JEET KAUR W/o GURMEJ SINGH, R/o Ward No.-04, Mundi Chhurimaran, Makhu, District Ferozepur, Punjab-142044, have changed my name and shall hereafter be known as AJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JEET KAUR
[Signature (in existing old name)]

I hitherto known as NAVDEEP KAUR wife of SUKHWINDER SINGH GHUMAN, residing at VPO. Dhogri, Jalandhar-144025, Punjab, India, have changed my name and shall hereafter be known as KAUR NAVDEEP.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP KAUR
[Signature (in existing old name)]

I hitherto known as RITU daughter of SURINDER KUMAR, residing at Village Khangura, Post Office Barn, Tehsil Phagwara, Distt. Kapurthala-144403, Punjab, India, have changed my name and shall hereafter be known as RITU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RITU
[Signature (in existing old name)]

I hitherto known as NARINDERJIT KAUR JASSI D/o NIDHAN SINGH and W/o JASWINDER SINGH, residing at Vill-Kuka, PO-Maqsudpur, Teh-Bholath, Distt.-Kapurthala, Punjab - 144819, have changed my name and shall hereafter be known as NARINDERJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDERJIT KAUR JASSI
[Signature (in existing old name)]

I hitherto known as SMT ANITA VALECHHANI D/o RATAN LAL VALEICHA and W/o SHAIENDRA RAHWANI, residing at 11, Suku Mal Road, Police Line, Sitapur, Sitapur, Uttar Pradesh - 261001, have changed my name and shall hereafter be known as ANITA RAHWANI.

It is certified that I have complied with other legal requirements in this connection.

SMT ANITA VALECHHANI
[Signature (in existing old name)]

I hitherto known as SANGITA alias SANGITA RANI D/o GANGA RAM and W/o DARSHAN LAL MEHTA, residing at House No-232/5, Gurbaksh Colony, Patiala, Punjab-147001, have changed my name and shall hereafter be known as SANGEETA MEHTA.

It is certified that I have complied with other legal requirements in this connection.

SANGITA alias SANGITA RANI
[Signature (in existing old name)]

I hitherto known as UMESH THAKUR alias UMESH KUMAR THAKUR S/o LATE NATHUNI THAKUR, R/o Village Sirsi, Post Mahathi, Tehsil Mahathi, District Samastipur, Bihar-848211, have changed my name and shall hereafter be known as UMESH KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

UMESH THAKUR alias UMESH KUMAR THAKUR
[Signature (in existing old name)]

I hitherto known as SHALA RANI W/o BARKET LAL, R/o VPO Mithra, Tehsil Phillaur, Distt. Jalandhar, Punjab - 144034, have changed my name and shall hereafter be known as SHEELA RANI.

It is certified that I have complied with other legal requirements in this connection.

SHALA RANI
[Signature (in existing old name)]

I hitherto known as MASHER KAUR W/o CHHAJU SINGH, R/o Vill. Salemgarh, PO Moonak, Distt Sangrur, Punjab, 148033, have changed my name and shall hereafter be known as KESAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

MASHER KAUR
[Thumb Impression]

I hitherto known as ARMAN S/o AZIZ MIAN, R/o VPO. Apra, Tehsil Phillaur, Distt. Jalandhar, Punjab (India)-144416, have changed my name and shall hereafter be known as ARMAN KHAN.

It is certified that I have complied with other legal requirements in this connection.

ARMAN
[Signature (in existing old name)]

I hitherto known as KISHORI D/o DURGA PRASAD, R/o C-1/449, Plot No.-43, Gali No-2, Harsh Vihar, Nand Nagri, North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as KANISHKA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

KISHORI
[Signature (in existing old name)]

I hitherto known as ANKIT S/o JAGDEESH SINGH, residing at Jaidpura, Aligarh, Uttar Pradesh-202165, have changed my name and shall hereafter be known as AJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANKIT
[Signature (in existing old name)]

I, hitherto known as SOMA RANI W/o RAM CHAND, R/o Vill-Chak Griba Sandarh, Tehsil-Jalalabad, Distt.-Fazilka, Punjab-152024, India, have changed my name and shall hereafter be known as SUNITA RANI.

It is certified that I have complied with other legal requirements in this connection.

SOMA RANI
[Signature (in existing old name)]

I hitherto known as K PRASHANT S/o K VISHWANATHAN, R/o L-166, Kanpur Road, Sec-E, LDA Colony, Lucknow, Uttar Pradesh-226012, have changed my name and shall hereafter be known as PRASHANT IYER.

It is certified that I have complied with other legal requirements in this connection.

K PRASHANT
[Signature (in existing old name)]

I hitherto known as SANJU alias SANJU KASHYAP D/o RAM LAL, R/o C-236, Block Mangol Puri, North West Delhi-110083, have changed my name and shall hereafter be known as SANJANA KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

SANJU alias SANJU KASHYAP
[Signature (in existing old name)]

I hitherto known as LOVEPREET D/o MAHESH KUMAR, R/o VPO-Bajwara, PO-Bajwara, Distt.-Hoshiarpur, Punjab-146023, have changed my name and shall hereafter be known as LOVEPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET
[Signature (in existing old name)]

I, hitherto known as MINAKSHI SETHI W/o RAVINDER PAL SETHI, R/O House No.-1752/1, Ward No.-03, Gandhi Nagar Jalalabad, District Fazilka, Punjab-152024, have changed my name and shall hereafter be known as MINAKSHI BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

MINAKSHI SETHI
[Signature (in existing old name)]

I, KARMJEET KAUR W/o JASWANT SINGH, R/o Village Gamewala, Tehsil & District Ferozepur, Punjab-152003, India, have changed the name of my minor son MANVEER SINGH, aged 10 years and he shall hereafter be known as SUKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARMJEET KAUR
[Signature of Guardian]

I hitherto known as LUXMI D/o SHIV GOPAL SINGH, W/o JATINDER PAL SINGH, R/o Flat No. 124/1, Block C1, Acme Heights Sector-126, Kharar, Distt. SAS Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as LAKSHDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

LUXMI
[Signature (in existing old name)]

I hitherto known as PAL KAUR W/o MELA SINGH, R/o Village Bareh, Mansa, Punjab-151502, have changed my name and shall hereafter be known as SUKHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

PAL KAUR
[Signature (in existing old name)]

I hitherto known as DALRAJ KAUR W/o BALJIT SINGH, R/o House No. 216, Dunewala, Bathinda, Punjab-151401, have changed my name and shall hereafter be known as DILRAJ KAUR.

It is certified that I have complied with other legal requirements in this connection.

DALRAJ KAUR
[Signature (in existing old name)]

I hitherto known as PRINCE S/o CHARANJIT, R/o Vill. Mana, Post Office Dhakowal, Distt. Hoshiarpur, Punjab-146111, 151401, have changed my name and shall hereafter be known as PRINCE SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRINCE
[Signature (in existing old name)]

I hitherto known as GANGA RAM alias MANOJ KUMAR S/o MAHADEV GUPTA, R/o House No. B-383, F/F, Chandan Vihar, Nihal Vihar, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as MANOJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GANGA RAM alias MANOJ KUMAR
[Signature (in existing old name)]

I hitherto known as SEEMA R. NAIDU W/o PAWAN NAIDU, R/o BG-5/75-D, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as SURINDER SEEMA NAIDU.

It is certified that I have complied with other legal requirements in this connection.

SEEMA R. NAIDU
[Signature (in existing old name)]

I hitherto known as JAMEER KHAN W/o JABBAR KHAN, residing at RZ 171/18, Gali No.-5, Durga Park, Palam, Village South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as JAMEER CHAUHAN and I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

JAMEER KHAN
[Signature (in existing old name)]

I hitherto known as K M PARVEEN W/o ASHWINI SHARMA, R/o 1064/3, Hoshiyal Pur Road, Behind Sangria Sarai, Kangra, Himachal Pradesh-176001, have changed my name and shall hereafter be known as SHASHI PRABHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

K M PARVEEN
[Signature (in existing old name)]

I hitherto known as MANISH AGARWAL son of LADURAM AGARWAL, R/o 2604, Crescent Bay Tower 6, Jer Bai Wadia Road Landt Crescent Bay, Borwada Parel, Mumbai P.O Parel Distt. Mumbai City Maharashtra -400012, have changed my name and shall hereafter be known as MANISH LADURAM AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MANISH AGARWAL
[Signature (in existing old name)]

I hitherto known as KASHMIR SINGH S/o VIJAY SINGH, R/o Vill-Cheema, PO-Tangralian, Tehsil-Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as GURNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

KASHMIR SINGH
[Signature (in existing old name)]

I hitherto known as PRIYA D/o ASHOK KUMAR, R/o Baba Shri Chand Nagar, Garhshankar Road, Nawanshahr, Tehsil Nawanshahr, District Shahid Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as PRIYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRIYA
[Signature (in existing old name)]

I hitherto known as RAJDEEP SINGH SWAG son of SUKHMINDER SINGH, R/o Vill-Chak Saido Ke, Tehsil Jalalabad West, District Fazilka, Punjab-152123, have changed my name and shall hereafter be known as RAJDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJDEEP SINGH SWAG
[Signature (in existing old name)]

I hitherto known as HARJINDER SINGH LADHROIA S/o GURDARSHAN SINGH, R/o Panjgryan Road, Dhilwan Kalan, Faridkot, Punjab-151204, have changed my name and shall hereafter be known as HARJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER SINGH LADHROIA
[Signature (in existing old name)]

I hitherto known as SARABJIT KAUR W/o DARSHAN SINGH, R/o Village Makhewala, PO Makhewala, Mansa, Punjab-151506, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARABJIT KAUR
[Signature (in existing old name)]

I hitherto known as KUMARI ANJALI D/o OMPRAKASH W/o SANTOSH KUMAR SINGH, residing at Gram Manpur Post Bicchhi, VTC Beechhi, PO Robertsganj, Sub District Robertsganj, District Sonbhadra, Uttar Pradesh-231216, have changed my name and shall hereafter be known as KM ANJALI.

It is certified that I have complied with other legal requirements in this connection.

KUMARI ANJALI
[Signature (in existing old name)]

I, T Y YAHEYA KHAN S/o T Y AMANATHULLAH KHAN, residing at 23-25/12, Jyothi Nagar, Road No.-1, Near Jyothi Theatre, Lingampally, Ramachandrapuram, Medak, Telangana-502032, have changed the name of my minor daughter TAIMUR YOUNUS MANHA NAIMA KHAN aged 3 years and she shall hereafter be known as MANHA NAIMA KHAN.

It is certified that I have complied with other legal requirements in this connection.

T Y YAHEYA KHAN
[Signature of Gaurdian]

I hitherto known as RAVI F PAHADE alias RAVI PAHADE S/o F K PAHADE, residing at Wipro Road, Tamboli Jin, Amalner, Jalgaon, Maharashtra-425401, have changed my name and shall hereafter be known as RAVINDRA FULCHAND PAHADE.

It is certified that I have complied with other legal requirements in this connection.

RAVI F PAHADE alias RAVI PAHADE
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR LUBANA W/o BALWINDER SINGH, residing at V.P.O Begowal, Distt. Kapurthala, Punjab-144621, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR LUBANA
[Signature (in existing old name)]

I, PALAK wife of AMANDEEP, residing at Bhode Saprai, Jalandhar-2, Jalandhar, Punjab-144020, have changed my minor daughter AHMIYAT aged 5 years and she shall hereafter be known as AHMIYAT JANGRA.

It is certified that I have complied with other legal requirements in this connection.

PALAK
[Signature of Gaurdian]

I hitherto known as KRISHNA W/o NARESH KUMAR, R/o House No-72, Gali Jagdip Singh Wali, Daulatpura Ucha, Moga, Punjab-142048, have changed my name and shall hereafter be known as SONIA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA
[Signature (in existing old name)]

I hitherto known as DHIRAJ KUMAR S/o SANTOK CHANDJI DALI CHANDJI JAIN, residing at 303, Shripal Co. Hsg. Society, Opp. Post Office, Vapi, Pardi, Valsad, Gujarat - 396191, have changed my name and shall hereafter be known as DHIRAJKUMAR SANTOK CHANDJI JAIN.

It is certified that I have complied with other legal requirements in this connection.

DHIRAJ KUMAR
[Signature (in existing old name)]

I hitherto known as POOLASETTY POORNA CHANDRA RAO S/o POOLASETTY KOTESWARA RAO, residing at 4-300/4, Gangavaram Road, Near MRO Office, Gilakalabaavi Service Road End, Inkollu, Bapatla, Andhra Pradesh-523167, have changed my name and shall hereafter be known as PURAMSETTY POORNACHANDRA RAO.

It is certified that I have complied with other legal requirements in this connection.

POOLASETTY POORNA CHANDRA RAO
[Signature (in existing old name)]

I hitherto known as Smt. RAM GUNI W/o MUNSHI LAL, residing at Raniyapur, Bhitholi, Sitapur, Bhithauli Chitrakoot, Uttar Pradesh- 261402, have changed my name and shall hereafter be known as MUNNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

Smt. RAM GUNI
[Signature (in existing old name)]

I hitherto known as BEEBIJAN D/o ADAM SAHEB, residing at 87/A, I B Road, VTC-Beltangadi, PO-Belthangady, District-Dakshina Kannada, Karnataka-574214, have changed my name and shall hereafter be known as RASHEEDA A.

It is certified that I have complied with other legal requirements in this connection.

BEEBIJAN
[Signature (in existing old name)]

I hitherto known as SWATI W/o PAWAN KUMAR PUSHPAK, residing at Mogalpur, Ward 60, PO-Patna City, Distt. Patna, Bihar-800008, have changed my name and shall hereafter be known as SWATI PAWAN KUMAR PUSHPAK.

It is certified that I have complied with other legal requirements in this connection.

SWATI
[Signature (in existing old name)]

I hitherto known as KOMAL D/o MADAN LAL, resident at Patti Gillan di, VPO Jamsher Khas, Jalandhar-144020, Punjab, India, have changed my name and shall hereafter be known as KOMAL PREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KOMAL
[Signature (in existing old name)]

I hitherto known as VEER SINGH SIKANDAR S/o DHUMLAL SONWANI, residing at Gram Danganaya, PO. Malhar, Thana Masturi, Bilaspur, Masturi, Chhattisgarh-495551, have changed my name and shall hereafter be known as VEER SINGH SONWANI.

It is certified that I have complied with other legal requirements in this connection.

VEER SINGH SIKANDAR
[Signature (in existing old name)]

I hitherto known as SHAILESH SINGH S/o SATYENDRA NARAYAN SINGH, R/o Vill. Tarar, Post Tarar, Tarar, Aurangabad, Bihar-824143, have changed my name and shall hereafter be known as UDAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHAILESH SINGH
[Signature (in existing old name)]

I hitherto known as PAPPU S/o AMAR SINGH, R/o H. No. 16, University Enclave Near Himachal Colony, Jalandhar, Punjab, have changed my name and shall hereafter be known as GURMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAPPU
[Signature (in existing old name)]

I hitherto known as NIKKI SHARMA S/o OM PRAKASH SHARMA, residing at A-97, Bhagat Singh Colony, Bhiwadi, Alwar, Rajasthan-301019, have changed my name and shall hereafter be known as NIKIT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NIKKI SHARMA
[Signature (in existing old name)]

I hitherto known as GIAN KAUR W/o MOHINDER SINGH, residing at Adda Chowk, Ghoman, Gurdaspur, Punjab-143514, have changed my name and shall hereafter be known as SUMITAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

GIAN KAUR
[Signature (in existing old name)]

I hitherto known as SIMRANJIT SINGH S/o AMARJIT SINGH, residing at 4655-A, Guru Nanak Wara, Putlighar, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as SAMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT SINGH
[Signature (in existing old name)]

I hitherto known as DIDAR ALI S/o HASAN DIN, R/o Adda Amarkot, Amirke, Tehsil Patti, District Tarn Taran-143419, Punjab, have changed my name and shall hereafter be known as DIDAR ALI KHAN.

It is certified that I have complied with other legal requirements in this connection.

DIDAR ALI
[Signature (in existing old name)]

I hitherto known as SHINDO W/o SUKHDEV SINGH, R/o Village Baggwan Pura, PO Ramdas (Rural), Tehsil Ajnala, Distt Amritsar-143603, Punjab, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHINDO
[Signature (in existing old name)]

I hitherto known as VARINDER KAUR W/o GURBHEJ SINGH, R/o Village Tappa, Tehsil Patti, District Tarn Taran-143304, Punjab, have changed my name and shall hereafter be known as NARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KAUR
[Signature (in existing old name)]

I hitherto known as RAVINDER GUPTA S/o PREM SAGAR GUPTA, residing at House Number-871, Sector-11, Panchkula, Haryana-134109, have changed my name and shall hereafter be known as RAVINDER KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER GUPTA
[Signature (in existing old name)]

I hitherto known as URMILA SHARMA W/o Late PAWAN KUMAR, R/o H.No-297, Near Old Post Office, Devli, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as USHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

URMILA SHARMA
[Signature (in existing old name)]

I hitherto known as REWATI BHANDARI W/o KEDAR SINGH BHANDARI, residing at 106, Basant Vihar, Himmatpur Talla, Himmatpur, Talla, Nainital, Uttarakhand-263139, have changed my name and shall hereafter be known as DEVKI BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

REWATI BHANDARI
[Signature (in existing old name)]

I hitherto known as SILVA S B D/o BALAKRISHNAN NAIR and W/o SURESH KAIMAL, residing at 3 B Chakolas Water Ford, Pandit Karuppan Road, Thevara, Thevara S.O, Thevara, Ernakulam, Kerala, 682013, have changed my name and shall hereafter be known as BALAKRISHNAN SARADA SILVA.

It is certified that I have complied with other legal requirements in this connection.

SILVA S B
[Signature (in existing old name)]

I hitherto known as PARMVEER KAUR W/o BHUPINDER SINGH, R/o VPO Moranwali District Faridkot, Punjab, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMVEER KAUR
[Signature (in existing old name)]

I hitherto known as AVCHAL BAJWA D/o JAGJEET SINGH, R/o VPO Sarchur, Distt. Gurdaspur-1436002, Punjab, have changed my name and shall hereafter be known as AVCHALPREET BAJWA.

It is certified that I have complied with other legal requirements in this connection.

AVCHAL BAJWA
[Signature (in existing old name)]

I, KASHISH JAIN S/o SATISH JAIN, R/o H. No. B24/3568, Street No. 12, New Madhopuri, Distt. Ludhiana-141008, Punjab, have changed the name of my minor daughter ARADHYA JAIN age 12 years and she shall hereafter be known as NISPRIY JAIN.

It is certified that I have complied with other legal requirements in this connection.

KASHISH JAIN
[Signature of Gaurdian]

I hitherto known as JANAK alias JANAK MEHTA alias KIRAN W/o Late Sh. HANS RAJ MEHTA R /o 57, Vikas Nagar, Bhiwani, Tehsil and Distt. Bhiwani-127021, Haryana, have changed my name and shall hereafter be known as KIRAN.

It is certified that I have complied with other legal requirements in this connection.

JANAK alias JANAK MEHTA alias KIRAN
[Signature (in existing old name)]

I hitherto known as NIKHIL S/o PURAN CHAND SHARMA, R/o #20, Ward No. 13, Majitha Road, New Nehru Colony, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as NIKHIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL
[Signature (in existing old name)]

I hitherto known as SURINDER PAL SINGH S/o SOHAN SINGH, R/o Village-Jamitgarh Tehsil-Balachaur District-SBS Nagar Punjab-144522, have changed my name and shall hereafter be known as SURINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURINDER PAL SINGH
[Signature (in existing old name)]

I hitherto known as ATHIRA K S alias ATHIRA KUNDAYI SASI W/o MITHESH MOHANAN POTHAMPARAMBIL, residing at 23 Greenwood Akasvan Road Zydex Head Office Lane Gotri-Sevasi Road Gotri, Vadodara Gujarat-390021, have changed my name and shall hereafter be known as ATHIRA MITHESH POTHAMPARAMBIL

It is certified that I have complied with other legal requirements in this connection.

ATHIRA K S alias ATHIRA KUNDAYI SASI
[Signature (in existing old name)]

I hitherto known as SARWAN SINGH S/o GOBINDER SINGH, R/o Village-Mand, PO. Dakoha, Gurdaspur, Punjab-143514, have changed my name and shall hereafter be known as SWARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARWAN SINGH
[Signature (in existing old name)]

I hitherto known as ABHAY GAUTAM VERMA alias ABHAY alias ABHAY GANDHI S/o MONU JAIN, R/o 137/138, Pocket A-5, Sector-28 Rohini, Sahibabad Daulat Pur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as ABHAY GANDHI.

It is certified that I have complied with other legal requirements in this connection.

ABHAY GAUTAM VERMA alias ABHAY alias ABHAY GANDHI
[Signature (in existing old name)]

I hitherto known as CHRIS STEFFI D/o CHRISTU DAS W/o GIAN NUTAL SCHAEDLI, R/o TF B Plot No-1, KH No.-19/5, 3rd Floor Block-1 Near Dispensary, Police Colony, Sant Nagar, Burari, Sub Distt. Civil Lines, North west Delhi-110084, have changed my name and shall hereafter be known as CHRIS STEFFI SCHAEDLI.

It is certified that I have complied with other legal requirements in this connection.

CHRIS STEFFI
[Signature (in existing old name)]

I hitherto known as DEVINA KHANNA alias DEVINA ANKUSH GUPTA D/o PRAVEEN CHAND KHANNA W/o ANKUSH GUPTA, R/o House No. 17, Alipur Road, Civil Lines, North Delhi, Delhi-110054, have changed my name and shall hereafter be known as DEVINA ANKUSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

DEVINA KHANNA alias DEVINA ANKUSH GUPTA
[Signature (in existing old name)]

I, AKASH SHARMA S/o VIJAY KUMAR SHARMA, R/o 123, Rama Enclave Bhoor, Bulandshahr, Uttar Pradesh-203001, have changed the name of my minor son VISHAL aged 14 years and he shall hereafter be known as VANSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AKASH SHARMA
[Signature of Guardian]

I hitherto known as JASLEEN KAUR D/o BHUPINDER PAL SINGH W/o SAJAL GUPTA, R/o C-29, Near Jail Road, Fateh Nagar, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as LEEN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

JASLEEN KAUR
[Signature (in existing old name)]

I hitherto known as SUHAIL KHAN S/o NOOR ALAM, R/o 41/8 Pocket 7, Sector 82, Noida, Maharishi Nagar, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as SOHAIL SERWANI.

It is certified that I have complied with other legal requirements in this connection.

SUHAIL KHAN
[Signature (in existing old name)]

I hitherto known as MAMTA D/o RAM DULAREY W/o HARINAM, R/o Gram Gauradada, Post Sikrohari, Gauradanda, Hardoi, Gopamau, Uttar Pradesh-241404, have changed my name and shall hereafter be known as PIROJ DEVI.

It is certified that I have complied with other legal requirements in this connection.

MAMTA
[Signature (in existing old name)]

I hitherto known as SAROJINI DEVI W/o DAYANAND SINGH, residing at Vill. Sri Rampur Thuthi, Post Temtha, Thana Parbatta, Khagaria, Bihar-851216, have changed my name and shall hereafter be known as SAROJANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SAROJINI DEVI
[Signature (in existing old name)]

I hitherto known as RAMU ANDHER alias RAMU DILIPBHAI ANDHER S/o DILIPBHAI ANDHER, R/o Patel Pada, Samarvarni (Ct) Dadar and Nagar Haveli, Dadar and Nagar Haveli-396230, have changed my name and shall hereafter be known as SANTOSH DILIPBHAI ANDHER.

It is certified that I have complied with other legal requirements in this connection.

RAMU ANDHER alias RAMU DILIPBHAI ANDHER
[Signature (in existing old name)]

I hitherto known as ANURADHA TOORE D/o KEWAL KRISHAN W/o JASBIR SINGH BANGA, residing at H. No. 114, Street No. 5, Wazir Singh Enclave, PO. Ladhewali, Jalandhar, Punjab-144007, have changed my name and shall hereafter be known as ANURADHA BANGA.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA TOORE
[Signature (in existing old name)]

I hitherto known as KALAWATI alias BABLI D/o HUKAM SINGH W/o DEVENDER KUMAR, R/o House No.-600C, Near New Chopal Ward No.-5, Chhara(17) Jhajjar, Chhara, Haryana-124504, have changed my name and shall hereafter be known as BABLI.

It is certified that I have complied with other legal requirements in this connection.

KALAWATI alias BABLI
[Signature (in existing old name)]

I hitherto known as MANJEET KAUR W/o SURINDER PAL SINGH, R/o H. No. E.G 245, Bashirpura, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as MANINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJEET KAUR
[Signature (in existing old name)]

I hitherto known as ESHIKA ABBI D/o RAKESH KUMAR, residing at 9-B, Batala Road, Lord Krishna Public School, New Kangra Colony, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as MOHANAA ABBI.

It is certified that I have complied with other legal requirements in this connection.

ESHIKA ABBI
[Signature (in existing old name)]

I hitherto known as BHARAT SINGH S/o SAI DASS, R/o Village Aulia, Tehsil Mukerian, Distt. Hoshiarpur, Punjab-144214, have changed my name and shall hereafter be known as BHRAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHARAT SINGH
[Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR VERKIA S/o YOGINDERPAUL HARIRAM VERKIA, residing at Bldg No.-3/A, Flat No.-1, Sai Shiv Darshan Co-Op HSG Soc, Kailashnagar Complex, Vadavali Section, Ambarnath East, Thane, Maharashtra-421501, have changed my name and shall hereafter be known as PRADEEP YOGINDERPAUL VERKIA.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR VERKIA
[Signature (in existing old name)]

I hitherto known as DUVVURU SAIKRISHNA S/o D CHANDRA SEKHAR REDDY, residing at 3-9, Reddy Street, Near Post Office, Thikkavaram, Nellore, Andhra Pradesh-524412, have changed my name and shall hereafter be known as DUVVURU SAI KRISHNA REDDY.

It is certified that I have complied with other legal requirements in this connection.

DUVVURU SAIKRISHNA
[Signature (in existing old name)]

I hitherto known as JASWINDER SINGH S/o BIKRAM SINGH SIDHU, residing at Near Gurdwara Sahib, Nathpura, Bathinda, Punjab-151102, have changed my name and shall hereafter be known as JASWINDER SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH
[Signature (in existing old name)]

I, PRIYA R W/o SURESH KUMAR, R/o Raja Nivas Kogpadam Akathethara (Part), Palakkad, Kerala-678008, have changed the name of my minor son S SURAJ aged about 10 years and he shall hereafter be known as ABHIJITH. S

It is certified that I have complied with other legal requirements in this connection.

PRIYA R
[Signature of Guardian]

I hitherto known as CHAITALI GORAI W/o MADHUSUDAN GORAI, R/o N0055, Bhuri Brahman Para Bhuri, Asansol Sadar, Pashchim Bardhaman, West Bengal-713378, have changed my name and shall hereafter be known as ASHA MONDAL.

It is certified that I have complied with other legal requirements in this connection.

CHAITALI GORAI
[Signature (in existing old name)]

I hitherto known as MAYABEN B MEHTA alias MAYAVATI BHARATKUMAR MEHTA D/o RATILAL CHHOTALAL GANDHI W/o BHARATBHAI, R/o 25, Toral Society, Panchvati, Refinery Road Gorwa, Vadodara, Industrial Estate, Padra Vadodara, Gujarat-390016, have changed my name and shall hereafter be known as MAYABEN BHARATBHAI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

MAYABEN B MEHTA alias MAYAVATI
BHARATKUMAR MEHTA
[Signature (in existing old name)]

I hitherto known as SUKHPREET KAUR W/o PAWANDEEP SINGH BAMRAH, R/o Gali No. 2, GTB Nagar, Barnala Pin-148101, Punjab, have changed my name and shall hereafter be known as SUKHPREET KAUR KHURL.

It is certified that I have complied with other legal requirements in this connection.

SUKHPREET KAUR
[Signature (in existing old name)]

I hitherto known as KM PRAMILA alias PRAMILA alias SMT. PRAMILA D/o NAGENDRA SINGH BARTWAL W/o AJAY PRAKASH KUNWAR, R/o Vill. Barethi, PO. Matli, Patti Barsali, Distt. Uttarkashi, Uttarakhand-249193, have changed my name and shall hereafter be known as PRAMILA KUNWAR.

It is certified that I have complied with other legal requirements in this connection.

KM PRAMILA alias PRAMILA alias SMT. PRAMILA
[Signature (in existing old name)]

I hitherto known as D A PRIYADARSINI G D/o ISRAEL RAKSHANANANDAM GURINDAPALLI W/o GURRAPU VICTOR VIJAY SAGAR, R/o Flat No. 203, Sree Padmavathi Apartment, Opp. Sukheebhava, Double Road, Sangivalasa, Chittivalasa, Bheemunipatnam, Visakhapatnam, Andhra Pradesh- 531162, have changed my name and shall hereafter be known as GURRAPU DEEPTI SAGAR.

It is certified that I have complied with other legal requirements in this connection.

D A PRIYADARSINI G
[Signature (in existing old name)]

I hitherto known as SANJAI KUMAR S/o YASHPAL SINGH, Employed as Tradesman Mate in Ministry of Defence at 2 Mtn Div Ord Unit C/o 99 APO (Assam), residing at Gram Mojmabad, Jawalagarh, Tehsil Sardhana Post, PO. Salawa, District Meerut, Uttar Pradesh-250342, have changed my name and shall hereafter be known as SANJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAI KUMAR
[Signature (in existing old name)]

I hitherto known as SHIVIKA KOTHARI W/o PRANAY JAIN, R/o 2, Gulmohar Avenue, DLF Chattarpur Farms, South Delhi, New Delhi-110074, have changed my name and shall hereafter be known as SHIVIKA KOTHARI JAIN.

It is certified that I have complied with other legal requirements in this connection.

SHIVIKA KOTHARI
[Signature (in existing old name)]

I, ARINDAM DE S/o SUDHIR KUMAR DE, R/o 410, Desire Residency, Ahinsa Khand-2, Indirapuram, Shipra, Sun City, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor son SOMO DE aged about 13 years and he shall hereafter be known as YATHARTH DE.

It is certified that I have complied with other legal requirements in this connection.

ARINDAM DE
[Signature of Guardian]

I hitherto known as MANMOHAN KUMAR RAJPAL S/o KHEM CHAND, R/o 120/244 Lajpat Nagar, HNS Nagar Kanpur Nagar, Uttar Pradesh-208005, have changed my name and shall hereafter be known as MANMOHAN RAJPAL.

It is certified that I have complied with other legal requirements in this connection.

MANMOHAN KUMAR RAJPAL
[Signature (in existing old name)]

I hitherto known as NARAYAN KUMAR CHOUDHARY S/o NITESH KUMAR CHOUDHARY, R/o Rahika Tola, Ward No.-13, Murliganj, Madhepura, Bihar-852122, have changed my name and shall hereafter be known as ADITYA RAJ.

It is certified that I have complied with other legal requirements in this connection.

NARAYAN KUMAR CHOUDHARY
[Signature (in existing old name)]

I hitherto known as MUKESH KUMAR S/o CHAMAN LAL, residing at House No.- H E 342. Sector 62, Phase-7. S.A.S Nagar(Mohali) Chandigarh Sector 62, S.A.S Nagar(Mohali), Punjab-160062, have changed my name and shall hereafter be known as MUKESH KUMAR KANOJIA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature (in existing old name)]

I hitherto known as RANI D/o SAHABUDEEN W/o KALA, residing at Near Jamma Masjid, Vill. Barketpura, Jafrabad, Malerkotla, Punjab-148023, have changed my name and shall hereafter be known as ZAHIDA PARVEEN.

It is certified that I have complied with other legal requirements in this connection.

RANI
[Signature (in existing old name)]

I hitherto known as HONEY RATTAN S/o PAWAN KUMAR, residing at DE-86, 2nd Floor, Tagore Garden, New Delhi, Delhi-110027, have changed my name and shall hereafter be known as AASHAY RATTAN.

It is certified that I have complied with other legal requirements in this connection.

HONEY RATTAN
[Signature (in existing old name)]

I hitherto known as PROMILA MEHTA W/o KUL BUSHAN UPPAL, R/o 107 Block C, Street No. 3, Mount Avenue, District Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as KIRAN UPPAL.

It is certified that I have complied with other legal requirements in this connection.

PROMILA MEHTA
[Signature (in existing old name)]

I hitherto known as NEEMA DEVI W/o NARENDRA SINGH, residing at Bogar, Pithoragarh, Uttarakhand-262533, have changed my name and shall hereafter be known as NIRMALA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NEEMA DEVI
[Signature (in existing old name)]

I hitherto known as BALJIT SINGH son of ATMA SINGH, R/o House No. C5-281 A, Saraswati Colony, Jagadhri, Tehsil Jagadhri, Distt. Yamuna Nagar-135003, Haryana, India, have changed my name and shall hereafter be known as BALJIT SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

BALJIT SINGH
[Signature (in existing old name)]

I hitherto known as A P AMITHA alias DASA NARENDRANATH SMITHA D/O ANANTHASEETHARAMA PRABHAKAR SHETTY W/o NARENDRANATH D G, R/o 3807, 13th Cross, Thyagaraja Nagar, Police Station, BSK 2nd Stage, Banashankari Li Stage, Bangalore, Karnataka-560070, have changed my name and shall hereafter be known as Smitha D N.

It is certified that I have complied with other legal requirements in this connection.

A P AMITHA alias DASA NARENDRANATH SMITHA
[Signature (in existing old name)]

I hitherto known as SUNIL S/o LAKHBIR SINGH, R/o Dabkheri (425), Kurukshetra, Haryana-136119, have changed my name and shall hereafter be known as MANVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUNIL
[Signature (in existing old name)]

I hitherto known as KUNHUHAJI K B S/o NARIYAMPULLY KUNHIMON, R/o Narayampully House, Punnayoor, Edakkazhiyur, Thrissur, Kerala-679562, have changed my name and shall hereafter be known as BLAHAYIL KUNJU.

It is certified that I have complied with other legal requirements in this connection.

KUNHUHAJI K B
[Signature (in existing old name)]

I hitherto known as GITA DEVI W/o MUKESH VIR SINGH, R/o Gali No. 2, New Ramgarh, Firozabad, Uttar Pradesh-283203, have changed my name and shall hereafter be known as RAJANI YADAV.

It is certified that I have complied with other legal requirements in this connection.

GITA DEVI
[Signature (in existing old name)]

I hitherto known as VEDI S S/o SEVATHTHAN, R/o 34/6-1 Subhiksha, 1st Main Road, Near Sirsi Circle, K H Ranganatha Colony J J R Nagar, Bangalore South, Chamrajpet, Bangalore, Karnataka-560018, have changed my name and shall hereafter be known as VISHWANATH S.

It is certified that I have complied with other legal requirements in this connection.

VEDI S
[Signature (in existing old name)]

I hitherto known as SHEETU SACHDEVA W/o RAJIV KUMAR, R/o Malout Rural, Malout Village, Malout, Sri Muktsar Sahib, Punjab-152107, have changed my name and shall hereafter be known as SHEETAL KOCHAR.

It is certified that I have complied with other legal requirements in this connection.

SHEETU SACHDEVA
[Signature (in existing old name)]

I hitherto known as JULFEKAR S/o SHAH NASEEM AHMAD, R/o 280, Pharapur, Azamgarh, Uttar Pradesh-276001, have changed my name and shall hereafter be known as ZULFAQAR NASEEM.

It is certified that I have complied with other legal requirements in this connection.

JULFEKAR
[Signature (in existing old name)]

I hitherto known as DHANUSH S/o ESHWARA DEVADIGA, R/o 7-118 H Koteswara, Halasina Katte, Kundapura, Koteswara, Udupi, Karnataka-576222, have changed my name and shall hereafter be known as DHANUSH ESHWARA DEVADIGA.

It is certified that I have complied with other legal requirements in this connection.

DHANUSH
[Signature (in existing old name)]

I hitherto known as PADMANABHA AJIT RANE S/o AJIT RANE, R/o #885/2, San Mudgeri, Angadi, Karwar, Uttara Kannada, Karnataka-581360, have changed my name and shall hereafter be known as ATUL AJIT RANE.

It is certified that I have complied with other legal requirements in this connection.

PADMANABHA AJIT RANE
[Signature (in existing old name)]

I hitherto known as RADHIKA PAI alias A RADHIKA PAI D/o NARAYAN PRABHU W/o ALKAL KISHORE KUMAR PAI, R/o Pai Brothers, Carstreet, Next Flower Market, Kasba Bazar Village Hampankatta, Mangalore, Dakshina Kannada, Karnataka-575001, have changed my name and shall hereafter be known as ALKAL RADHIKA PAI.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA PAI alias A RADHIKA PAI
[Signature (in existing old name)]

I, SUNIL DUTT S/o SHREE KISHORI PRASAD, R/o Vill. Dumri, Belwan Via DEO, Dumri, Deo, Aurangabad, Bihar-824202, have changed the name of my minor daughter TRISHNA KUMARI aged about 12 years and She shall hereafter be known as OJASHVI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL DUTT
[Signature of Guardian]

I hitherto known as RITU SINGH D/o RAMESHWAR SINGH, W/o SHARABHESHWARA NAND BHAIKAVA, R/o Shree Anandam, Bajrol, Near Homeguard Office, Solan, Himachal Pradesh-173212, have changed my name and shall hereafter be known as BHADRAPRIYA NAND BHAIKAVI.

It is certified that I have complied with other legal requirements in this connection.

RITU SINGH
[Signature (in existing old name)]

I hitherto known as HARDEEP KUMAR alias HARPREET SINGH S/o SANSAR CHAND, R/o VPO:Kathar, Jalandhar, Punjab-144106, have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP KUMAR alias HARPREET SINGH
[Signature (in existing old name)]

I hitherto known as SUDHIR YADAV S/o NARENDER KUMAR, residing at R-7B, Hauz Khas, Green Park, South Delhi, Delhi-110016, have changed my name and shall hereafter be known as SUDHIR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR YADAV
[Signature (in existing old name)]

I, GAURAV KUMAR S/o NAWAL KISHOR, residing at Bhojpura, Mainpuri Uttar Pradesh-205001, have changed the name of my minor daughter AMRITA RAJPUT aged 16 years and she shall thereafter be known as PRAGATI RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR
[Signature of Guardian]

I hitherto known as KUNAL S/o PARKASH RAM, R/o H.No.38, Police Line Hoshiarpur, Punjab have changed my name and shall hereafter be known as KUNAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUNAL
[Signature (in existing old name)]

I, RUTUJA R KAMATH W/o Late RAJESH KAMATH, R/o # 4-9-848, Mahesh Kripa, Kalakunja Road, Near CBOO Center, Kodialbail, Mangalore, Dakshina Kannada, Karnataka -575003, have changed my name and shall hereafter be known as GAYATRI B SHENOY.

It is certified that I have complied with other legal requirements in this connection.

RUTUJA R KAMATH
[Signature (in existing old name)]

I hitherto known as SRILAKSHMI V KULKARNI W/o VINAYAK KULKARNI, R/o 303B, Aarya Rise Apartment, Flat No. 205, 17th Main, 10th Cross, Ideal Homes, Rajarajeshwarinagar Post, Bangalore South, Bengaluru, Karnataka-560098, have changed my name and shall hereafter be known as NAMITA.

It is certified that I have complied with other legal requirements in this connection.

SRILAKSHMI V KULKARNI
[Signature (in existing old name)]

I, RICHA SRIVASTAVA W/o ROHIT OMAR, residing at Flat No. 906, Mangalam Ecstasy, Hans Bhattarahalli Bengaluru, Karnataka-560049, have changed the name of my minor son AADVIK OMAR aged 10 months and he shall thereafter be known as AADVIK GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RICHA SRIVASTAVA
[Signature of Guardian]

I, NEELA KSHAMITH S/o RAMESH NEELA, residing at Flat 501, Tower 40, Emaar Palm Hills, Sec-77, Kherki Daula, Gurgaon, Haryana-122004, have changed the name of my minor daughter SHRI RAKSHA N aged 05 years and she shall thereafter be known as SHRI RAKSHA NEELA.

It is certified that I have complied with other legal requirements in this connection.

NEELA KSHAMITH
[Signature of Guardian]

I hitherto known as MANPREET KAUR BRAR W/o AMRITPAL SINGH GILL, R/o VPO Kot Budha, Distt Tarn Taran -143416, Punjab, have changed my name and shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR BRAR
[Signature (in existing old name)]

I hitherto known as SISTER CHAITHANYA D/o VARKEY, R/o P. O Mari Panwan, Tehsil, Batala, Dhirowal, Gurdaspur, Punjab-143515, have changed my name and shall hereafter be known as BINDHU MOLCV.

It is certified that I have complied with other legal requirements in this connection.

SISTER CHAITHANYA
[Signature (in existing old name)]

I hitherto known as V SRIHARI son of N VENKATARAMAN, employed as Director CA&M in the College of Military Engineering (CME) PO, Dapodi, Pune-411031, residing at D-115/D, D Flats, CME, Pune-411031, have changed my name and shall hereafter be known as SRIHARI VENKATARAMAN.

It is certified that I have complied with other legal requirements in this connection.

V SRIHARI
[Signature (in existing old name)]

I hitherto known as REETA W/o GURPREET SINGH, R/o House No. 15-B, Parkash Nagar, Model Town, Jalandhar, Punjab, 144001, have changed my name and shall hereafter be known as RITU SODHI.

It is certified that I have complied with other legal requirements in this connection.

REETA
[Signature (in existing old name)]

I hitherto known as NARESH RANI W/o KULWANT RAI, residing at Gobind Nagar, 40 No-Fatak, Thuhi Road, Gora Lal Colony Nabha, Teh-Nabha, Distt-Patiala, Punjab-147201, have changed my name and shall hereafter be known as NARESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NARESH RANI
[Signature (in existing old name)]

I hitherto known as HARMANDEEP SINGH S/o HARINDER SINGH, residing at H-No-362, Bhagat Dhana Ji Nagar Gali No-3, Akalgarh, PO-Akalgarh, Tehsil-Raikot, Distt-Ludhiana, Punjab-141104, have changed my name and shall hereafter be known as HARMANDEEP SINGH JHAJJ.

It is certified that I have complied with other legal requirements in this connection.

HARMANDEEP SINGH
[Signature (in existing old name)]

I hitherto known as PRADEEP DAYAKISHAN GOEL S/o DAYA KISHAN AGRAWAL, R/o B-15/06, Sector-3, Udaya Society, Bandh, Near Agrasen Bhawan, Raipur, Chattisgarh- 492001, have changed my name and shall hereafter be known as PRADIP GOEL.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP DAYAKISHAN GOEL
[Signature (in existing old name)]

I, MOHAMMED HAIDER PASHA S/o MOHAMMAD KAREEM, residing at H-No-1-122/A, 1st Ward, Prashanth Nagar, Siddipet, Medak, Telangana-502103, have changed the name of my minor daughter ESA MARIYA aged 09 years and she shall hereafter be known as SAMREEN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED HAIDER PASHA
[Signature of Guardian]

I hitherto known as ANU RATTAN D/o RAM PAUL SHARMA and W/o ATUL RATTAN, residing at House No-129, Mall Road, Sukhjit Nagar, Kapurthala, Punjab-144601, have changed my name and shall hereafter be known as ANU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANU RATTAN
[Signature (in existing old name)]

I hitherto known as MANJULATA MANDRE alias MANJULATA JATAV D/o GOPAL JATAV, W/o MANISH KUMAR MANDRE, R/o E44-01-FF, BPTP Parklands Park Elite Floor, Sector 85, Kheri Kalan, Faridabad, Haryana-121002, have changed my name and shall hereafter be known as MANJULATA MANDRE.

It is certified that I have complied with other legal requirements in this connection.

MANJULATA MANDRE alias MANJULATA JATAV
[Signature (in existing old name)]

I hitherto known as BALVIR KAUR W/o MALKIT SINGH, residing at Hussainabad, PO-Bhulana, Distt. Kapurthala, Punjab-144620, have changed my name and shall hereafter be known as DALBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALVIR KAUR
[Signature (in existing old name)]

I hitherto known as SANGEETA alias SANGITA KUMARI alias SANGITA D/o CHARAN JEET LAL SHARMA, R/o 7-B, PKT-D, SFS Flat, Mayur Vihar, Phase-3, Vasundhara Enclave S.O, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as SANGITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA alias SANGITA KUMARI alias SANGITA
[Signature (in existing old name)]

I hitherto known as CHANDANI D/o CHANDRA PRAKASH AGNIHOTRI, residing at Rewari Khurd, Rewari Khurd, Rewari Bujurg, Rewari Khurd, Fatehpur, Uttar Pradesh -212664, have changed my name and shall hereafter be known as MONIKA DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHANDANI
[Signature (in existing old name)]

I, MUKESH KUMAR SHUKLA S/o RADHE SHYAM SHUKLA, R/o F-5113, Sec-11, Rajajipuram, PO Rajajipuram, District Lucknow, Uttar Pradesh-226017, have changed the name of my minor son AARAMBH SHUKLA aged 9 years and he shall hereafter be known as MAADHAV SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR SHUKLA
[Signature of Guardian]

I hitherto known as JASWINDER KAUR W/o SHINGARA SINGH GREWAL, residing at Village Jatpura, PO-Lamme, Tehsil- Jagraon, Distt-Ludhiana, Punjab-142034, have changed my name and shall hereafter be known as JASTINDER KAUR GREWAL.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR
[Signature (in existing old name)]

I hitherto known as RANJEET S/o NANDRAM, Employed as Head Constabale, BSF, Central Govt. at Tekanpur, Distt. Gwalior, Madhya Pradesh-475005, residing at Vijaypura, PO. Shanku Fort, Distt. Churu, Rajasthan-331303, have changed my name and shall hereafter be known as RANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJEET
[Signature (in existing old name)]

I hitherto known as RANI GARG W/o SANJEEV KUMAR, R/o Nihal Singh Wala Road, Baghapurana, District Moga, Punjab, have changed my name and shall hereafter be known as DEEPIKA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

RANI GARG
[Signature (in existing old name)]

I hitherto known as HARPAL KAUR alias RASHPAL KAUR W/o AMRIK SINGH, R/o VPO-Bhanoki, Distt-Kapurthala, Punjab-144402, have changed my name and shall hereafter be known as RASHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPAL KAUR alias RASHPAL KAUR
[Signature (in existing old name)]

I hitherto known as ARNAV S/o KAMALA RAMAN TRIPATHI, R/o House No-5 A, Deepak Nagar, Sector-8, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as ARNAV TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

ARNAV
[Signature (in existing old name)]

I hitherto known as LAXMI NARAYAN BAHOLIYA S/o GUNSAGAR, R/o Mohalla Peera Wala, Ferozpur City, Tehsil & District Ferozpur, Punjab-152002, have changed my name and shall hereafter be known as LAXMI NARAYAN BAHROLIYA.

It is certified that I have complied with other legal requirements in this connection.

LAXMI NARAYAN BAHOLIYA
[Signature (in existing old name)]

I hitherto known as ANIL S/o RAJENDRA SINGH, R/o Gram-Ghausganj, Post-Patiyali, Tehsil-Patiyali, Patiyali Dehat, Kasganj, Uttar Pradesh-207243, have changed my name and shall hereafter be known as AJIT KUMAR CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ANIL
[Signature (in existing old name)]

I hitherto known as D MOHAN S/o DEVATHA JANAKIRAM GUPTHA, residing at 12/200, Ashada Street, Chittoor, Andhra Pradesh-517001, have changed my name and shall hereafter be known as DEVATHA MOHAN.

It is certified that I have complied with other legal requirements in this connection.

D MOHAN
[Signature (in existing old name)]

I, RANVJAY YADAV S/o HARI CHAND, resident of House No. C2B/207, Upper Ridge Road, Jhandewalan, Karol Bagh, Central Delhi-110005, have changed the name of my minor son namely DIVEY YADAV aged 10 years and he shall hereafter be known as KARTIK YADAV.

It is certified that I have complied with other legal requirements in this connection.

RANVJAY YADAV
[Signature of Guardian]

I hitherto known as SUBALA GOEL W/o ASHOK KUMAR GUPTA, residing at R-47, Inderpuri, Delhi-110012, have changed my name and shall hereafter be known as TRISHLA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SUBALA GOEL
[Signature (in existing old name)]

I hitherto known as SWARAN LATA W/o RAJESH KUMAR, R/o Sherpur Pacca, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as POONAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SWARAN LATA
[Signature (in existing old name)]

I hitherto known as MEERAN DEVI W/o RAJ KUMAR, R/o H.No.B-19/241/1, Central Town Near Shiv Mandir, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as LAKSHMI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MEERAN DEVI
[Signature (in existing old name)]

I hitherto known as ROZY GUPTA W/o VIJENDER GUPTA, residing at Flat No-508, Yuvraj Apartments Gh-6, Sec-24, Panchkula, Haryana-134116, have changed my name and shall hereafter be known as REETU GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ROZY GUPTA
[Signature (in existing old name)]

I hitherto known as HARPREET KAUR wife of BARINDER SINGH BAIDWAN, residing at Mouli Road, Sohana, Mohali, Tehsil & District S.A.S Nagar, Punjab, have changed my name and shall hereafter be known as HARPREET KAUR BAIDWAN.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR
[Signature (in existing old name)]

I hitherto known as ARVIND RAVINDRA MAYKULKAR S/o RAVINDRA MAYKULKAR, residing at 335, Ward No-4, Near Railway Station, Chunala, PO-Chunala, Dist-Chandrapur, Maharashtra-442905, have changed my name and shall hereafter be known as ARVIND RAVINDER MADARAVENI.

It is certified that I have complied with other legal requirements in this connection.

ARVIND RAVINDRA MAYKULKAR
[Signature (in existing old name)]

I hitherto known as ANKUR PRASAD S/o MUNESHWAR PRASAD, residing at Bedauli, Buxar, Bihar-802111, have changed my name and shall hereafter be known as ANKUR RAI.

It is certified that I have complied with other legal requirements in this connection.

ANKUR PRASAD
[Signature (in existing old name)]

I, MOHAMMED ABDUL MAQTADIR S/o MOHAMMED ABDUL HODI, residing at 10-2-8 Flat No-404 A Block, Metro Classique Apartment AC Guards, Khairatabad, Hyderabad, Telangana-500004, have changed the name of my minor daughter IQBALUNISSA BEGUM aged 14 years and she shall hereafter be known as SHIZA MAQTADIR.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED ABDUL MAQTADIR
[Signature of Guardian]

I hitherto known as SUSHMA R D/o SUMATHI, R/o #1-175/17, Shivagiri Road, Bhaskar Colony Hosabettu, Mangalore, Kulai, Hosabettu, Mangalore Dakshina Kannada, Karnataka- 575019, have changed my name and shall hereafter be known as SUSHMA RAMASWAMY.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA R
[Signature (in existing old name)]

I hitherto known as AVINASH KHURANA S/o MANOHAR LAL, residing at Mohalla, Mandi Road, Sultanpur Lodhi, Kapurthala, Punjab-144626, have changed my name and shall hereafter be known as AVINASH CHANDER KHURANA.

It is certified that I have complied with other legal requirements in this connection.

AVINASH KHURANA
[Signature (in existing old name)]

I hitherto known as SUDESH KUMAR SEN S/o OM PRAKASH SEN, R/o 62/2, Vidhyapati Nagar Inder, Enclave-2, Gali No-16, Village Nithari, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SUDESH KUMAR SAIN.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMAR SEN
[Signature (in existing old name)]

I hitherto known as MANPREET S/o JOGINDERPAL, R/o Rajowal, Hoshiarpur, Punjab-144105, have changed my name and shall hereafter be known as MANPREET SINGH TOOR.

It is certified that I have complied with other legal requirements in this connection.

MANPREET
[Signature (in existing old name)]

I, KUNDAN KUMAR S/o RADHE SHYAM SINGH, R/o Sri Krishna Nagar, Banswari Tola, Khabra Urf, Kiratpur Gurdas, Muzaffarpur, Bihar- 843146, have changed the name of my minor daughter ADVIKA VATS aged about 6 years and she shall hereafter be known as ADVIKA PRATYAKSHA.

It is certified that I have complied with other legal requirements in this connection.

KUNDAN KUMAR
[Signature of Guardian]

I hitherto known as AMAN S/o BALWINDER SINGH, R/o H.No.W.S.11, Dhakwaian Mohalla Basti Sheikh, Jalandhar-1, Punjab-144002, have changed my name and shall hereafter be known as AMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMAN
[Signature (in existing old name)]

I hitherto known as SIDDHI SINHA D/o RANJIT KUMAR, R/o Patel Nagar, Hilsa, Nalanda, Bihar- 801302, have changed my name and shall hereafter be known as ANUPRIYA SINHA.

It is certified that I have complied with other legal requirements in this connection.

SIDDHI SINHA
[Signature (in existing old name)]

I hitherto known as RITIKA AGARWAL D/o MANISH KUMAR GUPTA, R/o 15/295, Doodh Wala Banglow, Civil Lines, Kanpur, Kanpur Nagar, Uttar Pradesh- 208001, have changed my name and shall hereafter be known as NIMISHA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

RITIKA AGARWAL
[Signature (in existing old name)]

I hitherto known as NOOR E CHESHMI, W/o DEDUKULA KASIM SAHEB, R/o 28-1170-A2, Sadiq Nagar, Nandyal, Kurnool, Andhra Pradesh- 518501, have changed my name and shall hereafter be known as DEDUKULA KASIM BEE.

It is certified that I have complied with other legal requirements in this connection.

NOOR E CHESHMI
[Thumb Impression]

I hitherto known as AKASH KANAUIYA alias AKASH S/o RAMJEEVAN KANOJIA, R/o Add- 176, Munshigonj, Malihabad, Lucknow, Uttar Pradesh-226102, have changed my name and shall hereafter be known as AKASH RAMJEEVAN KANOJIA.

It is certified that I have complied with other legal requirements in this connection.

AKASH KANAUIYA alias AKASH
[Signature (in existing old name)]

I, SHUBHAM S RATHORE S/o JAGDISH RATHORE, R/o 45/267, Heavy Water Colony, Rawatbhata, Chhitorgarh, Rajasthan-323307, have changed the name of my minor son KUNAL SINGH RATHORE aged about 14 years and he shall hereafter be known as KSHITIZ SINGH RATHORE.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM S RATHORE
[Signature of Guardian]

I hitherto known as ANJU SINGH D/o BECHU SINGH, W/o ANIL SINGH, R/o Village- Banvaha Sirkhinpur, Post Harpur, Sultanpur, Bilwai, Uttar Pradesh- 228172, have changed my name and shall hereafter be known as RANJANA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANJU SINGH
[Signature (in existing old name)]

I, RAGHU N S/o NAGAPPA, residing at No. 176, Doddasanne Village, Devanahalli Taluk, Bengaluru Rural District, Karnataka-562110, have changed the name of my minor son RANJAN GOWDA R aged 15 years and he shall thereafter be known as VASISTA GOWDA D R.

It is certified that I have complied with other legal requirements in this connection.

RAGHU N
[Signature of Guardian]

I hitherto known as MUNGA DEVI W/o DHARAMVIR SINGH, residing at 321-D, Sector-7, PO-Panipat, Distt. Panipat, Haryana-132103, have changed my name and shall hereafter be known as KAMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MUNGA DEVI
[Signature (in existing old name)]

I hitherto known as LOKYA son of VALYA NAIK employed as Secondary Grade Teacher at MPPS Vallur, Jadcherla Mandal, Mahabubnagar District, Govt. of Telangana State and resident of House No. 14-10-79/9/A/4, S. R. Nagar, Marlu, P.O. Mahabubnagar (Telangana) - 509001, have changed my name and shall hereafter be known as SABAVAT LOKYA NAIK.

It is certified that I have complied with other legal requirements in this connection.

LOKYA
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR S/o ARUN PRASAD, R/o Flat-GC, Prayrana Abasan, Phase-2, Purba Para, Near Khajna Office, Krishnapur, North 24, Parganas, West Bengal-700102, have changed my name and shall hereafter be known as AMIT KUMAR LOHANI.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature (in existing old name)]

I hitherto known as G J RAO S/o GUNNAM BULLI AMMANNA CHOWDARY, R/o H No 11-9-19, Dasapalla Hills, Civil Supply Office Road, Visakhapatnam (Urban), Engg College, Andhra Pradesh- 530003, have changed my name and shall hereafter be known as GUNNAM JAGGA RAO.

It is certified that I have complied with other legal requirements in this connection.

G J RAO
[Signature (in existing old name)]

I hitherto known as SIDDHARTH S/o KESHA RAM, R/o EE-2417, Second Floor, E-Block, Jahangir Puri, Delhi-110033, have changed my name and shall hereafter be known as SIDDHARTH MANUVER.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH
[Signature (in existing old name)]

I, ISLAMU S/o ADHEEN AHAMAD ,R/o Ward No.-7, Mehu Wala Mafi, Dehradun, Uttarakhand-2481711, have changed the name of my minor daughter SABIYA KHATOON aged about 14 years and she shall hereafter be known as AISHA.

It is certified that I have complied with other legal requirements in this connection.

ISLAMU
[Signature of Guardian]

I hitherto known as KUNSANG TAMANG, W/o RAJ BAHADUR GURUNG, R/o Ward No 7, Bisale, Thurbu T E, Mirik, Darjeeling, West Bengal- 734214, have changed my name and shall hereafter be known as SAKUN GURUNG.

It is certified that I have complied with other legal requirements in this connection.

KUNSANG TAMANG
[Signature (in existing old name)]

I hitherto known as SHACHI GUPTA alias SACHI D/o SITA RAM GUPTA, W/o BASANT LAL, R/o 53/5, Nayaganj, Kanpur, Kanpur Nagar, Uttar Pradesh-208001, have changed my name and shall hereafter be known as SHACHI DEVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHACHI GUPTA alias SACHI
[Signature (in existing old name)]

I hitherto known as SHUBHAM GUPTA S/o RAKESH KUMAR, R/o Hosue No.-65, Village Sultanganj, Bhagalpur, Bihar-813213, have changed my name and shall hereafter be known as YOGESH SHIVANANDA .

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM GUPTA
[Signature (in existing old name)]

I, MADAN GOPAL JAISWAL S/o PREMCHANDRA JAISWAL, R/o 334, Baruin, Ghazipur, Zamania, Ghazipur, Uttar Pradesh-232331, have changed the name of my minor daughter NIHARIKA aged about 5 years and She shall hereafter be known as VEDIKA.

It is certified that I have complied with other legal requirements in this connection.

MADAN GOPAL JAISWAL
[Signature of Guardian]

I hitherto known as ANJALI KIRAN MOGHE D/o KIRAN NARAYAN MOGHE, W/o SWAPNIL SHRISH DESHPANDE, R/o Flat No 101, Aashiana Appartment Plot 10, Jaitala Road, Near Sumit Nagar, Trimurti Nagar, Ranapratap Nagar, Maharashtra- 440022, have changed my name and shall hereafter be known as ANJALI SWAPNIL DESHPANDE.

It is certified that I have complied with other legal requirements in this connection.

ANJALI KIRAN MOGHE
[Signature (in existing old name)]

I hitherto known as LAHIRA DEVI, W/o BHIM CHAND, R/o Bhaterh (490), Kathog Mandi, Himachal Pradesh- 176121, have changed my name and shall hereafter be known as NIRMALA.

It is certified that I have complied with other legal requirements in this connection.

LAHIRA DEVI
[Thumb Impression]

I hitherto known as PARMAR RIDDHI, W/o NEEL KETAN JINWALA, R/o A6-1903 Elita Promenade, JP Nagar, Bengaluru, Karnataka- 560078, have changed my name and shall hereafter be known as RIDDHI NEEL JINWALA.

It is certified that I have complied with other legal requirements in this connection.

PARMAR RIDDHI
[Signature (in existing old name)]

I hitherto known as S SATHYA W/o SELVARASU A , R/o House No-4/3/64, Kuttia Goundanur, Sethukuli, Mettur Taluka, Dinnapatti, PO-Dinnapatti, District-Salem, Tamil Nadu-636303, have changed my name and shall hereafter be known as SATHYA S.

It is certified that I have complied with other legal requirements in this connection.

S SATHYA
[Signature (in existing old name)]

I, CHETAN MULANI S/o LALCHAND MULANI residing at 224 Sector 8, Patel Nagar Near Little Angel School (Adjacent to Canara Bank Sector -8) Indira Nagar Lucknow, UP- 226016, have changed the name of my minor daughter RIDDHIMA MULANI aged 04 years and she shall hereafter be known as YASHNAA MULANI.

It is certified that I have complied with other legal requirements in this connection.

CHETAN MULANI
[Signature of Guardian]

I, SAMPAT RAM S/o BIRBAL, residing at 208, Dhani-Naida, Villagae-Malikpur, Tehsil-Shrimadhapur, Sikar, Sikar, Rajasthan-332411, have changed the name of my minor son PAWAN NEHARA aged 17 years and he shall hereafter be known as VIKASH.

It is certified that I have complied with other legal requirements in this connection.

SAMPAT RAM
[Signature of Guardian]

I hitherto known as WASIM KHAN S/o BUNDU KHAN, R/o 157-F, Pocket A-3, Mayur Vihar Phase-3, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as MATLOOB AHMED.

It is certified that I have complied with other legal requirements in this connection.

WASIM KHAN
[Signature (in existing old name)]

I hitherto known as SHYAM BIHARI S/o Sh. RAM SUBHAG, R/o C-352, Dakshinpuri Ambedkar Dr Ambedkar Nagar, South Delhi-110017, have changed my name and shall hereafter be known as SHYAM BIHARI SAHANI.

It is certified that I have complied with other legal requirements in this connection.

SHYAM BIHARI
[Signature (in existing old name)]

I hitherto known as A SELVARASU S/o APPU SAMY, R/o House No-4/3/64, Kuttia Goundanur, Sethukuli, Mettur Taluka, Dinnapatti, PO-Dinnapatti, District-Salem, Tamil Nadu-636303, have changed my name and shall hereafter be known as SELVARASU A.

It is certified that I have complied with other legal requirements in this connection.

A SELVARASU
[Signature (in existing old name)]

I hitherto known as ANU SHARMA D/o BP BALI W/o AJAY KUMAR, residing at H. No. 584, VPO Dakoha, Distt. Jalandhar, Punjab-144023, have changed my name and shall hereafter be known as KIRAN.

It is certified that I have complied with other legal requirements in this connection.

ANU SHARMA
[Signature (in existing old name)]

I hitherto known as MAMTA W/o SIDHNATH, residing at Rampur Khurd, PO. Gularihan Bazar, Gorakhpur, Uttar Pradesh-273013, have changed my name and shall hereafter be known as MANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MAMTA
[Signature (in existing old name)]

I hitherto known as SURESH S/o RAMAYAN BHAGAT, residing at House No 22, Kotwa, Sariya Mahanth Patti, Kushinagar, Uttar Pradesh-274401, have changed my name and shall hereafter be known as RAMEKBAL.

It is certified that I have complied with other legal requirements in this connection.

SURESH
[Signature (in existing old name)]

I, ROHIT SHARMA S/O SURENDRA SHARMA, residing at U.V/33, Uttam Vihar, Saharanpur, Uttar Pradesh-247001, have changed the name of my minor son RAYIRTH SHARMA aged 06 years and he shall thereafter be known as ALVIN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SHARMA
[Signature of Guardian]

I hitherto known as ANUBHAV SINGH alias ANUBHAV S/o BRIJINDER KUMAR, residing at C-85, Gali No-3, Preet Nagar, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as ANUBHAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANUBHAV SINGH alias ANUBHAV
[Signature (in existing old name)]

I hitherto known as SUBODH KUMAR son of ASRAFI PRASAD, residing at Village Khori Pakad Kharg, Amnour, P.O. Amnour, District Saran, Bihar-841401, have changed my name and shall hereafter be known as PRAMOD MAHATO.

It is certified that I have complied with other legal requirements in this connection.

SUBODH KUMAR
[Signature (in existing old name)]

I hitherto known as TRIVENI ARORA W/o SAURABH CHOPRA, residing at H.No. 100, Jeji Farm, Backside Chahal Palace, Nabha Road, Patiala, Punjab - 147005, have changed my name and shall hereafter be known as TRIVENI CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

TRIVENI ARORA
[Signature (in existing old name)]

I hitherto known as SARLA TIWARI W/o VIJAY SHANKAR, R/o H. No. 263, Siraspur, Samai Pur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as RANNO DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARLA TIWARI
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o SARWAN SINGH, residing at Village Jamalpur Leli, Post Office Noorwala, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as RANI KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Thumb Impression]

I, MOHAMMAD TAHIR S/o MOHAMMAD HABIB, residing at House No. 92, Ward Number 7, Mohalla Tibian Wala, Jamalpura, Malerkotla, District Malerkotla, Punjab-148023, India, have changed the name of my minor daughter LAIBA, aged 14 years and she shall hereafter be known as TANIA.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD TAHIR
[Signature of Guardian]

I hitherto known as ASHOK GILL alias BAGGA S/o DHANA RAM, Residing at 3148/1, Ward No. 5, Jagraon, District Ludhiana, Punjab-142026, India, have changed my name and shall hereafter be known as ASHOK GILL.

It is certified that I have complied with other legal requirements in this connection.

ASHOK GILL alias BAGGA
[Signature (in existing old name)]

I hitherto known as MUKUL RAJ S/o ROOP CHAND, R/o RZI-121, 1st Floor, Sagarpur, Nangal Raya, Delhi-110046, have changed my name and shall hereafter be known as MUKESH ROOP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKUL RAJ
[Signature (in existing old name)]

I hitherto known as MANISH YADAV S/o SUKHNANDAN YADAV, R/o Pakari, Bhadohi, Sant Ravidas Nagar, Uttar Pradesh- 221401, have changed my name and shall hereafter be known as KANCHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH YADAV
[Signature (in existing old name)]

I hitherto known as NABHONIL SUNIL DEY S/o SUNIL BARAN DEY, R/o Dakshin Murakat, Keshiary, West Midnapore, West Bengal- 721133, have changed my name and shall hereafter be known as NABHONIL DEY.

It is certified that I have complied with other legal requirements in this connection.

NABHONIL SUNIL DEY
[Signature (in existing old name)]

I hitherto known as MANISHA alias RUCHI W/o KAPIL DEV, residing at H. No. EP 139, Ram Gali, Saidan Gate, Distt. Jalandhar, Punjab-144001, India, have changed my name and shall hereafter be known as RUCHI.

It is certified that I have complied with other legal requirements in this connection.

MANISHA alias RUCHI
[Signature (in existing old name)]

I, JITENDRA KUMAR GUPTA S/o SANTRAJ GUPTA, R/o Singhan Jori, Post Kubernath Distt. Kushinagar, Siganjori, Kubernath, Kushinagar, Uttar Pradesh-274304, have changed the name of my minor daughter PRIYA KUMARI alias SURPIYA, aged 15 years and she shall hereafter be known as SUPRIYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR GUPTA
[Signature of Guardian]

I hitherto known as RAMANDIP KAUR W/o MALKIT SINGH, R/o Vill Sotla, Teh. Bhunga, Hoshiarpur, Punjab-144210, have changed my name and shall hereafter be known as RAMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMANDIP KAUR
[Signature (in existing old name)]

I, SUNIL KUMAR B R S/o REDDAPPA, residing at VTC-Burakayalakote, Lakshmipura Post, Sub Disrtict Srinivasapur, Kolar District, Kolar, Karnataka-563135, have changed the name of my minor son CHOWRESH alias MONISH B S, aged 11 years and he shall hereafter be known as MONISH B S.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR B R
[Signature of Guardian]

I, VIJAYA KUMAR C R S/o D RANGAIAH, residing at No. 193rd Main Jnanaganga Nagar, Mariyappanapalya, Vishavidyalaya, Bangalore, Karnataka-560056, have changed the name of my minor son SURAJ alias RAGHAV C V aged 10 years and he shall hereafter be known as RAGHAV C V.

It is certified that I have complied with other legal requirements in this connection.

VIJAYA KUMAR C R
[Signature of Guardian]

I hitherto known as SATYAVVA MALAPPA NAYAK D/o MALAPPA NAYAK W/o SANGAMESH RAMESH NAIK, residing at Krishyal, VTC Krishyal, Abbihal Post, Basavana Bagevadi, Vijayapura District, Karnataka-586213, have changed my name and shall hereafter be known as SATYEVVA SANGAMESH NAIK.

It is certified that I have complied with other legal requirements in this connection.

SATYAVVA MALAPPA NAYAK
[Signature (in existing old name)]

I hitherto known as PREMJIITH W/o OM PARKASH, residing at H. No. 385, Ward Number 62, Katehra Mohalla, Jalandhar, Punjab-144021, India, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREMJIITH
[Signature (in existing old name)]

I hitherto known as BALVEER CHAND S/o PAKHAR SINGH, R/o B-6/523, Saloh Road, Near Baba Deep Singh Gurdwara, Baba Deep Singh Nagar, Nawanshahr, District S.B.S. Nagar, Punjab-144514, have changed my name and shall hereafter be known as BALBIR CHAND JASSAL.

It is certified that I have complied with other legal requirements in this connection.

BALVEER CHAND
[Signature (in existing old name)]

I hitherto known as JATINDER BHACHU S/o RAVINDER SINGH, residing at House No. 37, Street No. 1, Aman Nagar, Ludhiana, District Ludhiana, Punjab-141008, India, have changed my name and shall hereafter be known as JATINDER SINGH BHULLAR.

It is certified that I have complied with other legal requirements in this connection.

JATINDER BHACHU
[Signature (in existing old name)]

I, NARESH VASHISTHA S/o KAMLESH KUMAR, residing at H. No.-904, Ground Floor, Gate No. 6, Sec.12 Friends Society, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed the name of my minor son AANANT VASHISTHA aged 07 years and he shall hereafter be known as AVYAAAN VASHISTHA.

It is certified that I have complied with other legal requirements in this connection.

NARESH VASHISTHA
[Signature of Guardian]

I hitherto known as D HARITHA D/o DEVATHA JANAKIRAM GUPTHA W/o S M VENKATESH, residing at 96, Kambar Street, Uthukkottai, Tiruvallur, Tamil Nadu-602026, have changed my name and shall hereafter be known as DEVATHA HARITHA.

It is certified that I have complied with other legal requirements in this connection.

D HARITHA
[Signature (in existing old name)]

I hitherto known as MAHIMA AHUJA D/o Late Sh. SHANKER LAL GULABANI, R/o B-42-A, Pocket-B L.I.G. Flats, Shivam Apartment, Phase-2, Ashok Vihar, North West Delhi-110052, have changed my name and shall hereafter be known as MAHIMA GULABANI.

It is certified that I have complied with other legal requirements in this connection.

MAHIMA AHUJA
[Signature (in existing old name)]

I, PANKAJ SINGH JADON S/o RAJVEER SINGH, R/o G.M.-632, D. D. Nagar, Airport Road, Gird, Gwalior, Madhya Pradesh-474020, have changed the name of my minor daughter YATI JADON alias YATI aged about 5 years and she shall hereafter be known as SHANVI JADON.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ SINGH JADON
[Signature of Guardian]

I hitherto known as MUHAMMADANAS KARUMIYA ANSARI S/o SEKH TAHUT, R/o Minti Mohallo, Dabhel, Navsari, Gujarat-396415, have changed my name and shall hereafter be known as SEKH ASMUL.

It is certified that I have complied with other legal requirements in this connection.

MUHAMMADANAS KARUMIYA ANSARI
[Signature (in existing old name)]

I hitherto known as RUPALI SHARMA D/o ASHOK KUMAR SHARMA, R/o 252-1, Near Swaminarayan School, Gurukul, Sector-10, Gandhidham, Kachhh, Gujarat-370201, have changed my name and shall hereafter be known as SHARMA RUPALI ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RUPALI SHARMA
[Signature (in existing old name)]

I, ANSHU MONGA W/o PAWAN KUMAR, R/o Flat No. 201, Shree Ram Apartment, Street No.-185, Laxman Vihar, Daultabad Flyover, Daultabad (53), Gurgaon, Haryana-122006, have changed the name of my minor son EKLAVYA aged about 7 years and he shall hereafter be known as EKKLAVYA MONGA.

It is certified that I have complied with other legal requirements in this connection.

ANSHU MONGA
[Signature of Guardian]

I hitherto known as VED PRAKASH S/o SHREE RAM AGRAWAL, R/o Flat No.-C-103, Koshda Mandakini Apartment, Keshav Dham Rd Vrindavan, Sunrakh Bangar, Mathura, Uttar Pradesh-281121, have changed my name and shall hereafter be known as VED PRAKASH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKASH
[Signature (in existing old name)]

I hitherto known as PARAG D DOSHI S/o PRAVIN POPATLAL DOSHI, R/o B-1701, Ashford Royale, Samuel Street, Mulund, Goregaon Link Road, Nahur, Mumbai Suburban, Maharashtra-400078, have changed my name and shall hereafter be known as PARAG PRAVIN DOSHI.

It is certified that I have complied with other legal requirements in this connection.

PARAG D DOSHI
[Signature (in existing old name)]

I hitherto known as PARTIMA MAJUMDAR alias PRAMITA MAZUMDAR D/o TAPAN KUMAR MAJUMDAR, R/o Faridpur Block Uttar Baksara V.T.C. Haora, Howarah, West Bengal-711110, have changed my name and shall hereafter be known as PARMITA MAJUMDAR.

It is certified that I have complied with other legal requirements in this connection.

PARTIMA MAJUMDAR alias PRAMITA MAZUMDAR
[Signature (in existing old name)]

I, PATEL SANJAYBHAI AMARATBHAI S/o AMARATBHAI PATEL, R/o A-1, 801 Nakshatra Platinum, Near Mathura Nagri, Palanpor Gam, Surat City, Gujarat-395009, have changed the name of my minor son PATEL SHIVKUMAR aged about 17 years and he shall hereafter be known as PATEL SHIV SANJAY.

It is certified that I have complied with other legal requirements in this connection.

PATEL SANJAYBHAI AMARATBHAI
[Signature of Guardian]

I, VIJAY MANI TRIPATHI S/o RAMAKANT TIWARI, R/o Khakhua Post Dudhaura, Sonupar, Basti, Mahson, Uttar Pradesh-272124, have changed the name of my minor son ANKIT aged about 13 years and he shall hereafter be known as SHIKHAR TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY MANI TRIPATHI
[Signature of Guardian]

I hitherto known as NATHU LAL MEENA S/o CHHAGAN LAL MEENA, employed as Stenographer D as Education (Shiksha Mantralaya) R/o Malarana Dungar, Manoli, Sawai Madhopur, Rajasthan-322028, have changed my name and shall hereafter be known as NAKSH MEENA.

It is certified that I have complied with other legal requirements in this connection.

NATHU LAL MEENA
[Signature (in existing old name)]

I hitherto known as RANI wife of KASHMIR SINGH, residing at H.No. K-21/737, Chamrang Road, Gali No.1, Ekta Nagar, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as RAJ KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANI
[Signature (in existing old name)]

I, MOHAMMAD NAFISH S/o MO. NASIR, residing at 69, Hostal Para, Chandrapur, Ward-5, Janjgir Champa, Chhattisgarh-495692, have changed the name of my minor daughter HUMAIRA NAFIS aged 06 years and she shall thereafter be known as AMAYRA FATIMA.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NAFISH
[Signature of Guardian]

I, JITENDRA KUMAR SHARMA S/o YAG DUTT SHARMA, residing at 515, Sector-3, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed the name of my minor son KUSHAGRA SHARMA aged 13 years and he shall thereafter be known as PARTH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR SHARMA
[Signature of Guardian]

I hitherto known as SHRUTI TIBREWAL W/o PANKAJ AGARWAL, residing at In Front of Brahamani Tarang Police Station, Main Road, Vedvyas, Rourkela, Odisha-769004, have changed my name and shall hereafter be known as SHRUTI AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHRUTI TIBREWAL
[Signature (in existing old name)]

I hitherto known as PRIYANSHI D/o SURENDER SINGH, residing at D-89-Gurdwara Road Mohan Garden, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as PRIYANSHI TANWAR.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHI
[Signature (in existing old name)]

I, SUDHIR KUMAR SHARMA S/o RAM DARAS SHARMA, residing at No. Flat No. 008, Block A Wing, Charitha Greewoods Apt, Thubarahalli Extension Road, UKN. Esperenza Aptt., Thubarahalli, Whitefield, Bangalore, Karnataka-560066 have changed the name of my minor daughter HAMSIKA VERMA aged 12 years and she shall thereafter be known as HAMSIKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR SHARMA
[Signature of Guardian]

I hitherto known as AMAN KUMAR son of SHANTI SAROOP, residing at M8/2816, Meharpura, Gurbax Nagar, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as AMAN GUJRAL.

It is certified that I have complied with other legal requirements in this connection.

AMAN KUMAR
[Signature (in existing old name)]

I hitherto known as MANJIT KAUR wife of GURCHARAN SINGH, residing at Raipur Kalan, Jafarkot, District Amritsar-143102, Punjab, have changed my name and shall hereafter be known as GURMEET KAUR

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR
[Thumb Impression]

I hitherto known as KISHORE SAREEN son of SURAM SINGH, residing at Basant Nagar, Majitha Road, H.No.489, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KISHORE CHAND SAREEN

It is certified that I have complied with other legal requirements in this connection.

KISHORE SAREEN
[Signature (in existing old name)]

I, PUNEET MISHRA S/o RAJENDRA PRASAD MISHRA, residing at # 268/641, Tilak Nagar, Opp.-Sariya Mill, Aishbagh, Rajendranagar S.O., Lucknow, Uttar Pradesh-226004, have changed the name of my minor son AARADHYA MISHRA aged 11 years and he shall thereafter be known as AARADHY MISHRA.

It is certified that I have complied with other legal requirements in this connection.

PUNEET MISHRA
[Signature of Guardian]

I hitherto known as SHAHID WARISH S/o SHAIYAD SAFIR AHMAD, residing at Vill.- Muda, P.O.-Chandisthan, P.S.-Govindganj, East Champaran, Bihar-845419, have changed my name and shall hereafter be known as SAIYAD SHAHID AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SHAHID WARISH
[Signature (in existing old name)]

I hitherto known as NEETA JAGDISH NAYAK W/o JAGDISH PANDURANG NAYAK, residing at 903, Maurishka Towers, Bendoor Road, Mallikatte, Mangalore, Kankanady, Dakshina Kannada, Karnataka-575002, have changed my name and shall hereafter be known as ROHINI JAGDISH NAYAK.

It is certified that I have complied with other legal requirements in this connection.

NEETA JAGDISH NAYAK
[Signature (in existing old name)]

I hitherto known as UMANG KUMAR alias UMANG KUMAR MITTAL S/o SUBHASH CHANDRA MITTAL, residing at 191, Suman Nagar, Dharampur Chowk, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as UMANG MITTAL.

It is certified that I have complied with other legal requirements in this connection.

UMANG KUMAR alias UMANG KUMAR MITTAL
[Signature (in existing old name)]

I hitherto known as P. VENKAT S/o PADMANABHAN, R/o H. No.-612, 2nd Floor, Sector 9A, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as VENKAT PADMANABHAN.

It is certified that I have complied with other legal requirements in this connection.

P. VENKAT
[Signature (in existing old name)]

I hitherto known as OM PRAKASH S/o JANI RAM, R/o House No. 151/12, Devilal Colony Gurugram, Haryana-122001, have changed my name and shall hereafter be known as SAPPA RAM.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH
[Thumb Impression]

I hitherto known as AVINASH SHARMA S/O C L SHARMA, residing at Flat No. 306, Essjay Fortune Apartments, Tata Charry Colony Begumpet, Ameerpet, Hyderabad, Telangana-500016, have changed my name and shall hereafter be known as AVINASH UPPAL.

It is certified that I have complied with other legal requirements in this connection.

AVINASH SHARMA
[Signature (in existing old name)]

I hitherto known as VISHANU KUMAR KUMAWAT S/O SHARWAN KUMAR KUMAWAT, residing at GANV-BAU, Lalasi, Sikar, Rajasthan-332315, have changed my name and shall hereafter be known as VISHNU KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

VISHANU KUMAR KUMAWAT
[Signature (in existing old name)]

I hitherto known as RAM ABHISHEK KUMAR VINOD S/O VINOD RAM, residing at Galli No.-1, Ganpat Patil Nagar, New Link Road, I.C. Colony, Near Durga Temple, Borivali West, Mumbai, Maharashtra-400103, have changed my name and shall hereafter be known as RAM ABHISHEK VINOD.

It is certified that I have complied with other legal requirements in this connection.

RAM ABHISHEK KUMAR VINOD
[Signature (in existing old name)]

I hitherto known as HAJRA BEGUM W/o HASAN MOHD, residing at M 112, Abul Fazal Enclave Part 1, Jamia Nagar Okhla, Delhi-110025, have changed my name and shall hereafter be known as HAZRA.

It is certified that I have complied with other legal requirements in this connection.

HAJRA BEGUM
[Signature (in existing old name)]

I hitherto known as GAYATRIDEVI A RAUT W/o ANKUSH NATTHUJI RAUT, residing at Patel Nagar, Kanhan, P.O. & Distt. Nagpur, Maharashtra-441401, have changed my name and shall hereafter be known as GAYATRI ANKUSH RAUT.

It is certified that I have complied with other legal requirements in this connection.

GAYATRIDEVI A RAUT
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR S/o KARAMBIR SINGH, residing at A1 310 Ground Floor, Sector-55, P.O.-Gurgaon Sector-56, Dist-Gurgaon, Haryana-122011, have changed my name and shall hereafter be known as SANDEEP KHANDELWAL.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR
[Signature (in existing old name)]

I, KOMAL GANDHI W/o ROHIT R KHERA, residing at 146-A, Bhel Township, Sector-17, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter NAISHA KHERA aged 13 years and she shall hereafter be known as NAISHA GANDHI.

It is certified that I have complied with other legal requirements in this connection.

KOMAL GANDHI
[Signature of Guardian]

I hitherto known as SUKSHI DEVI W/o AGYARAM, residing at Gram-Mirakhpur Puthiya, Beebamau, Etawah, Uttar Pradesh-206245, have changed my name and shall hereafter be known as SMT. RENU YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUKSHI DEVI
[Signature (in existing old name)]

I, SUKHDEV RAJ son of JOGINDER PAL, residing at Village Channi 186, Post Office Rattangarh, Tehsil and District Pathankot-143534, Punjab, have changed the name of my minor son SHIVAM aged 15 years and he shall hereafter be known as SHIV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV RAJ
[Signature of Guardian]

I, GARGI CHAUHAN W/o AMITENDRA SINGH, R/o Flat No.-1303, Tower 1, Shree Radha Sky Garden, Sector-16 B, Near Eco Village 2, Noida, PO. Maharishi Nagar, Distt. Gautam Buddha Nagar, Uttar Pradesh-201304, have changed the name of my minor daughter ISHANI CHAUHAN aged 14 years and she shall hereafter be known as ISHANI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

GARGI CHAUHAN
[Signature of Guardian]

I hitherto known as RAJAN son of NARINDER KUMAR, residing at Village Sochanian, P.O. Naushera Majja Singh, Tehsil and District Gurdaspur-143518, Punjab, have changed my name and shall hereafter be known as RAJAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJAN
[Signature (in existing old name)]

I hitherto known as RUPINDER KAUR D/o BAAZ SINGH, R/o Ward No.-22, Khokhran Wala Mohalla, Distt.-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as IKWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KAUR
[Signature (in existing old name)]

I hitherto known as AKASHDEEP KAUR D/o GURBACHAN SINGH, residing at P.O.-Pathankot, Tehsil Pathankot, Chak Madho Singh, Punjab-145001, have changed my name and shall hereafter be known as AKSHDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AKASHDEEP KAUR
[Signature (in existing old name)]

I hitherto known as ABHA DEVI D/o BASANT KUMAR W/o SRI SHILU, residing at Tatyia Tope Nagar, Bithoor, Kanpur, Kanpur Nagar, Uttar Pradesh-208001, have changed my name and shall hereafter be known as RASHMI PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

ABHA DEVI
[Signature (in existing old name)]

I, SWAPNIL KUMAR YADAV S/o SHIVCHANDRA YADAV, residing at 115, R.K. Puram Haveliya, Jhansi, Allahabad, Uttar Pradesh-211019, have changed the name of my minor son RIDHAAN alias VED SHRESHTH aged 04 years and he shall thereafter be known as VED SHRESHTH.

It is certified that I have complied with other legal requirements in this connection.

SWAPNIL KUMAR YADAV
[Signature of Guardian]

I hitherto known as JAGROOP SINGH S/o BALVIR SINGH, R/o VPO-Daroli Khurd, Distt-Jalandhar, Punjab-144104, have changed my name and shall hereafter be known as SINGH JAGROOP.

It is certified that I have complied with other legal requirements in this connection.

JAGROOP SINGH
[Signature (in existing old name)]

I, MANJIT SINGH son of KASHMIR SINGH, residing at Vill. Sonspur, PO. Badla, Dasuya, Distt. Hoshiarpur-144205, Punjab, India, have changed the name of my minor daughter DIYA aged 13 years and she shall hereafter be known as DIYA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT SINGH
[Signature of Guardian]

I hitherto known as SAPNA D/o KALLU, residing at V-58 Prem Nagar-2, Kirari Suleman Nagar, Nithari, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as NOORJAHAN. I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

SAPNA
[Signature (in existing old name)]

I hitherto known as ALOK AZAD S/o RAMASHISH THAKUR, R/o Korap, Post Korap, Guraru, PO Guraru Mills, Dist Gaya, Bihar-824118, have changed my name and shall hereafter be known as RAMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ALOK AZAD
[Signature (in existing old name)]

I hitherto known as KRISHAN KUMAR alias KRISHAN KUMAR DAGAR S/o Sh. OM PARKASH, R/o Village-Sehlanga(149), PO-Sehlanga, PS-Salhawas, Tehsil- Matanhail, District-Jhajjar, State-Haryana, Pin-124106, have changed my name and shall hereafter be known as KRISHAN KUMAR DAGAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR alias KRISHAN KUMAR DAGAR
[Signature (in existing old name)]

I hitherto known as CHANDAN S/o VINOD THAKUR, R/o E-15/35, Shahbad Dairy, PO: Samai Pur, Dist: North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as CHANDAN THAKUR.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN
[Signature (in existing old name)]

I hitherto known as RIYA D/o SHRI SURINDER KUMAR, R/o Post Office Lahar, Tehsil-Nadaun, Bari(21/1), Hamirpur, Himachal Pradesh-177044, have changed my name and shall hereafter be known as RIYA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RIYA
[Signature (in existing old name)]

I hitherto known as BALDEV KUMAR PAHWA alias B. K. PAHWA S/o SHYAM DASS PAHWA, residing at WZ-1062, Near Main Market, Rani Bagh, Shakur Basti, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as BALDEV KUMAR PAHWA.

It is certified that I have complied with other legal requirements in this connection.

BALDEV KUMAR PAHWA alias B. K. PAHWA
[Signature (in existing old name)]

I hitherto known as MAKWANA DILIPKUMAR alias DILIPKUMAR MAFATLAL MAKWANA S/o MAFATLAL HATHIDAS MAKWANA, R/o B1-303, Parshwanath Metrocity, Opp. Ashtmangal Bunglows, T.P. 44, Chandkheda, Ahmedabad, Gujarat-382424, have changed my name and shall hereafter be known as DIPAKKUMAR MAFATLAL GHANTUDIYA.

It is certified that I have complied with other legal requirements in this connection.

MAKWANA DILIPKUMAR alias DILIPKUMAR
MAFATLAL MAKWANA
[Signature (in existing old name)]

I hitherto known as MAKWANA ILABEN alias ILA D W/o MAKWANA DILIPKUMAR D/o TRIBHOVANDAS MADHAVLAL CHAVDA, R/o B1-303, Parshwanath Metrocity, Opp. Ashtmangal Bunglows, T.P. 44, Chandkheda, Ahmedabad, Gujarat-382424, have changed my name and shall hereafter be known as ILABEN DIPAKKUMAR GHANTUDIYA.

It is certified that I have complied with other legal requirements in this connection.

MAKWANA ILABEN alias ILA D
[Signature (in existing old name)]

I hitherto known as ATUL KUMAR S/o ABHINANDAN SINGH, residing at Gram Kasganj, Kosma Hinood, PO Kosma, Dist Mainpuri, Uttar Pradesh-205119, have changed my name and shall hereafter be known as RANJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR
[Signature (in existing old name)]

I, SANDEEP KUMAR MAURYA son of BHAGAUTI LAL, residing at Mukam, Hariharpur, PO Hariharpur, Distt. Bahrich, Uttar Praedesh-271870, have changed the name of my minor son SIDHANT MAURYA aged 6 years and he shall hereafter be known as ASHUTOSH MAURYA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR MAURYA
[Signature of Guardian]

I hitherto known as JAYKANT KUMAR S/o LAKSHUMAN PASWAN, Residing at Tenduaa, Amilauna, Aurangabad, Bihar-824124, have changed my name and shall hereafter be known as CHAND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JAYKANT KUMAR
[Signature (in existing old name)]

I hitherto known as PARMISH TYAGI S/o SH. SANJAY TYAGI, R/o H.No.-20/3, Kunj Vihar Near Nandan Cinema Garh Road, Dist Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as ARYAN TYAGI.

It is certified that I have complied with other legal requirements in this connection.

PARMISH TYAGI
[Signature (in existing old name)]

I, SAHIL AHMED S/o HABIB AHMED, R/o H.No. 365/108, Ground Floor, Ghaffar Manzil, Jamia Nagar, South Delhi, Delhi-110025, have changed the name of my minor son AARISH MALIK aged 07 years and he shall hereafter be known as ARHAM MALIK.

It is certified that I have complied with other legal requirements in this connection.

SAHIL AHMED
[Signature of Guardian]

I hitherto known as ABHINAV S/o NASIB SINGH, residing at WZ-1369, Nangal Raya, Sagarpur, PO: Nangal Raya, Dist: South West Delhi, Delhi-110046, have changed my name and shall hereafter be known as ABHINAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV
[Signature (in existing old name)]

I hitherto known as RAM SUNDER CHAUHAN S/o RAMKISHAN CHAUHAN, residing at- Kirthal, Kirthal, Baghpat, Uttar Pradesh-250611, have Changed my name and shall hereafter be known as SHUBH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAM SUNDER CHAUHAN
[Signature (in existing old name)]

I hitherto known as SHIVANI CHAUDHARY alias KM SHIVANI CHAUDHARY D/o JITENDRA CHAUDHARY W/o ADITYA KUMAR, R/o A-206A, Nand Gram, Ghaziabad, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as KM SHIVANI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI CHAUDHARY alias KM SHIVANI
CHAUDHARY
[Signature (in existing old name)]

I, SHIV NANDAN SHARMA S/o BHAWANI BHIKH SHARMA, R/o Plot No.-110, Gali No.-12A Block, Pardhan Enclave, Burari, PO Burari Dist North Delhi-110084, have changed the name of my minor daughter GUDIYA aged 7 years and she shall hereafter be known as MAHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHIV NANDAN SHARMA
[Signature of Guardian]

I hitherto known as GYANESHWER S/o BALRAM, R/o Flat No. 814 B, Pocket 2, Paschim Puri, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as GYANESHWER BALOTIYA.

It is certified that I have complied with other legal requirements in this connection.

GYANESHWER
[Signature (in existing old name)]

I hitherto known as MD TANZIR alias MOHAMMAD TANZEER AKHTER S/o MOHAMMAD YUNUS, R/o WZ-542-A, 1st Floor, Gali No-1, Sri Nagar Shakur Basti, VTC Saraswati Vihar S O: District North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as MD TANZIR.

It is certified that I have complied with other legal requirements in this connection.

MD TANZIR alias MOHAMMAD TANZEER AKHTER
[Signature (in existing old name)]

I, SANDEEP SHARMA S/o UDIYALAK SHARMA, R/o H.No.-1/11432, Street No.-1, Subhash Park Extn., Naveen Shahdara, East Delhi, Delhi-110032, have changed the name of my minor son MAANYAI VASHISTH aged 15 years and he shall hereafter be known as MOKSH VASHISTH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SHARMA
[Signature of Guardian]

I hitherto known as SUSHAM SHARMA wife of SH. PRITHVI RAJ SHARMA, residing at C-3/72, Sector 31, Near Nithari Village, Noida, Gautam Buddha Nagar, UP-201301, have changed my name and shall hereafter be known as RAJNI KANTA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUSHAM SHARMA
[Signature (in existing old name)]

I hitherto known as G S REKHI alias GURSHARAN SINGH REKHI S/o AVTAR SINGH REKHI, R/o House No.-M-22, Ground Floor, Rajouri Garden, Tagore Garden, West Delhi, Delhi-110027, have changed my name and shall hereafter be known as GURSHARAN SINGH REKHI.

It is certified that I have complied with other legal requirements in this connection.

G S REKHI alias GURSHARAN SINGH REKHI
[Signature (in existing old name)]

I, AMRESH KUMAR MISHRA S/o SATISH KUMAR MISHRA, R/o Khirai Khirwa, Gonda, Khirai Khirwa, Uttar Pradesh-271301, have changed the name of my minor son RITESH MISHRA aged 14 years and he shall hereafter be known as RAJVEER MISHRA.

It is certified that I have complied with other legal requirements in this connection.

AMRESH KUMAR MISHRA
[Signature of Guardian]

I hitherto known as KASIM RANNU GARWALE S/o RANNU GARWALE, R/o Malamaddi Gouligalli, Dharwad, Karnataka-580001, have changed my name and shall hereafter

be known as SACHIN RANNU GARWALE. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

KASIM RANNU GARWALE
[Signature (in existing old name)]

I hitherto known as REKHA D/o YASHPAL SHARMA, R/o House No.-132, Bharat Nagar, Khora Colony, Khora Gaon, Ghaziabad, Uttar Pradesh-201309, have changed my name and shall hereafter be known as PRIYANKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

REKHA
[Signature (in existing old name)]

I, PAWAN KUMAR S/o RAM NIWAS, R/o Bhura, Kairana, District-Shamli, Uttar Pradesh -247774, have changed the name of my minor daughter DIVYANSHI, aged 11 years and she shall hereafter be known as DIVYANSHI SAHWAL.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature of Guardian]

I, ANIL KUMAR YADAV S/o RAM NARAYAN YADAV, R/o 399, SSP Compound, Sarvoday Computers, Kachari Road Etah, Uttar Pradesh-207001, have changed the name of my minor son HARSH YADAV, aged 16 years and he shall hereafter be known as ARYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR YADAV
[Signature of Guardian]

I, JYOTI CHAUDHRY W/o AMIT CHAUDHRY, R/o 166-B, LIG DDA FLats, Motia Khan, Pahar Ganj, Central Delhi, Delhi-110055, have changed the name of my minor son NIRWAAN CHAUDHRY, aged 12 years and he shall hereafter be known as YASH VARDHAN CHAUDHRY.

It is certified that I have complied with other legal requirements in this connection.

JYOTI CHAUDHRY
[Signature of Guardian]

I hitherto known as KARMBIR S/o PAWAN, R/o Sudkain Khurd, Tehsil-Uchana District-Jind Haryana-126115, have changed my name and shall hereafter be known as KARAMVEER.

It is certified that I have complied with other legal requirements in this connection.

KARMBIR
[Signature (in existing old name)]

I hitherto known as KM. MRIDULA SHUKLA alias MRIDULA TRIPATHI D/o TRIBHUVAN NATH SHUKLA W/o RAJESHWAR TRIPATHI, R/o Plot No.-641, Second Floor, Niti Khand-1, Indirapuram, PO. Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as MRIDULA TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

KM. MRIDULA SHUKLA alias MRIDULA TRIPATHI
[Signature (in existing old name)]

I hitherto known as BITTA AGRAWAL D/o NAROTTAM AGRAWAL W/o PRASHANT GOEL, residing at 19/631, Kath Mandi Railway Road, Bahadurgarh, Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as VISHAKHA GOEL.

It is certified that I have complied with other legal requirements in this connection.

BITTA AGRAWAL
[Signature (in existing old name)]

I, TARUN SHARMA S/o SH. RAMESH LAL, residing at H. No. 1601, Sector-28, Faridabad, Dynasty International School, Haryana-121008, have changed the name of my minor son HARSHIT SHARMA alias ADITYA SHARMA aged 08 years and he shall hereafter be known as ADITYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

TARUN SHARMA
[Signature of Guardian]

I hitherto known as JOFESHA MAHBOOB D/o MAHBOOB AKHTAR, R/o 96/9/31-B, Gali No. 30B, Swatantra Nagar, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as RADHIKA.

It is certified that I have complied with other legal requirements in this connection.

JOFESHA MAHBOOB
[Signature (in existing old name)]

CHANGE OF RELIGION

I, JOFESHA MAHBOOB D/o MAHBOOB AKHTAR, R/o 96/9/31-B, Gali No.30b, Swatantra Nagar, Narela, North West Delhi, Delhi-110040, do hereby solemnly affirm and declare that I have embraced HINDU Religion and renounced ISLAM Religion w.e.f. 01.03.2025.

It is certified that I have complied with other legal requirements in this connection.

JOFESHA MAHBOOB
[Signature]

I, GHAMANDI SINGH son of MANGALI SINGH, R/o 75, Pilibhit Bypass road, Panchsheel Nagar, Distt. Bareilly (Uttar Pradesh)-243006, do hereby solemnly affirm and, declare that I have embraced BUDDHISM religion and renounced HINDUISM religion w.e.f. dt-05.02.2023.

It is certified that I have complied with other legal requirements in this connection.

GHAMANDI SINGH
[Signature]

I, NETRA PAL SINGH son of SHYAM LAL, R/o 21B, Panchsheel Nagar, University Road, Distt. Bareilly (Uttar Pradesh)-243006, do hereby solemnly affirm and declare that I have embraced BUDDHISM religion and renounced HINDUISM religion w.e.f. 05.02.2023.

It is certified that I have complied with other legal requirements in this connection.

NETRA PAL SINGH
[Signature]

CHANGE OF GENDER

I, SUNIL S/o Late RAM ASHREY R/o House No.-73B, UGF, Gali No-30, Main Sunday Bazar Road, Chander Vihar, Nilothi Extn, West Delhi, Delhi-110041, hereby undertake that I, SUNIL want to change my name to SANAM SHRIVASTAV and gender as Female.

I, SUNIL henceforth be known as SANAM SHRIVASTAV D/o Late RAM ASHREY.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SUNIL
[Signature]

I, RAKHI KUMARI D/o NARAYAN DAS, R/o Gram-Harla, Masle, Jamui, PS-Laxmipur, Distt-Jamui, Bihar-811312, hereby undertake that I, RAKHI KUMARI want to change my name to VIHAAN RAJ and gender as MALE.

2. I, RAKHI KUMARI henceforth be known as VIHAAN RAJ S/o NARAYAN DAS.

3. The Above Statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the department of publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

RAKHI KUMARI
[Signature]

I, GURPREET KAUR D/o HARPAL SINGH, R/o VPO Hari Ke Kalan, Tehsil and District-Sri Muktsar Sahib, Punjab-152025, hereby undertake that I, GURPREET KAUR want to change my name to GURPREET SINGH SIDHU and gender as MALE.

2. I, GURPREET KAUR henceforth be known as GURPREET SINGH SIDHU S/o HARPAL SINGH.

3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

GURPREET KAUR
[Signature]

It is for general information that I, SHRESHTH GUPTA S/o UPENDRA KUMAR GUPTA, residing at 219, Bharosa, Jhansi, Uttar Pradesh-284303, hereby undertake that I, SHRESHTH GUPTA want to change my name to SAINA GUPTA and Gender as FEMALE.

I, SHRESHTH GUPTA henceforth be known as SAINA GUPTA D/o UPENDRA KUMAR GUPTA.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SHRESHTH GUPTA
[Signature]

It is for general information that I, AKASH BAROI S/o GANESH BAROI, residing at Digarupar, Digarupar N.C., Kamrup Metro, Assam-782401, hereby undertake that I, AKASH BAROI want to change my name to DISHA SINGH and Gender as FEMALE.

I, AKASH BAROI henceforth be known as DISHA SINGH D/o GANESH BAROI.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

AKASH BAROI
[Signature]

It is for general information that I, KHUSHI JAIN D/o RAJENDRA JAIN, residing at Gali Shanti Sagar, Gandhi Road, Baraut, Baghpat, Uttar Pradesh-250611, hereby undertake that I, KHUSHI JAIN want to change my name to KUSH JAIN and Gender as MALE.

I, KHUSHI JAIN henceforth be known as KUSH JAIN S/o RAJENDRA JAIN.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI JAIN
[Signature]

It is for general information that I, ARNAV PATI S/o AMAR KUMAR PATI, residing at 35-C, Shatabdi Vihar, Sec-61, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, hereby undertake that I, ARNAV PATI want to change my name to RIYANSHI PATI and Gender as FEMALE.

I, ARNAV PATI henceforth be known as RIYANSHI PATI D/o AMAR KUMAR PATI.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

ARNAV PATI
[Signature]

PUBLIC NOTICE

It is general information that I, MANSI SINGH D/o JAGDISH CHAND ARORA EX. W/o SAGAR PAL SINGH residing at E-24, Bali Nagar, Upper Ground Floor, New Delhi-110015, declare that I got divorce from my husband vide court decree HMA NO. 3271/2024 dated 09/12/2024 and further I have changed my name and shall hereafter be known as MANSI ARORA.

It is certified that I have complied with other legal requirements in this connection.

MANSI SINGH
[Signature]

It is for general information that I, SAPNA KAPUR D/o FALAK DAMAN SUDARSHAN and Ex. Wife of RAKESH KAPUR, residing at H.No.4, Right Portion, University Road, Adjoining Sir Shankar Lal Concert Hall, Delhi University, Malka Ganj, Delhi-110007, declare that I got divorce from my Husband Vide Decree No. HMA No.1827/2024 further I declare that name of my minor daughter ILARIA KAPUR aged 16 years has been wrongly written as KYRA in her Birth Certificate No. MCDOLIR-2208-003015399. The actual name of my minor daughter is ILARIA KAPUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAPNA KAPUR
[Signature]

It is for general information that I, JAHNAVI BARMAN daughter of YERRAMILI SEKHAR, Ex - wife of GITUMANI BARMAN, residing at No. C-204, Vijetha Elysium, No. 13/1, Hagaduru Road, White Field, Bangalore, Karnataka-560066, declare that I got divorce from my Ex-husband vide Court Decree M C No. 163/2024 Dt. 24.09.2024, Further I have changed my name and shall hereafter be known as JAHNVI YERRAMILI for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

JAHNAVI BARMAN
[Signature]

It is for general information that I, DR. TULIP CHAMANY daughter of LOUIS ALPHONSO, Ex-Wife of BRENDON GERARD FRANCIS CHAMANY, residing at # 41, Himagiri Meadows, Bannerghatta Road, After Meenakshi Temple, Gottigere, Bangalore South, Bangalore, Karnataka - 560063, declare that I got divorce from my Ex-husband vide Court Decree M C No. 3145/2011 Dt. 18.02.2016, Further I have changed my name and shall hereafter be known as DR. TULIP ALPHONSO for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

DR. TULIP CHAMANY
[Signature]

It is for general information that I, DEEPSHIKHA SABHARWAL alias MEHAR MEHTA D/o ANIL SABHARWAL and Ex. wife of GAGAN MEHTA, R/o WZ-425, Rishi Nagar, Rani Bagh, North West Delhi, Delhi-110034,

declare that I got divorce from my husband GAGAN MEHTA vide Court Decree No. HMA-3096/23 dated 18.10.2023. Further, I have changed my name and shall hereafter be known as DEEPSHIKHA SABHARWAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPSHIKHA SABHARWAL alias MEHAR MEHTA
[Signature]

It is for general information that I, DEEPTI DHAWAN D/o SURINDER RANJAN Ex.W/o MANISH DHAWAN, R/o 25-B, Arjun Apartments, Vikas Puri, Delhi-110018, declare that I got divorce from husband vide Court Decree in 3306/2023 dated 13/10/2023. Further I have changed my minor daughter and AARADHYA DHAWAN alias KONAKSHI alias AARADHYA aged 13 years and she shall hereafter be known as KONAKSHI DHAWAN.

It is certified that I have complied with other legal requirements in this connection.

DEEPTI DHAWAN
[Signature]

It is for general information that I, ASHISH SINGH S/o VIVEK KUMAR SINGH, R/o E-53, Jeevan Park, Free Hold, Pankha Road, VTC Uttam Nagar, P.O. D.K. Mohan Garden, West Delhi, Delhi-110059, declare that name of my father has been wrongly written as VIVEK SINGH in my all educational documents, Birth Certificate No. MCDOLIR-0124-11906146635 and PAN Card No. OLPXPS4016Q. The actual name of my father is VIVEK KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH SINGH
[Signature]

It is for general information that I, VARIS KHAN S/o GULAM HUSAIN, R/o H. No.- 484, Jakhai, Post Jakhai, Firozabad, Uttar Pradesh-283203, declare that name of mine has been wrongly written as RAHUL in my Aadhaar card No. 7867 6975 4506. The actual name of mine is VARIS KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARIS KHAN
[Signature]

It is for general information that I, RANI D/o JAGDISH, R/o House No.-4, Bhatte Wala Road, Near Bank of Maharashtra, Baprola, Baprola, PO: Najafgarh, DIST: South West Delhi-110043, declare that name of my mother has been wrongly written as URMILA in my 10th, 12th and all educational documents. The actual name of my mother is SAMA KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANI
[Signature]

It is for general information that I, MD. ANZAR son of MD. KHALID, R/o RZ-23 B, Gali No. 7E, Puran Nagar, Palam Colony, South West Delhi, Delhi-110045, declare that name of my minor son has been wrongly written as ARMAN GHOSH in my minor son ARMAN GAUS aged 13 years in his Aadhar Card No. 2012 3008 2654. The actual name of my minor son is ARMAN GAUS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD. ANZAR
[Signature]

It is for general information that I, RAMNARESH SHARMA S/o SATANAND SHARMA, R/o 313, Amarsinghpur PO: Amarsinghpur Distt. Meerut Uttar Pradesh-250406, declare that name of my father has been wrongly written as SATY PRAKASH SHARMA in my all education documents and service record. The actual name of my father is SATANAND SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMNARESH SHARMA
[Signature]

It is for general information that I, MANISH GUPTA S/o ANAND KISHORE, R/o 2355, Shivaji Market, Narela Delhi-110040, declare that name of my minor son has been wrongly written as VEDANSH in my minor son VEDANSH GUPTA aged 9 years in his School Records. The actual name of my minor son is VEDANSH GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH GUPTA
[Signature]

It is for general information that I, SUSHMA W/o Late BIJAI PAL SINGH, R/o 52B, 1st Floor, Pocket-B, Near Neelam Mata Mandir, Mayur Vihar Phase-2, Patparganj, Preet Vihar, East Delhi, Delhi-110091, declare that name of my husband has been wrongly written as B.P SINGH in my Aadhar Card No. 6968 1224 1506. The actual name of my husband is BIJAI PAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA
[Signature]

It is for general information that I, PRIYANKA PATHAK daughter of VINOD PATHAK, Ex. wife of NEERAJ KUMAR GARG, resident of H. No.161, Agra Gali Attkhambha Vrindaban Bangar Mathura Vrindaban, Uttar Pradesh-281121, declare that I got divorce from my husband vide Court Decree HMA No. 292/23 Dated 15.02.2023. Further I have changed the name of my minor son KADAMB, aged 8 years and he shall hereafter be known as KADAMB PATHAK.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA PATHAK
[Signature]

It is for general information that I, SATYAWAN SANGWAN S/o BALJEET SINGH, R/o 230, Jhojhu Khurd (70), Charkhi Dadri, Haryana-127310, declare that name of mine has been wrongly written as SATYAWAN in my continuous discharge certificate No. MUM 328382. The actual name of mine is SATYAWAN SANGWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATYAWAN SANGWAN
[Signature]

It is for general information that I, MOHAMMAD SHAAN S/o IKRAR, R/o H. No.-E 49/H-73, Janta Majdoor Colony, Welcome, Garhi Mendu, PO Bhajan Pura, Dist. North East, Delhi-110053, declare that name of mine and my father have been wrongly written as MOHD SHAAN and MOHD IKRAR in my 10th and 12th class educational documents. The actual name of mine and my father are MOHAMMAD SHAAN and IKRAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHAAN
[Signature]

It is for general information that I, HAWA SINGH S/o CHANDER SINGH, R/o 299, Sector-23, Sonipat, Haryana-131001, declare that name of mine and my wife have been wrongly written as HAWA SINGH PAHAL and SUDESH PAHAL in my PPO No. 08/14/8/02442/2001. The actual name of mine and my wife are HAWA SINGH and SUNITA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HAWA SINGH
[Signature]

It is for general information that I, KRISHNA KANT S/o SURESH PRASAD YADAV, R/o QTR. No. 2155, Lodhi Road Complex, Near Jawahar Lal Nehru Stadium, New Delhi-110003 and Permanent, R/o Shankarpur Gaon ITC Factory Road, Kalapather Road Near Jagdamba Asthan Shankarpur Tehsil Monghyr Bihar-811202, , declare that name of my minor daughter has been wrongly written as JAY SHRUTI in my minor daughter namely JAI SHRUTI aged 10 years in her school record. The actual name of my minor daughter is JAI SHRUTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KANT
[Signature]

It is for general information that I, PARWATI KANDPAL W/o TD KANDPAL, R/o L-1 New Police Line L-Block Kingsway Camp Delhi-110009, declare that name of mine has been wrongly written as PARVATI DEVI in my PPO No.684471500348. The actual name of mine is PARWATI KANDPAL, which may be amended accordingly,

It is certified that I have complied with other legal requirements in this connection.

PARWATI KANDPAL
[Signature]

It is for general information that I, RAM TIWARI S/o ANMOL TIWARI, R/o C-81, Plot 52, First Floor, Ganesh Nagar, Paudi Gurudwara, Tilak Nagar, PO Tilak Nagar, Distt. West Delhi, Delhi-110018, declare that name of mine, my father and my mother have been wrongly written as RAM, ANOL and MALTI in my 10th class education documents. The actual name of mine, my father my mother are RAM TIWARI, ANMOL TIWARI and MALTI TIWARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM TIWARI
[Signature]

It is for general information that I, DEEPIKA SHARMA W/o AMBIKESH KUMAR, R/o 3064, B-4, Vasant Kunj, Delhi, Delhi-110070, declare that name of my husband has been wrongly written as AMBIKESH KR. SHARMA in my PPO No. 14444/3/6/NDMC, as AMBIKESH SHARMA in my Passport No. C5623448. The actual name of my husband is AMBIKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA SHARMA
[Signature]

It is for general information that I, ATUL GUPTA S/o JAGANNATH GUPTA, R/o 208 A Gangotri Bhawan Khalipur Road, C.B. Ganj, Bareilly, Uttar Pradesh-243502, declare that name of mine and my father have been wrongly written as ATUL AGARWAL and JAGANNATH AGARWAL in my Driving Licence No. UP2520051450147. The actual name of mine and my father are ATUL GUPTA and JAGANNATH GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATUL GUPTA
[Signature]

It is for general information that I, NIRANJAN TYAGI S/o RAJKUMAR TYAGI, R/o 39, Sector-93, Gejha Village, Garahi Chaukhandi, Maharishi Nagar, Gautam Buddha Nagar, UP-201304, declare that name of mine has been wrongly written as NIRANJAN KUMAR TYAGI in my minor son namely ABHINAV TYAGI aged 14 years in his Birth Certificate 159/2010 and in his school record. The actual name of mine is NIRANJAN TYAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIRANJAN TYAGI
[Signature]

It is for general information that I, SHIVANAND GUPTA S/o MOTI CHAND, R/o 697, Ground Floor Baba Farid Puri, Patel Nagar West Central Delhi-110008, declare that name of mine, has been wrongly written as SHIVA NAND in my minor son namely ROHIT aged 17 years in his 10th and 12th class educational documents. The actual name of mine is SHIVANAND GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANAND GUPTA
[Signature]

It is for general information that I, G KANNAN S/o GANDHI, R/o G-11/11-12 First Floor, Sector 15 Rohini, Near Bala ji Mandir, Rohini Sector 15, North West Delhi, Delhi-110089, declare that name of mine has been wrongly written as GANDHI KANNAN in my Pan Card No. AKLPG2746A. The actual name of mine is G KANNAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

G KANNAN
[Signature]

It is for general information that I, RIYA PAL D/o LOKESH KUMAR, R/o 123/6, 1000E, Lohia Gali No. 4, East Babarpur Shahdara, S O District East Delhi, Delhi-110032, declare that name of my mother and my father have been wrongly written as SHOBHA PAL and LOKESH PAL in my 10th and 12th class educational documents. The actual name of my mother and father are SHOBHA RANI and LOKESH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIYA PAL
[Signature]

It is for general information that I, SUJAL KUMAR S/o NARESH KUMAR, R/o A-42A, Ground Floor, Guru Govind Singh Kunj Tagore Garden Extn. Near Central School Tagore Garden West Delhi, Delhi-110027, declare that name of mine, has been wrongly written as SUJAL KUMAR MADIA in my 10th and 12th class education documents. The actual name of mine is SUJAL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUJAL KUMAR
[Signature]

It is for general information that I, RAHUL son of SHRI MANOJ KUMAR, R/o Kailana (143) PO Kailana Distt. Sonipat Haryana-131102, declare that name of my father has been wrongly written as MANOJ in my 10th and 12th class education documents. The actual name of my father is MANOJ KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature]

It is for general information that I, SURESHO DEVI W/o LATE PARTAP SINGH, R/o H. No. A-376/1021, Saraswati Gali, Mandawali, Gazalpur, Shakar Pur Baramad PO Shakarpur, Distt. East Delhi, Delhi-110092, declare that name of mine has been wrongly written as SUROS WATI in my husband PPO No. DC/GR-1/2006/1130. The actual name of mine is SURESHO DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESHO DEVI
[Signature]

It is for general information that I, RAVINDER PRAKASH YATI S/O SHANKAR DYAL YATI R/O Flat No-7, Plot No F-116, Third Floor, Left Side, Gali No-8, Mohan Garden, Uttam Nagar, D. K Mohan Garden, West Delhi, Delhi-110059, declare that name of my minor daughter has been wrongly written as AANYA in my minor daughter AANYA YATI aged 13 years in her school records. The actual name of my minor daughter is AANYA YATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER PRAKASH YATI
[Signature]

It is for general information that I, SHYAM TIWARI S/o ANMOL TIWARI, R/o Plot No. 204 A, Measuring Khasra No. 67/3, Jharoda Kalan, PO Jharoda Kalan, Distt. South West Delhi-110072, declare that name of my father and my mother have been wrongly written as SHYAM, ANMOL and MALTI in in 10th class educational documents. The actual name of my father and my mother are SHYAM TIWARI, ANMOL TIWARI and MALTI TIWARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHYAM TIWARI
[Signature]

It is for general information that I, SANJEEV KUMAR GOYAL S/o RAGHUVIR PRASHAD GUPTA, R/o D-84, Lard Krishna Road, Aadarsh Nagar, Shanjar Pur, North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as SANJEEV GOYAL in my minor son KARTIK GOYAL aged 14 years in his School Records. The actual name of mine is SANJEEV KUMAR GOYAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR GOYAL
[Signature]

It is for general information that I, VANDNA wife of SHRI OM, R/o Pole No. 83 A, Gali No. 6, Shiv Nagar, New Roshan Pura, Najafgarh, South West Delhi, Delhi-110043, declare that name of mine and my husband has been wrongly written as VANDANA GULIA and SHRI OM GULIA in my minor son RAJAT KUMAR GULIA aged 17 years in his 10th class Educational Document. The actual name of mine and my husband are VANDNA and SHRI OM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANDNA
[Signature]

It is for general information that I, SUDARSHAN KUMAR JHA S/o PREM KANT JHA, R/o Plot No. 98 To 101, Block-C, Maharani Enclave Hastal, Uttam Nagar, PO-D.K Mohan Garden, Distt. West Delhi, Delhi-110059, declare that name of mine, my father and my mother have been wrongly written as SUDARSHAN, PREM KANT and ANJU in my 10th & 12th Class Educational Documents. The actual name of mine, my father and my mother are SUDARSHAN KUMAR JHA, PREM KANT JHA and ANJU DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDARSHAN KUMAR JHA
[Signature]

It is for general information that I, SUSHMA YADAV W/o RAM BACHAN YADAV, R/o T-Huts N-17B/285, JJ Colony, Patharwala Bagh Wazirpur, Ashok Vihar, North West Delhi-110052, declare that name of mine has been wrongly written as MAYA DEVI in my Ration Card No. 077002583906. The actual name of mine is SUSHMA YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA YADAV
[Signature]

It is for general information that I, JITEN MANDAL S/o KAMAL MANDAL, R/o Jhuggi No.-100/117-A, Indra Champ-3, Srinivaspuri, PO Srinivaspuri, District South Delhi, Delhi-110065, declare that name of mine has been wrongly written JITENDER KUMAR in my driving Licence No.-DL1120070171389. The actual name of mine is JITEN MANDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITEN MANDAL
[Signature]

It is for general information that I, DEEPAK KUNDU S/O KARAMVIR SINGH, R/o- H. No. 916, Ward 13, Janta Colony, Delhi Road, Delhi Road, Sonipat, Haryana- 131001, declare that name of my father and my mother has been wrongly written as KARAMVEER KUNDU and JAGWANTI in my Class 10th and 12th Marksheet and Certificate. The actual name of my father and my mother are KARAMVIR SINGH and JAGMATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUNDU
[Signature]

It is for general information that I, ANIL SINGH TOMAR S/o ATIRAJ SINGH TOMAR, R/o Graam Sathon, Porsa, Morena, Madhya Pradesh-476115, declare that name of mine and my father have been wrongly written as ANIL SINGH TOMER and ATIRAJ SINGH TOMER in my 10th Educational documents. The actual name of mine and my father are ANIL SINGH TOMAR and ATIRAJ SINGH TOMAR respectively, which may be amended accordingly.

ANIL SINGH TOMAR
[Signature]

It is for general information that I, AADYA NAND SHUKLA S/o SHEETLA SHANKAR SHUKLA, R/o Kh. No. 985, Asharam Babu Ashram Road, Manas Nagar, Lucknow, Uttar Pradesh-226023, declare that name of my father and my mother have been wrongly written as SHEETLA SHANKAR and GYANWATI in my 10th, 12th Class and B. SC Educational Documents. The actual name of my father and my mother are SHEETLA SHANKAR SHUKLA and GYANWATI SHUKLA respectively, which may be amended accordingly.

AADYA NAND SHUKLA
[Signature]

It is for general information that I, SURENDER KUMAR S/o MUNNA LAL, R/o H.No.-115, Kh. No-87/23, IInd Floor, Block -A, Near Sharma Punjabi, Vijay Vihar Phase-2, Raja Pur Kalan, North West Delhi-110085, declare that name of mine and my minor daughter have been wrongly written as SURENDER GUPTA and AXARA in my minor daughter namely AKSHARA aged 11 year in her school record and birth certificate No. MCDOLIR -0112-005466157. The actual name of mine and my minor daughter are SURENDER KUMAR and AKSHARA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR
[Signature]

It is for general information that I, FIRDOS D/o MOHD HANIF, R/o B-26, Gali No. 03, Jyoti Colony, Shahdara, North East Delhi, Delhi-110032, declare that the name of my father and my mother has been wrongly written as MOHD HANEEF and SAYDA in my 10th & 12th Class Educational Documents and name of my mother has been wrongly written as SAYDA in my Birth Certificate No. MCDOLIR. 0124-33006282417. The actual name of my father and my mother are MOHD HANIF and SHAHIDA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FIRDOS
[Signature]

It is for general information that I, MOHD. ALAMGIR S/o MOHD. ABU BACKER, R/o 48, Nizam Nagar, Hazrat Nizamuddin East, New Delhi-110013, declare that name of my minor son has been wrongly written as MOHD ARMAN in my minor son namely MOHD ARMAAN aged 13 years in his school record. The actual name of my minor son is MOHD ARMAAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD. ALAMGIR
[Signature]

It is for general information that I, KOMAL KUMARI D/o SHIV SHANKAR RAI, R/o H.No. 113, Jagdishpur, PO Danauli Phulwaria, Distt. Begusarai, Bihar-851211, declare that name of mine has been wrongly written as KOMAL in my 12th class educational documents. The actual name of mine is KOMAL KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KOMAL KUMARI
[Signature]

It is for general information that I, AARFEEN PARWEEN D/o ALI SAFDAR TAHIRI W/o MOHD SAQUIB ANSARI, R/o Staff Quarter No. F-1, Shaheed Rajguru College, Vasundhara Enclave, PO: Vasundhara Enclave, District East Delhi, Delhi-110096, declare that name of my father, my mother and my husband have been wrongly written as SAFDAR TAHIRI, SHAHEEN PARWEEN and MOHAMMAD SAQUIB ANSARI in my Passport No-N1769853 and name of my father has been wrongly written as SAFDAR TAHIRI in my 10th and 12th class Educational Documents. The actual name of my father, my mother and my husband are ALI SAFDAR TAHIRI, SHAHIN PARWEEN and MOHD SAQUIB ANSARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AARFEEN PARWEEN
[Signature]

It is for general information that I, RITVIK BINDAL S/o SUTIKSHAN BINDAL, R/o 870A, Bazar Khazanchian, Hisar-125001, declare that name of my mother has been wrongly written as MONA in my educational documents and birth certificate No. 2751. The actual name of my mother is BHUMIKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITVIK BINDAL
[Signature]

It is for general information that I, SEEMA KUMARI W/o ANUJ KUMAR, R/o Shahpur (33), Nangal Teju, Rewari, Haryana-123501 declare that name of mine has been wrongly written as SEEMA DEVI in my minor daughter PRIYA aged 15 years in her 10th Class Educational Documents. The actual name of mine is SEEMA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SEEMA KUMARI
[Signature]

It is for general information that I, SURENDER SINGH S/o Shri CHANDGI RAM, R/o H. No. 86, Rural Panchgaon, Distt. Charkhi Dadri, Haryana-127308, declare that name of mine has been wrongly written as SURENDERA SINGH in my PPO No. 204200103915. The actual name of mine is SURENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER SINGH
[Signature]

It is for general information that I, PRANSHU GUPTA S/o RAJKUMAR GUPTA, R/o Near Falahari Baba Mandir, G.T. Road, Vill. & PO Maigalganj, District Lakhimpur Kheri, Uttar Pradesh-261505, declare that name of my father has been wrongly written as R K GUPTA in my all Educational Documents. The actual name of my father is RAJKUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRANSHU GUPTA
[Signature]

It is for general information that I, ASHISH S/o SANJAY KUMAR, residing at House No. 71, Khatod (90), PO Khatod, Distt. Mahendergarh, Haryana-123029, declare that the name of my father has been wrongly written as SANJAY YADAV in my CBSE Class 10th & 12th Educational Documents. The actual name of my father is SANJAY KUMAR respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH
[Signature]

It is for general information that I, RAHUL DIWAKAR S/o RAVI DIWAKAR, R/o D-13/611 Chattarpur Pahari, South Delhi-110074, declare that name of mine and my father and my mother has been wrongly written as RAHUL KUMAR, RAVI and MANJU in my 10th class marksheet cum certificate educational documents The actual name of mine and my Father and my mother are RAHUL DIWAKAR and RAVI DIWAKAR and MANJU DIWAKAR, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL DIWAKAR
[Signature]

It is for general information that I, MD MASREKUL ANWAR S/o MD ENAMUL HOQUE, residing at Ratanpur Najrul Colony, Samshi, Maldah, West Bengal-732139, declare that the name of mine and my father have been wrongly written as MD MASREKUL ANOWAR and MD EKRAMUL in my Class 10th Educational Documents and name of mine has been wrongly written as MD MASREKUL ANOWAR in my Class 12th Educational Documents. The actual name of mine and my father are MD MASREKUL ANWAR and MD ENAMUL HOQUE respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD MASREKUL ANWAR
[Signature]

It is for general information that I, DIPTI BALANI D/o VIJAY KUMAR BHAMBHANI, R/o Flat No. 149-C, Second Floor, Block and Pocket- AC-1, Shalimar Bagh, Delhi-110088, declare that the names of mine, my father and my mother have been wrongly written as DEEPA, VIJAY KUMAR P BAMBANI and PUJA in my Birth Certificate. The actual names of mine, my father and my mother are

DIPTI BALANI, VIJAY KUMAR BHAMBHANI and NIRMALA BHAMBHANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIPTI BALANI
[Signature]

It is for general information that I, VIKAS GULERIA S/o VIJAY SINGH, R/o VPO Ludret Teh Dehra, VTC Ludret (464), PO Ludret, District Kangra, Himachal Pradesh - 176027, declare that name of my mother has been wrongly written as NISHA KUMARI in my 10th Class School Certificate Cum Marksheet. The actual name of my mother is NARDESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKAS GULERIA
[Signature]

It is for general information that I, SANJANA D/o KULWANT RAM, R/o Village Parchh, Soonk, SAS Nagar (Mohali), Punjab-140901 declare that name of mine and my father has been wrongly written as SANJALA alias SANJANA and KULWANT alias KULWANT RAM in my 10th educational certificate. The actual name of mine and my father name are SANJANA and KULWANT RAM respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJANA
[Signature]

It is for general information that I, SANIYA SHAILESHBHAI CHOTHABHAI S/o CHOTHABHAI, R/o Gadhada, Sanjanavadar, Gadhali, Botad, Gujarat- 364750, declare that name of mine and my wife has been wrongly written as MAKWANA SHAILESHBHAI CHOTHABHAI and LILABEN SHAILESHBHAI in my Service record and name of mine has been wrongly written as MAKWANA SHAILESHBHAI CHOTHABHAI in my class 10th marksheet and certificate. The actual name of mine and my wife are SANIYA SHAILESHBHAI CHOTHABHAI and SANIYA LILABEN SHAILESHBHAI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANIYA SHAILESHBHAI CHOTHABHAI
[Signature]

It is for general information that I, AYESHA PARVEEN T W/o THAMEEM ANSARI, R/o 52/33, Ponniamman Koil Street, Alandur, Kancheepuram, Tamilnadu-600016, declare that name of mine has been wrongly written as VIJAYALAKSHMI in my minor daughter namely T HARSHAVARTHINI aged about 15 years in her birth certificate. The actual name of mine is AYESHA PARVEEN T respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AYESHA PARVEEN T
[Signature]

It is for general information that I, MUKESH KUMAR PATHAK S/o VINOD PATHAK, R/o Near Midil School Surya Mandir, Puranaganj, Munger, Bihar- 811201, declare that name of mine and my wife has been wrongly written as MUKESH PATHAK and SURUCHI PATHAK in my minor Son AMAN PATHAK, aged about 14 Years, In his School Record . The actual name of Mine and My Wife are MUKESH KUMAR PATHAK and SURUCHI KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR PATHAK
[Signature]

It is general information that I, NEHA VERMA alias NEHA SHARMA D/o PREM LAL SHARMA Ex W/o KULDEEP VERMA, R/o Flat No.34, Shrestha Housing Complex-3, Balaji Enclave-2, Logarh Road Zirakpur SAS Nagar Mohali Punjab I got divorced from my Husband Vide Court Decree No. HMA-675/12 dated 24-04-2012 further I have changed name of mine and my minor son DHAIRYA VERMA age 14 year and we shall hereafter be known as NEHA SHARMA and DHAIRYA SHARMA respectively.

It is certified that I have complied with other legal requirements in this connection.

NEHA VERMA alias NEHA SHARMA
[Signature]

It is for general information that I, TIL BAHADUR THAPA S/o GOPAL SINGH THAPA, R/o House No 209, Post Gujrada Mansingh, Opp Pandit Bhargu, Gujrara Mansingh, Dehradun, Uttarakhand-248001, declare that name of mine and my father have been wrongly written as TIL BAHADUR and GOPAL SINGH in my 10th Class, 12th Class, Graduation Educational documents and in my Driving Licence No. UK-0720120224622. The actual name of mine and my father are TIL BAHADUR THAPA and GOPAL SINGH THAPA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TIL BAHADUR THAPA
[Signature]

It is for general information that I, HARSH KALER S/o SANT KUMAR, R/o H No. 02, Jato Ki Dhani, Chouradi, Vill Choradi Athuni, Nawalgarh, Jhunjhunu, Rajasthan-333041, Declare that name of my father has been wrongly written as SANTH KUMAR in my Educational Documents & Driving Licence & Passport and Adhar card . The actual name of My Father is SANT KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSH KALER
[Signature]

It is for general information that I, GAURAV KUMAR UPADHYAYA S/o ANGIRA PRASAD UPADHYAYA, R/o Lotus Zing Flat Number, 2706, Tower Number 5, Noida 168, Gautam Buddha Nagar, Uttar Pradesh- 201305, declare that name of mine has been wrongly written as GAURAV UPADHYAY in my minor daughter DRISHTI UPADHYAY, aged about 3 Years, in her Birth Certificate. The actual name of mine is GAURAV KUMAR UPADHYAYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR UPADHYAYA
[Signature]

It is for general information that I, OM PRAKASH BHARDWAJ S/o LAL CHAND BHARDWAJ, R/o J-87, Reserve Bank Enclave, Paschim Vihar, West Delhi, Delhi-110063, declare that name of mine has been wrongly written as OM PARKASH SHARMA in my Service Record. The actual name of mine is OM PRAKASH BHARDWAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH BHARDWAJ
[Signature]

It is for general information that I, SATISH KHATANA S/o JEET RAM, R/o BEHLPA (171), Rithoj, Gurgaon Haryana 122102, declare that name of my wife has been wrongly written as SHEELA DEBI in my Service Record. The actual name of my wife is LEELA WATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATISH KHATANA
[Signature]

It is for general information that I, JITIN S/o DEVKI NANDAN, R/o H. No. 296, Dhaki, Near SD College, Pathankot, Punjab-145001, declare that name of my father has been wrongly written as DEVAKI NANDAN in my 10 Class Certificate and 12th Class Certificate . The actual name of My Father is DEVKI NANDAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITIN
[Signature]

It is for general information that I, PRAVEEN KRISHNA NAIK S/o KRISHNA NAGAPPA NAIK, R/o #37/E, Mudakeri, Kumta, Uttara Kannada, Karnataka- 581330. Declare that Name of My Father and My Mother has been wrongly written as DEVAYANI and KRISHNA NAIK in my Education Documents . The actual name of My Father and My Mother are KRISHNA NAGAPPA NAIK and DEVAYANI KRISHNA NAIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KRISHNA NAIK
[Signature]

It is for general information that I, RAVINDRA RAO S S/o M SUBRAMANI RAO, residing at No. 11, Sandhya Nilaya, Balaji Layout Agrahara Badavane, Kogilu, Yelahanka, Bangalore, Karnataka-560064, declare that the name of mine and my wife have been wrongly written as RAVINDRA RAO and R KOKILA RAO in my PPO NO 09/97/B/S/01801/1995. The actual name of mine and my wife are RAVINDRA RAO S and R KOKILA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA RAO S
[Signature]

It is for general information that I, YUMLEMBAM NANA O SINGH S/o YUMLEMBAM JUGINDRO SINGH, residing at Deomali, Tirap, Arunachal Pradesh-792129, declare that the name of mine, my wife and my minor son have been wrongly written as Y NANA O SINGH, Y BILA DEVI and Y SURAJ SINGH in my minor son YUMLEMBAM SURAJ SINGH aged 17 years in his CBSE Class 10th Educational Documents. The actual name of mine, my wife and my minor son are YUMLEMBAM NANA O SINGH, YUMLEMBAM

BALA DEVI and YUMLEMBAM SURAJ SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YUMLEMBAM NANA O SINGH
[Signature]

It is for general information that I, HARSHITA D/O PARVEEN KUMAR, R/o H.No. 162, Shahbad Mohammadpur, Po: Bijwasan, Dist: South Delhi, Delhi-110061, declare that name of my father and mother has been wrongly written as PRAVEEN KUMAR and NEERAJ KUMARI in my 10th class marks-sheet and certificate. The actual name of my father and mother are PARVEEN KUMAR and NEERAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSHITA
[Signature]

It is for general information that I, HARISH KUMAR S/o Late TARLOK CHAND, R/o H.No. 74, Professor Colony, Near M C Tubewell, Khurla Kingra, Jalandhar, Punjab-144001, declare that name of mine has been wrongly written as HARISH KUMAR DUGGAL in my minor daughter ANGEL DUGGAL aged 17 years in her 10th class educational documents. The actual name of mine is HARISH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR
[Signature]

It is for general information that I, KAPIL SAKHUJA son of RAKESH SAKHUJA, residing at H.No.-RZ-98/1A, Near Shiv Market, Raj Nagar-II, Palam Colony, Delhi -110077, declare that name of mine, my father and my mother has been wrongly written as KAPIL, RAKESH SAKOOJA and KIRAN KUMARI in my 10th Class Educational Documents, and name of mine has been wrongly written as KAPIL in my Driving Licence No.DL-0920160338434. The actual name of mine, my father and my mother are KAPIL SAKHUJA, RAKESH SAKHUJA and KIRAN SAKHUJA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAPIL SAKHUJA
[Signature]

It is for general information that I, PREM KUMAR SHARMA S/o Late RAM SARIKHA SHARMA, R/o Flat No-F-4A/F4, Second Floor, Om Vihar, Uttam Nagar, PO-D.K Mohan Garden, Distt-West Delhi, Delhi-110059, declare that name of my minor daughter has been wrongly written as ANUSHREE in my minor daughter ANUSHREE SHARMA aged 15 years in her School Record. The actual name of my minor daughter is ANUSHREE SHARMA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREM KUMAR SHARMA
[Signature]

It is for general information that I, KRISHNA KUMAR MAHATO, S/o SRIRAM MAHATO, R/o Plot No. 6 B, Street No. 5-1/2, Nangli Vihar, Nangli Dairy, Najafgarh, South West Delhi, Delhi-110043, declare that name of my minor son has been wrongly written as AYUSH KUMAR in my minor son namely AYUSH KUMAR MAHATO aged 13 years in his school record. The actual name of my minor son is AYUSH KUMAR MAHATO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR MAHATO
[Signature]

It is for general information that I, RUCHIRA BANGA LALL W/o BREJESH LALL, R/o 3M4 IIT Delhi, Hauz Khas, New Delhi-110016, declare that name of mine has been wrongly written as RUCHIRA LALL & RUCHIRA B LALL in my minor daughter SIMRAN LALL aged 15 years school records and Birth Certificate No. MCDOLR09190071. The actual name is mine of RUCHIRA BANGA LALL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUCHIRA BANGA LALL
[Signature]

It is for general information that I, RUCHIRA BANGA LALL W/o BREJESH LALL, Residing at 3, M4 Street IIT Delhi Hauz Khas, New Delhi-110016, declare that name of mine has been wrongly written as RUCHIRA LALL & RUCHIRA B LALL in my minor son KABIR LALL Aged 15 years School Records and Birth Certificate No. MCDOLR09190060. The actual name is RUCHIRA BANGA LALL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUCHIRA BANGA LALL
[Signature]

It is for general information that I, CHIRAG S/o VIJAY KUMAR, R/o H.No-53, Block-13, Pushpa Bhawan Madan Gir, Dakshinpuri Phase-1, South Delhi, Delhi-110062, declare that the name of my mother has been wrongly written as SHALINI in my 10th & 12th Class Educational Documents. The actual name of my mother is PRIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHIRAG
[Signature]

It is for general information that I, HAJENDER SINGH S/o JANGJIT SINGH, R/o 55, Gangesar, (29), Sonipat-131302, declare that name of mine has been wrongly written as HAJENDER in my minor son namely MASOOM aged 15 year in his school record. The actual name of mine is HAJENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HAJENDER SINGH
[Signature]

It is for general information that I, ADITYA KUMAR BEHERA S/o SUBASH CHANDER BEHERA, R/o H. No.-14, F F Plot No-1 KH No. 465, Gali No.-2, Tukmir Pur, PO Karawal Nagar, Distt North West Delhi, Delhi-110094, declare that name of my father and my mother have been wrongly written as SUBASH and RENUKA in my 10th and 12th class educational documents. The actual name of my father and my mother are SUBASH CHANDRA BEHERA and RENUKA BEHERA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR BEHERA
[Signature]

It is for general information that I, NEELAM W/o VIKRAM, R/o H. No. F-4/235, Sultan Puri, Sultanpuri C-Block, P.O. Sultanpuri C-Block, Distt. North West Delhi, Delhi-110086, declare that name of my husband has been wrongly written as VIKRAM SINGH in my Driving License No. DL-1120090046332, (P). The actual name of my husband is VIKRAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEELAM
[Signature]

It is for general information that I, TISHA BAROLIA D/O VIJAY BAROLIA, R/O H-3., Arya Samaj Road., Uttam Nagar., Uttam Nagar, P.O. : D.K. Mohan Garden, Distt.: West Delhi, Delhi-110059, declare that name of mine and my father has been wrongly written as TISHA and VIJAY KUMAR in my 10th and 12th class Educational Documents, The actual name of mine and my father are TISHA BAROLIA and VIJAY BAROLIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TISHA BAROLIA
[Signature]

It is for general information that I, BHUPENDRA GIRI S/o SHIV CHARAN GIRI, R/o C-228, Shalimar Gqarden Extn.-II, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of my wife has been wrongly written as SNEHLATA GOSWAMI in my P. P. O. No. 00174-GED. The actual name of my wife is SNEH GOSWAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDRA GIRI
[Signature]

It is for general information that I, VAIBHAV DEEP S/o BRIJESH KUMAR SHARMA, R/o 554/A, Delhi Road, Opp Peer Ka Mazar and Amit Sweets, Rithani, Meerut Uttar Pradesh-250103, declare that name of my father has been wrongly written as B K SHARMA in my 10th Class Marksheet and Certificate. The actual name of my father is BRIJESH KUMAR SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VAIBHAV DEEP
[Signature]

It is for general information that I, AMAN KUMAR S/o AJAY PODDAR, R/o 5508, Gali No.5, New Chandrawal Kamla Nagar, Malka Ganj, North Delhi, Delhi-110007, declare that name of mine, my father and my mother have been wrongly written as AMAN KUMAR, AJAY KUMAR and JULI in my educational documents. The actual name of mine, my father and my mother are AMAN KUMAR, AJAY PODDAR and MIRA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAN KUMAR
[Signature]

It is for general information that I, MONIKA GIRDHAR W/o JATIN GIRDHAR, R/o UU-18, Pitampura, P.O.-Saraswati Vihar, Distt.-North West Delhi, Delhi-110034, declare that name of mine has been wrongly written as MONIKA JUNEJA in my minor son HARYAKSH GIRDHAR aged 05 years in his School Record. The actual name of mine is MONIKA GIRDHAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MONIKA GIRDHAR
[Signature]

It is for general information that I, ANITA DEVI D/o ARJUN KUMAR, R/o Dandav, Mahrajganj Tarai, Dandav, Balrampur, Uttar Pradesh-271205, declare that name of mine has been wrongly written as KM. ANITA DEVI in my all Educational Documents. The actual name of mine is ANITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANITA DEVI
[Signature]

It is for general information that I, VARUN RAJORA S/o PRAMOD KUMAR, R/o H.No.-C-129, Gali No.-2, Mandoli Road, Jagat Puri, Shahdara, Mandoli, Mandoli Saboli, North East Delhi, Delhi-110093, declare that name of my father has been wrongly written as PRAMOD in my 10th and 12th class Educational Documents. The actual name of my father is PRAMOD KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARUN RAJORA
[Signature]

It is for general information that I, KHANAK KASHYAP D/o DEVENDER SINGH, R/o A-37, Second Floor, 20 Foota Road, Himgiri Enclave, Mukand Pur, North Delhi, Delhi-110084, declare that the name of mine has been wrongly written as KHANAK in my SC Caste Certificate No.- SC/01/11/7879/2/4/2009/32234/6637 and name of my father has been wrongly writer is DEVENDER SINGH KASHYAP in my all Educational Documents. The actual name of mine and my father are KHANAK KASHYAP and DEVENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHANAK KASHYAP
[Signature]

It is for general information that I, SUMAN D/o KAMAL KUMAR, R/o Makan No. 205C, Ward No. 16, Kashyap A.P. Chowk, Gharaunda, Karnal, Haryana-132114, declare that name of my father and my mother have been wrongly written as KAMAL and KRISHNA in my 10th class Educational Documents. The actual name of my father and my mother are KAMAL KUMAR and KRISHNA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN
[Signature]

It is for general information that I, NITYA SHARMA D/o AMIT KUMAR SHARMA, R/o 1217/380, Shiv Prabha, Mainpuri, Uttar Pradesh-205001, declare that the name of mine has been wrongly written as NITYA in my 10th and 12th class Certificates. That the actual name of mine is NITYA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITYA SHARMA
[Signature]

It is for general information that I, MOHD ASAD S/o SHAMIM UDDIN, R/o H.No.-25/18 A, Old Katra, Allahabad, Uttar Pradesh-211002, declare that name of my father has been wrongly written as MOHD SHAMIM in my 10th and 12th Class Educational Documents. The actual name of my father is SHAMIM UDDIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD ASAD
[Signature]

It is for general information that I, ANKIT SAKKARWAL S/o DESHRAJ R/o H.No.-4625, Street No.-50, Near Vishnu Mandir, Rager Pura, Karol Bagh, Central Delhi, Delhi-110005, declare that name of mine has been wrongly written as ANKIT in my SC Caste Certificate No.-SC/02/32/310/19/1/2005/907. The actual name of mine is ANKIT SAKKARWAL which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SAKKARWAL
[Signature]

It is for general information that I, VIVAN SONKAR S/o PRADEEP KUMAR, R/o 97, Salawala, Dehradun, Uttarakhand-248001, declare that name of mine has been wrongly written as VIVAN SONKER in my 10th class Educational Documents. The actual name of mine is VIVAN SONKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVAN SONKAR
[Signature]

It is for general information that I, KHUSHI YADAV D/o DHARMVIR, R/o Karoli (23-N) Karoli, Rewari, haryana-123303, declare that name of my father has been wrongly written as DHARMVIR YADAV in my 10th and 12th class Educational Documents. The actual name of my father is DHARMVIR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI YADAV
[Signature]

It is for general information that I, VINAY KANOJIYA S/o PAPPU KANOJIA, R/o H.No. 2356, Punjabi Basti, Gali Kakwan, Clock Tower, Subzi Mandi, Malka Ganj, S.O. North Delhi, Delhi-110007, declare that name of mine has been wrongly written as VINAY KANOJIA in my Caste Certificate no. SC/ 01/13/4615/23/7/ 2008/16272. The actual name of mine is VINAY KANOJIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINAY KANOJIYA
[Signature]

It is for general information that I, HARIOM S/o JAI SINGH, R/o VPO Dubaldhan Kirmian Beri, Jhajjar, Haryana-124202, declare that the name of my mother has been wrongly written as MANJU in my 10th Class Educational Documents. The actual name of my mother is MANJU DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARIOM
[Signature]

It is for general information that I, RUDRA S/o GHAN SHYAM, R/o House No.-B-3/61, Yamuna Vihar, PO. Bhajan Pura, Distt. North East, Delhi-110053, declare that the name of mine has been wrongly written as RUDDRA in my SC Certificate No.-90510000105445. The actual name of mine is RUDRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUDRA
[Signature]

It is for general information that I, GAURAV S/o GHAN SHYAM, R/o House No.-B-3/61, Yamuna Vihar, North East Delhi, Delhi-110053, declare that the name of mine has been wrongly written as GOURAV in my SC certificate No.-90510000105437. The actual name of mine is GAURAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV
[Signature]

It is for general information that I, PRIYANK KUMAR S/o DEVENDRA KUMAR, R/o Kavi Nagar Lakhwaya Rasoolpur, Meerut Cantt. P. O. Meerut Cantt., District Meerut, Uttar Pradesh-250001, declare that name of my father has been wrongly written as DAVENDRA KUMAR in my 10th and 12th class Educational Documents. The actual name of my father is DEVENDRA KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYANK KUMAR
[Signature]

It is for general information that I, DEEPENDRA RAJ SINGH S/o MUNESH KUMAR SINGH, residing at Village Shiv Building G T Road Rampur, Post Gabhana, Gabhana, Aligarh, Uttar Pradesh-202136, declare that the name of my father has been wrongly written as MUNESH SINGH in my CBSE Class 10th and 12th Educational Documents and name of mine has been wrongly written as DIPENDRARAJ SINGH in my Voter ID Card No. UER2224426. The actual name of mine and my father are DEEPENDRA RAJ SINGH and MUNESH KUMAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPENDRA RAJ SINGH
[Signature]

It is for general information that I, CHANDERBHAN SAHU S/o SHIV KARAN SAHU, residing at H. No.-99, Tara Nagar, Sonipat, Haryana-131001, declare that the name of mine and my minor son have been wrongly written as CHANDER BHAN and NIKHIL in my minor son NIKHIL SAHU aged 16 years in his CBSE Class 10th Educational Documents. The actual name of mine and my minor son are CHANDERBHAN SAHU and NIKHIL SAHU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDERBHAN SAHU
[Signature]

It is for general information that I, PARDEEP SHARMA S/o VED PARKASH SHARMA, residence of House No. 643/A, Shahpur, Chorta Mohalla, Ambala Cantt., Ambala, Haryana-133004, declare that name of mine has been wrongly written as PARDIP KUMAR in my 12th class Educational Document. The actual name of mine is PARDEEP SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP SHARMA
[Signature]

It is for general information that I, SURESH BABU IMMADISSETTY S/o IMMADISSETTY VENKATESWARA RAO, residing at 76-13-18B 6A B, beside lane of samskruti function hall, Opp. A V S RSKY Court, Urmila Nagar, Vijayawada(Urban), Krishna, Andhra Pradesh-520012, declare that name of mine and my wife has been wrongly written as IMMADISSETTY SURESH BABU and IMMADISSETTY SIREESHA in my minor daughter IMMADISSETTY MANISHA aged 17 years in her 10th class CBSE Marksheet Cum Certificate. The actual name of mine and my wife are SURESH BABU IMMADISSETTY and IMMADISSETTY NAGA VENKATA SIVA LAKSHMI SIREESHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH BABU IMMADISSETTY
[Signature]

It is for general information that I, ISHAN BISHNOI S/o AJAY BISHNOI, residing at H. No. 391, Sector 9-A, Gurgaon, Haryana-122001, declare that the name of mine has been wrongly written as ISHAAN BISHNOI in my CBSE Class 10th and 12th Educational Documents. The actual name of mine is ISHAN BISHNOI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ISHAN BISHNOI
[Signature]

It is for general information that I, RAJEEV TIWARI S/o CHHABINATH TIWARI, R/o- A-3, My residency, besides pooja homes 7 Lane, Saty Prakash institute ki gali, Near shiv temple, Kachnar City, Vijay Nagar, Jabalpur, Jabalpur, Madhya Pradesh-482001, declare that name of mine has been wrongly written as RAJEEV C TIWARI in my Service Record. The actual name of mine is RAJEEV TIWARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV TIWARI
[Signature]

It is for general information that I, SURENDER KUMAR S/o TAPESHWAR PRASAD, R/o B-155, Chunna Bhatti Kirti Nagar, Ramesh Nagar H.O, West Delhi, Delhi-110015, declare that name of mine and my father have been wrongly written as SURIENDER and SH TAPESHWAR in my Driving Licence No. DL04 20049491288. The actual name of mine and my father are SURENDER KUMAR and TAPESHWAR PRASAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR
[Signature]

It is for general information that I, REEMPI RANI W/o JAGDISH SINGH, residing at House No. 121-G, Ranjit Nagar, Seona Road, Patiala, Punjab-147001, declare that the name of mine and my minor son have been wrongly written as RAVNEET KAUR and KANWALJEET SINGH JANAGEL in my minor son KANWALJEET SINGH aged 15 years in his School Records. The actual name of mine and my minor son are REEMPI RANI and KANWALJEET SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REEMPI RANI
[Signature]

It is for general information that I, FARAN HUSSAIN S/o AHMAD HUSSAIN, R/o Silawatwadi, Rajnagar, Tehsil & DISTRICT RAJSAMAND (RAJ.) - 313324 declare that name of mine has been wrongly written as FARAN HUSSAIN SILAWAT in my Passport No. N0583638. The actual name of mine is FARAN HUSSAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FARAN HUSSAIN
[Signature]

It is for general information that I, HEM CHANDRA son of KESHAV DUTT, resident of H. No-253/6A, Railway officers Enclave, P K Road, New Delhi-110001, declare that name of mine has been wrongly written as HEM CHAND in my son's AYUSH JOSHI, Admit Card of Secondary Examination 2025. The Actual name of mine is HEM CHANDRA respectively, accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEM CHANDRA
[Signature]

It is for general information that I, DASTAGEER KHAJAVALI JIRAGALE son of KHAJAVALI JIRAGALE, R/o : At / Post : Aigali Tehsil : Athani, Dist: Belagavi-591248 State : Karnataka, declare that name of mine has been wrongly written as DATTAGEERA JEERGALE in my Sparsh PPO No.224200600408 & as DATTAGEERA JEERAGALE in my discharge book. The actual name of mine is DASTAGEER KHAJAVALI JIRAGALE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DASTAGEER KHAJAVALI JIRAGALE
[Signature]

It is for general information that I, VIVEK KALOTA S/o- SARWAN KUMAR, residing at Street Number-08, Narayan Nagar, Bahadurpur, Hoshiarpur, Hoshiarpur, Punjab-146001, declare that name of mine has been wrongly written as VIVEK KUMAR KALOTA in my minor son JASHAN KALOTA, aged 3 years in his Birth Certificate Registration no.- BU/ES/21/0030079903. The actual name of mine is VIVEK KALOTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KALOTA
[Signature]

It is for general information that I, NAVJOT S/o SUKHVINDER SINGH, R/o Dhani Tahliwali, Village-Dhani Gobind Nagar, Fatehabad, Distt.-Fatehabad, Haryana-125050 declare that name of my father has been wrongly written as SUKHVINDER SIMGH in my 10th Class Educational Documents. The actual name of my father is SUKHVINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVJOT
[Signature]

It is for general information that I, ANURAG son of YAD RAM, resident of Ratta Kalan, (43), Mahendragarh, Haryana-123021, declare that name of mine has been wrongly written as ANURAG YADAV in my minor daughter namely SARIKA, aged 13 years, in her Birth certificate No. 9715. The actual name of mine is ANURAG, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANURAG
[Signature]

It is for general information that I, INDRAWATI W/o RAM VELAS, R/o Village Tenua, Post Bajra Bhari, Tenua, PO: Bajrabhari, Distt.: Siddarthnagar, Uttar Pradesh-272192, declare that name of mine has been wrongly written as SAVITRI VISHWAKARMA in my Pan card No.-BMNPV4751M. The actual name of mine is INDRAWATI, which may be amended according.

It is certified that I have complied with other legal requirements in this connection.

INDRAWATI
[Signature]

It is for general information that I, SUDHAKAR BOYA son of BOYA SANJANNA, R/o 2/30, Nerawada, Peddapadu VTC, PO, Kurnool, Andhra Pradesh-518003, declare that name of mine and my father has been wrongly written as BOYA SUDHAKARU and SANJANNA in all my Educational Documents. The actual name of mine and my father are SUDHAKAR BOYA and BOYA SANJANNA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDHAKAR BOYA
[Signature]

It is for general information that I, AKHIL GULERIA S/o VIJAY SINGH, R/o VPO Ludret Teh Dehra, VTC Ludret (464), District Kangra, Himachal Pradesh-176027, declare that name of my mother has been wrongly written as NISHA KUMARI in my 10th Class School Certificate Cum Marksheet. The actual name of my mother is NARDESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKHIL GULERIA
[Signature]

It is for general information that I, AKSHAT BHORIA S/o RAMESH BHORIA, R/o 33/7, Amar Bhawan Chowk, Veerji Patang Wali Gali, Panipat, Haryana-132103 declare that name of mine and father has been wrongly written as AKSHAT and RAMESH in my 10th and 12th Educational Documents. The actual name of mine and my father are AKSHAT BHORIA and RAMESH BHORIA respectively, which may be amend-ed accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKSHAT BHORIA
[Signature]

It is for general information that I, PARAMJEET BHASIN S/o HARPAL SINGH, R/o WZ-207, FF, Gali No-1, Shiv Nagar, Jail Road, West Delhi, Delhi-110058 declare that name of my father has been wrongly written as GOPAL SINGH in my Aadhar Card No-4083 2503 9486. The actual name of my father is HARPAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET BHASIN
[Signature]

It is for general information that I, SUSHANT S/o KRISHAN DEV, R/o Railway Quarter No-241-D, Burt Road, Near Railway Gas Agency, P.O- Ferozepur City, District-Ferozepur, Punjab-152002, declare that name of my mother has been wrongly written as RAJRANI in my class 10th and 12th CBSE Marks Statement cum Certificate. The actual name of my mother is RAJ RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHANT
[Signature]

It is general information, that I, NARINDER SINGH DHILLON S/o JARNAIL SINGH, R/o H.NO.216, Near Simran Palace, Lohara, PO Lohara, District Ludhiana, 141016, Punjab, India, declare that name of mine has been wrongly written as NARINDER SINGH in my minor Daughter namely MANVIR KAUR, aged 17 years in her CBSE Board 10th class Marksheet Certificate the actual name of mine is NARINDER SINGH DHILLON, Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARINDER SINGH DHILLON
[Signature]

It is for general information that I, NIKITA BENIWAL D/o MANOJ BENIWAL, residing at Village Kaluwas, Paluwas (12), PO. Paluwas, District Bhiwani, Haryana-127021, declare that the name of my father and my mother have been wrongly written as MANOJ and KAUSHALYA in all my Educational Documents. The actual name of my father and my mother are MANOJ BENIWAL and KAUSHALYA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKITA BENIWAL
[Signature]

It is for general information that I, PUNIDHAN KUPPU SWAMY S/o KUPPU ETTYKANON SWAMY, employed as High Skilled-I in Ammunition Factory Khadki, Pune-411003 residing at Arcvita Society, A Wing, 102, Sr.No. 23/2, Dhanori Rd, Munjabawasti, Pune-411015, declare that name of mine has been wrongly written as PUNIDAN KUPPUSWAMY in my service book, as PUNIDAN KUPPSWAMY in leaving certificate and as PUNIDHAN KUPPUSWAMY in driving license. The actual name of mine is PUNIDHAN KUPPU SWAMY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUNIDHAN KUPPU SWAMY
[Signature]

It is for general information that I, ASHEESH PAUL SINGH S/o BHUPINDER SINGH, R/o Near Guruduara, Charan Kanwal Sahib, Kalgidhar Nagar, Machhiwara, Distt-Ludhiana, Punjab-141115, declare that name of mine has been wrongly written as ASHEESH PAUL SINGH CHEEMA in my 10th class Educational Documents and ASHEESH in my 12th Class Educational Documents. The actual name of mine is ASHEESH PAUL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHEESH PAUL SINGH
[Signature]

It is for general information that I, RAHUL M R S/o MUKUNDA, R/o #207, Harohalli, Devanahalli Taluk, District-Bangalore Rural, Bangalore-562135 declare that name of my father has been wrongly written as MUKUNDA N in my all CBSE educational documents and as MUKUDA in my B.E Degree Statement of marks and as MUKUNDA

NARSAPPA in my PAN Card bearing number-BYKPR9746R. The actual name of my father is MUKUNDA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL M R
[Signature]

It is for general information that I, MELLAMPATE RAJESH son of MELLAMPATE LAKSHMI NARAYANA, resident of House no.11/1/803, Naik Nagar, Anantapur, Ananthapuramu (A.P.)-515001, declare that name of mine has been wrongly written as M RAJESH in my Pan card bearing no. AZQPR1451F. The name of my father has been wrongly mentioned as M L NARAYANA CHOWDARY in my SSC and Intermediate certificates, MELLAMPATE NARAYANA CHOWDARY in PAN card bearing no.AZQPR1451F. The actual name of mine and my father are MELLAMPATE RAJESH and MELLAMPATE LAKSHMI NARAYANA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MELLAMPATE RAJESH
[Signature]

It is for general information that I, SEJAL CHOUDHARY D/o SATBIR SINGH, R/o Shamgarh (77), Karnal, Haryana - 132116, declare that name of my father has been wrongly written as SATBIR CHOUDHARY in my 10th and 12th Class School Certificate Cum Marksheets & BA Part-I, II & III Exam Marksheet. The actual name of my father is SATBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SEJAL CHOUDHARY
[Signature]

It is for general information that I, LISHA QURESHI D/o FARUKH QURESHI, residing at House No-S-1 A/2 S/F, Joga Bai Extn., Okhla, South Delhi-110025, declare that name of my father has been wrongly written as FAROOQ AHMED in my CBSE Board 10th, 12th and other education document and Voter Card no.NWD5444146. The actual name of my father is FARUKH QURESHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LISHA QURESHI
[Signature]

It is for general information that I, KULDIP S/o Late SUKHBIR SINGH, R/o VPO Rabhra, Post Rabhra, Tehsil Gohana, Distt Sonipat-131301, declare that name of my mother has been wrongly written as SANTRO in my army service record. The actual name of my mother is SANTOSH DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULDIP
[Signature]

It is for general information that I, SHANIGARAPU PREETHI D/O SHANIGARAPU PAUL, residing at Quarter No-198, Nurse Quarters Lane, Station Road Colony, Bellampalle, Mancherial, Telangana-504251, declare that the name of mine and my father have been wrongly written as SANIGARAPU PREETHI and SANIGARAPU PAUL in my COMMUNITY AND BIRTH CERTIFICATE and name of mine, my father and mother have been wrongly written as SANIGARAPU PREETHI, SANIGARAPU PAUL and SANIGARAPU LALITHA in my 10TH CLASS EDUCATIONAL DOCUMENT. The actual name of mine, my father and mother are SHANIGARAPU PREETHI,

SHANIGARAPU PAUL and SHANIGARAPU LAXMI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHANIGARAPU PREETHI
[Signature]

CORRIGENDA

In the Gazette of India, Part-IV, Issue No. 10 (MARCH 8—MARCH 14, 2025), Page No. 1072, 2nd Column, the address of applicant PRITHVI RAJ may be read as WZ-86, Sant Nagar, Tilak Nagar, Delhi-110018 instead of #36 WZ-86, Sant Nagar, Tilak Nagar, Delhi-110018.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 06 (February 8—February 14, 2025), Page No. 510, 1st Column, 1st para, the name of applicant MOHIT KUMAR at the place of Signature of Guardian may be read as MOHIT KUMAR instead of SURENDER KUMAR.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

गडग II और कोप्पल II ट्रांसमिशन लिमिटेड
(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की पूर्ण स्वामित्व वाली सहायक कंपनी)
(भारत सरकार का उद्यम)

दक्षिणी क्षेत्र-II, आरएचक्यू, आरटीओ ड्राइविंग टेस्ट ट्रैक के पास, सिंगनायकनहल्ली,
येलहंका हवेली, बेंगलुरु-64,

फोन 080-23093700 ईमेल: sr2pkgtl@powergrid.in

सार्वजनिक अधिसूचना

गडग-II कोप्पल-II ट्रांसमिशन लिमिटेड (बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली, भारत -110016 में इसका पंजीकृत कार्यालय है), बिजली की धारा 164 के तहत सभी शक्तियां प्रदान करने के लिए भारत सरकार को आवेदन करना चाहता है। बिजली के पारेषण के लिए विद्युत लाइनें या विद्युत संयंत्र लगाने या टेलीफोन या टेलीग्राफिक संचार के लिए आवश्यक कार्यों के उचित समन्वय के लिए अधिनियम, 2003 टेलीग्राफ प्राधिकरण के पास दूरसंचार अधिनियम, 2023 (पूर्व भारतीय टेलीग्राफ अधिनियम, 1885) के तहत सरकार द्वारा स्थापित या रखरखाव किए जाने वाले टेलीग्राफ के प्रयोजन के लिए टेलीग्राफ लाइनें और पोस्ट रखने के संबंध में है और निम्नलिखित ट्रांसमिशन योजनाओं के लिए सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, रचना और उसके बाद कमीशनिंग, संचालन, रखरखाव और अन्य कार्य करेगा।

ट्रांसमिशन योजना का नाम: (आरई) उत्पादन परियोजना के एकीकरण के लिए कोप्पल-II और गडग-II में प्रणाली को मजबूत करना।

इस योजना के तहत शामिल कार्य:—

कोप्पल-II और गडग-II में नवीनकर्णीय ऊर्जा (आरई) उत्पादन के एकीकरण हेतु प्रणाली	
आ. क्र.	ट्रांसमिशन योजना का दायरा
1.	कोप्पल-II पूलिंग स्टेशन पर 3x1500 एमवीए (5वां, 6ठा और 7वां), 765/400 केवी आईसीटी का संवर्द्धन
	• 3x1500 एमवीए, 765/400 केवी आईसीटी • 765 केवी आईसीटी बे - 3 संख्या • 400 केवी आईसीटी बे - 3 संख्या
	कोप्पल-II पूलिंग स्टेशन पर 5x500 एमवीए, 400/220 केवी आईसीटी (5वां, 6ठा, 7वां, 8वां और 9वां) का संवर्द्धन
	• 5x500 एमवीए, 400/220 केवी आईसीटी • 400 केवी आईसीटी बे- 5 संख्या • 220 केवी आईसीटी बे- 5 संख्या
	कोप्पल- II पूलिंग स्टेशन पर नवीनकर्णीय ऊर्जा उत्पादको की समर्पित कनेक्टिविटी ट्रांसमिशन लाइन के टर्मिनेशन के लिए 220 केवी लाइन बे की 6 संख्या
• 220 केवी लाइन बे- 6 संख्या	
2.	गडग-II पूलिंग स्टेशन में 7x500 एमवीए, 400/220 केवी आईसीटी (3रा, 4था, 5वां, 6ठा, 7वां, 8वां और 9वां) का संवर्द्धन
	• 7x500 एमवीए, 400/220 केवी आईसीटी • 400 केवी आईसीटी बे- 7 संख्या • 220 केवी आईसीटी बे- 7 संख्या
	गडग-II पूलिंग स्टेशन - कोप्पल-II पूलिंग स्टेशन तक 400 केवी (क्वाड) दूसरी डबल सर्किट लाइन
	• 400 केवी लाइन बे - 2 संख्या (कोप्पल-II पूलिंग स्टेशन पर) • 400 केवी लाइन बे - 2 संख्या (गडग-II पूलिंग स्टेशन पर)
	गडग-II पूलिंग स्टेशन पर नवीकरणीय ऊर्जा (आरई) उत्पादकों की समर्पित ट्रांसमिशन लाइन के टर्मिनेशन के लिए 400 केवी लाइन बे की 1 संख्या
	400 केवी लाइन बे - 1 संख्या
	गडग-II पूलिंग स्टेशन पर नवीकरणीय ऊर्जा (आरई) उत्पादकों की समर्पित कनेक्टिविटी ट्रांसमिशन लाइन के टर्मिनेशन के लिए 220 केवी लाइन बे की 5 संख्या
	220 केवी लाइन बे - 5 संख्या

योजना के अंतर्गत शामिल गडग-II पूलिंग स्टेशन - कोप्पल-II पूलिंग स्टेशन 400kV (क्वाड) दूसरी डबल सर्किट लाइन, निम्नलिखित गांवों, कस्बों और शहरों से होकर, उनके चारों ओर और बीच से होकर गुजरेगी:—

राज्य: कर्नाटक

गांव का नाम	तहसील	जिला
गुट्टूर (गुत्थुरा) [गुत्तूरा], बंगेरी (बनगेरी), लक्ष्मणगुड्डा (लाकामगूली) [लाकामनागुले], चिक मेगेरी (चिकमयगेरी), गुडगुंटी (कुडगुंटी), कल्लूर (कल्लूरा),	येलबुर्गा (यलबर्गा)	कोप्पल
बालापुर (बालापुरा डी) [बालापुरडी], रवुंकी (रयवनकी), बुडगुंपी (बुधगुंपी) [बुडगुंपी], बेलागेरी (बलागेरी) [बालिगेरी], कोनापुर (कोनापुरा), चिनप्पनहल्लि (चानापनहल्लि) [चन्नप्पनहल्लि], कक्किहल्लि, हिरे शंकरबंदी (हरीशंकरबंदी), राजुर (राजूर), आदुर (आदुरा), ड्यांपुर (ध्यामपुरा) [ड्यांपुरा], कुकनूर (कुकनूरा) [कुकनूर], वीरापपुरा [वीरुपपुरा], बटप्पनहल्लि [बटपनहल्लि], मंडलगेरी (मंडलागेरी), शिदनेकोप्पा (सिद्धनेकोप्पा), सोमपुरा, मालेकोप्पा (मालकोप्पा), मननपुरा, इतागी, अनागोडनाकोप्पा, करिहल्लि [करेहल्लिडी]	कुकनूर (कुकनूरा) [कुकनूर]	कोप्पल
हल्लीगुडी, हल्लीकेरे (हल्लीकेरी), वेंकटपुरा, अलुर [पेटालुरा] (पेरा अलूर), जंतलि (जंथली)	मुण्डार्गी	गडग

लाइन का मार्ग संरेखण का विवरण अधोहस्ताक्षरकर्ता के कार्यालय में उपलब्ध है। सर्वसाधारण जनता को एतद्वारा सूचित किया जाता है कि प्रस्तावित ट्रांसमिशन प्रणाली पर अपने सुझाव/प्रतिनिधित्व इस सूचना के प्रकाशन की तिथि () से दो माह के भीतर अधोहस्ताक्षरकर्ता के कार्यालय में लिखित रूप में प्रस्तुत करें। अधिक जानकारी और स्पष्टीकरण के लिए कृपया संपर्क करें:

एम एस हेजीब
सीजीएम (परियोजना प्रभारी)

एनटीपीसी नवीकरणीय ऊर्जा लिमिटेड
(एनटीपीसी लिमिटेड की पूर्ण स्वामित्व वाली सहायक कम्पनी)
(NTPC Renewable Energy Limited
(A wholly Owned Subsidiary of NTPC Limited)

Regd. Office: NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi-110003
Telephone No. : +91-11-24360071, Fax Number: +91-11-24360241
Corporate Identity Number: U40107DL2020GOI371032

सार्वजनिक सूचना

मैसर्स एन.टी.पी.सी. रिन्यूएबल एनर्जी लिमिटेड, जिसका पंजीकृत कार्यालय नेत्रा बिल्डिंग, ई-3, इकोटेक-2, उद्योग विहार, गौतम बुद्धनगर, ग्रेटर नोएडा, उत्तर प्रदेश- 201306 में है। कंपनी विद्युत अधिनियम, 2003 की धारा 164 के तहत बिजली के संचरण के लिए विद्युत लाइन या विद्युत संयंत्र लगाने के लिए या कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य से जो सरकार द्वारा स्थापित या अनुरक्षित टेलीग्राफ के प्रयोजन के लिए टेलीग्राफ लाइनों और पदों को रखने के संबंध में भारतीय टेलीग्राफ अधिनियम, 1885 के तहत टेलीग्राफ प्राधिकरण के पास हैं, या स्थापित करने के लिए या बनाए रखने के लिए और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और अन्य कार्यों के बाद कमिशनिंग, संचालन, रख-रखाव और अन्य कार्यों के लिए निम्नलिखित ट्रांसमिशन योजनाओं के लिए भारत सरकार को सभी शक्तियां प्रदान करने के लिए आवेदन करना चाहती है।

ट्रांसमिशन योजना का नाम एन.टी.पी.सी. बीकानेर - III 220 केवी डी/सी लाइन (बीकानेर, राजस्थान में 500 मेगावाट सौर परियोजना के लिए मैसर्स एन.टी.पी.सी. रिन्यूएबल एनर्जी लिमिटेड से कनेक्टिविटी)

योजना के तहत कार्य: 220 केवी डी/सी लाईन (न्यूनतम 500 मेगावाट नोमीनल वोल्टेज पर ले जाने के लिए उपयुक्त) लगभग 15 किलोमीटर की स्थापना, जिसमें से 13 किलोमीटर डी/सी टावर पर लागू किया जाएगा और शेष 2-3 किलोमीटर लगभग एम/सी टॉवर पर लागू किया जाएगा, जो राजस्थान के बीकानेर जिले में बीकानेर तहसील के कालासर गांव में हमारे जनरेशन पूलिंग सबस्टेशन से बीकानेर- III पीएस, गांव बरजू, तहसील पूगल, जिला बीकानेर, राजस्थान.

उपरोक्त पारेषण परियोजना को भारत सरकार द्वारा विद्युत अधिनियम 2003 की धारा 68 (1) के माध्यम से पत्र संख्या 25-17/71/2024-पीजी दिनांक 26.07.2024 के माध्यम से पहले ही अनुमोदित किया गया है।

इस योजना के तहत कवर की गई ट्रांसमिशन लाइनें राजस्थान के निम्नलिखित गांवों, कस्बों और शहरों के बीच, ऊपर, आस पास और उनके बीच से गुजरेंगी

क्र सं.	गाँव	तहसील	जिला
1	बरजू	पूगल	बीकानेर
2	सरदारपुरा	छतरगढ़	बीकानेर
3	केलां	छतरगढ़	बीकानेर
4	लखूसर	बीकानेर	बीकानेर
5	कालासर	बीकानेर	बीकानेर

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। इसके द्वारा आम जनता को नोटिस दिया जाता है कि वे इस नोटिस के प्रकाशन की तारीख से दो महीने (दिनांक 24.02.2025) के भीतर प्रस्तावित संचरण प्रणाली पर अवलोकन/प्रतिनिधित्व कर लिखित में अधोहस्ताक्षरी के कार्यालय को दें। आगे के विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें—

नाम: श्री भोलेंद्र कुमार तिवारी,

पदनाम: अतिरिक्त महाप्रबंधक (एचओपी) – आरईएमसीएल 500 मेगावाट सौर परियोजना एन.टी.पी.सी रिन्यूएबल एनर्जी लिमिटेड, बीकानेर, राजस्थान,

कार्यालय का पता: एफ 1002, तिरुपति अपार्टमेंट, पूगलफाटा रोड, एबीएचए पैलेस के पास, बीकानेर, राजस्थान – 334001.

ईमेल पता: sktiwari01@ntpc.co.in

फोन नंबर/फैक्स नंबर 91– 9650990825

CIN NO: U40107DL2020GOI371032

Address: NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi 110003

Yours sincerely

SK Tiwari

AHM & HOP

2 x 250 MW Kalasar Solar Project, Bikaner

GADAG II AND KOPPAL II TRANSMISSION LIMITED

(A Wholly owned subsidiary of Power Grid Corporation of India Limited A Govt. of India Enterprise)

Construction Area Office: POWERGRID Munirabad Substatio, Gudahalli Post, Koppal District, Karnataka-583228

Corporate Office: Southern Region-II RHQ, Near RTO Driving Test Track, Singanayakanahalli Village, Yelahanka Taluk, Bangalore-560064. Phone 080-23093700

Registered Office: B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi-110016, Phone: 011-26560112, 265602121

CIN:U42201DL2024GOI433548

Website:www.powergrid.in Mai-id: sr2pkgtl@powergrid.in

PUBLIC NOTIFICATION

GADAG II AND KOPPAL II TRANSMISSION LIMITED (having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi, India -110016), intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the The Telecommunications Act, 2023 (Earlier Indian Telegraph act 1885), with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Transmission Scheme: System strengthening at Koppal-II and Gadag-II for integration of RE generation projects.

Works covered under this scheme:—

System Strengthening at Koppal-II and Gadag-II for integration of RE generation projects	
S No.	Scope of the Transmission scheme
1.	Augmentation of 3x1500 MVA (5th, 6th & 7th), 765/400kV ICTs at Koppal-II PS <ul style="list-style-type: none"> ● 3x1500 MVA, 765/400 kV ICTs ● 765 kV ICT bays – 3 nos.

	Augmentation of 5x500 MVA, 400/220kV ICTs (5th, 6th, 7th, 8th & 9th) at Koppal-II PS <ul style="list-style-type: none"> • 5x500 MVA, 400/220 kV ICTs • 400 kV ICT bays- 5 nos. • 220 kV ICT bays- 5 nos.
	6 nos. of 220kV line bay at Koppal-II PS for termination of dedicated Connectivity transmission line of RE developers <ul style="list-style-type: none"> • 220 kV line bays- 6 nos.
2.	Augmentation of 7x500 MVA, 400/220kV ICTs (3rd, 4th, 5th, 6th, 7th, 8th & 9th) at Gadag-II PS <ul style="list-style-type: none"> • 7x500 MVA, 400/220 kV ICTs • 400 kV ICT bays- 7 nos. • 220 kV ICT bays- 7 nos.
	Gadag-II PS – Koppal-II PS 400 kV (Quad) 2nd D/c line <ul style="list-style-type: none"> • 400kV line bays – 2 Nos. (at Koppal-II PS) • 400kV line bays – 2 Nos. (at Gadag-II PS)
	1 No. of 400kV line bay at Gadag-II PS for termination of dedicated transmission line of RE developers <ul style="list-style-type: none"> • 400kV line bays – 1 no.
	5 nos. of 220kV line bay at Gadag-II PS for termination of dedicated Connectivity transmission line of RE developers <ul style="list-style-type: none"> • 220kV line bays – 5 nos.

The Gadag-II PS – Koppal-II PS 400kV (Quad) 2nd D/c line covered under the scheme will pass through, over, around and between the following villages, towns, and cities:

STATE: KARNATAKA

Village Name	Tehsil	District
Guttur (Gutthura) [Guttura], Wangeri (Vanageri), Lakshmangudda (Lakamagooli) [Lakamanagule], Chik Megeri (Chikkamyageri), Gudgunti (Kudagunti), Kallur (Kallura)	Yelburga (Yelbarga)	Koppal
Balapur (Balapura D) [Balapuradi], Ravunki (Ryavanaki), Budgumpi (Boodhagumpi) [Budagumpi], Belageri (Balageri) [Baligeri], Konapur (Konapura), Chinnappanhalli (Chanapanahalli) [Channappanahalli], Kakkihalli, Hire Shankarbandi (Harishankarabandi), Rajur (Rajura), Adur (Adura), Dyampur (Dhyamapura) [Dyampura], Kuknur (Kukanura) [Kuknura], Virapapura [Virupapura], Batappanahalli [Batapanahalli], Mandalgeri (Mandalageri), Shidnekoppa (Sidhnekoppa), Sompura, Malekoppa (Malakoppa), Mannapura, Itagi, Anagondanakoppa, Karihalli [Karehallidi]"	Kukanura (Kukanoor) [Kuknur]	
Halligudi, Hallikere (Hallikeri), Venkatapura, Pera Alura [Petalura] (Alur), Jantli (Janthli)	Mundargi	Gadag

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice before ... (date) to the office of the undersigned in writing. For further particulars and clarifications please contact:

M S HEJIB
CGM (Project In-Charge)

NTPC RENUWABLE ENERGY LIMITED
(A wholly Owned Subsidiary of NTPC Limited)

Regd. Office: NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi-110003
Telephone No. : +91-11-24360071, Fax Number: +91-11-24360241
Corporate Identity Number: U40107DL2020GOI371032

PUBLIC NOTICE

M/s NTPC Renewable Energy Limited's having its registered office at NETRA Building, E-3, Ecotech- II, Udyog Vihar, Goutam Buddha Nagar, Greater Noida, Uttar Pradesh-201306 intends to apply/has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme NTPC Bikaner-III 220kV D/C Transmission Line (Connectivity to M/s NTPC Renewable Energy Limited for its 500MW Solar Project in Bikaner, Rajasthan)

Works covered under the scheme Setting up of 220 kV D/c line (Suitable to carry minimum 500 MW at nominal voltage) of approx. 15 kms out of which 13 kms would be implemented on D/c Tower and remaining 2-3 kms approx. would be implemented on M/c Tower from our generation pooling substation at Kalasar Village, Bikaner Tehsil upto Bikaner-III PS at Barju Village, Poogal Tehsil in Bikaner District Rajasthan.

The above transmission project is already approved by Government of India through Ministry of Power under Section 68(1) of the Electricity Act 2003 through letter no. 25-17/71/2024-PG Dated 26.07.2024.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities in Rajasthan

S.No.	Village	Tehsil	District
1	Barju	Poogal	Bikaner
2	Sardarpura	Chattargarh	Bikaner
3	Kelan	Chattargarh	Bikaner
4	Lakhusar	Bikaner	Bikaner
5	Kalasar	Bikaner	Bikaner

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice before 24-02-2025 to the office of the undersigned in writing. For further particulars and clarifications please contact:

Name: Shri. SHAIENDRA KR. TIWARI,

Designation: Additional General Manager (HOP) – REMCL 500MW Solar Project NTPC Renewable Energy Limited, Bikaner, Rajasthan

Office Address: F 1002, Tirupati Apartment, Puggalphata road, near ABHA Palace, Bikaner, Rajasthan-334001.

Email Address: sktiwari01@ntpc.co.in Phone No./Fax No.: +91-9650990825

CIN NO: U40107DL2020GOI371032

Address: NTPC Bhawan, SCOPE Complex,7, Institutional Area, Lodhi Road, New Delhi 110003

Yours sincerely

SK Tiwari

AHM & HOP

2 x 250 MW Kalasar Solar Project, Bikaner